

## ORISSA HIGH COURT

### FILING REPORT AS ON :23/11/2021

| SL | FILING NO          | NAME OF PETNR./APPEL                              | COUNSEL FOR PETNR./APPEL   | PS CASE/LOWER COURT CASE                 |
|----|--------------------|---|----------------------------|--|
| 1  | ARBA/0000016/2021  | LAXMI NARAYAN MAHALIK<br>VS<br>INDUSEND BANK LTD. | BADRINARAYAN PANDA<br>VS   | //<br>()                                 |
| 2  | ARBP/0000066/2021  | LAXMI NARAYAN MAHALIK<br>VS<br>INDUSEND BANK LTD. | BADRINARAYAN PANDA<br>VS   | //<br>()                                 |
| 3  | BLAPL/0010453/2021 | N.LIZA@ N.PRIYANKA REDDY<br>VS<br>STATE OF ODISHA | SURJYA NARAYAN SAHU<br>VS  | KABISURYANAGAR (KODALA) /387 /2021<br>() |
| 4  | BLAPL/0010454/2021 | SOURAV RANJAN ROUT<br>VS<br>STATE OF ODISHA       | ANIRUDHA DAS<br>VS         | //0<br>()                                |
| 5  | BLAPL/0010455/2021 | RAJESH GOUDA<br>VS<br>STATE OF ODISHA             | KEDAR SHANKAR BEHERA<br>VS | DIGAPAHANDI /26 /2021<br>()              |
| 6  | BLAPL/0010456/2021 | SANTOSH PARIDA<br>VS<br>STATE OF ODISHA           | DEBASIS SARANGI<br>VS      | BUGUDA /442 /2021<br>()                  |
| 7  | BLAPL/0010457/2021 | TUNI NAYAK<br>VS<br>STATE OF ODISHA               | SIDHARTHA MISHRA<br>VS     | BHADRAK RURAL /436 /2021<br>()           |
| 8  | BLAPL/0010458/2021 | RAJU KAPUR<br>VS<br>STATE OF ODISHA               | SANGRAM KESHARI ROUT<br>VS | BOIPARIGUDA /21 /2021<br>()              |
| 9  | BLAPL/0010459/2021 | JALANDHAR THAPA<br>VS<br>STATE OF ODISHA          | PRATAP KUMAR NAYAK<br>VS   | KOMNA PS /231 /2021<br>()                |
| 10 | BLAPL/0010460/2021 | SEBIYAN SAI@ SEBEGAN<br>VS<br>STATE OF ODISHA     | JUGALA KISHORE PANDA<br>VS | CHARMAL /108 /2020<br>()                 |
| 11 | BLAPL/0010461/2021 | MAMATA KUANRA@ KUANR<br>VS<br>STATE OF ODISHA     | SIDHARTH PRASAD DAS<br>VS  | MANGALPUR /365 /2021<br>()               |

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|-----------|--------------------|--|---------------------------------|---------------------------------------|
| 12        | BLAPL/0010462/2021 | LACHHU PALASI @ LACHMU PALASI<br>VS<br>STATE OF ODISHA | JUGALA KISHORE PANDA<br>VS      | ORKEL /132 /2019<br>()<br>//          |
| 13        | BLAPL/0010463/2021 | BIJAY DAS<br>VS<br>STATE OF ODISHA                     | RAJESH KUMAR MAHAPATRA<br>VS    | N.T.P.C. /228 /2021<br>()<br>//       |
| 14        | BLAPL/0010464/2021 | JAMINIKANTA JENA@ JAMINI JENA<br>VS<br>STATE OF ODISHA | SMRUTI RANJAN MOHAPATRA<br>VS   | TOMANDO /120 /2020<br>()<br>//        |
| 15        | BLAPL/0010465/2021 | BIJAYA BHOLA<br>VS<br>STATE OF ODISHA                  | MANAS CHAND<br>VS               | JANKIA P.S. /172 /2011<br>()<br>//    |
| 16        | BLAPL/0010466/2021 | SAPAN BARIK<br>VS<br>STATE OF ODISHA                   | BIDESH RANJAN BEHERA<br>VS      | BALASORE SADAR /205 /2021<br>()<br>// |
| 17        | BLAPL/0010467/2021 | CHEMA@ RAMAKANTA SAHU<br>VS<br>STATE OF ODISHA         | SMRUTI RANJAN MOHAPATRA<br>VS   | DHARMASALA /375 /2021<br>()<br>//     |
| 18        | BLAPL/0010468/2021 | JAGANNATH BANCHHAR<br>VS<br>STATE OF ODISHA            | SANGRAM KUMAR DAS<br>VS         | BARGARH /512 /2020<br>()<br>//        |
| 19        | BLAPL/0010469/2021 | FAGA SOREN<br>VS<br>STATE OF ODISHA                    | KULDEEP MOHANTY<br>VS           | KHUNTA /50 /2020<br>()<br>//          |
| 20        | BLAPL/0010470/2021 | RABILAL KHICHIDI<br>VS<br>STATE OF ODISHA              | AJIT KUMAR RAUT<br>VS           | KULABIRA /92 /2021<br>()<br>//        |
| 21        | BLAPL/0010471/2021 | GANESH PARIDA<br>VS<br>STATE OF ODISHA                 | SURENDRA KUMAR BISWAL<br>VS     | BANSADA /175 /2021<br>()<br>//        |
| 22        | BLAPL/0010472/2021 | RABI@ RABINDRA NAIK<br>VS<br>STATE OF ODISHA           | AVIJIT PATNAIK<br>VS            | ODAGAON /61 /2017<br>()<br>//         |
| 23        | BLAPL/0010473/2021 | MUNU@ MRYUTUNJAY PANDA                                 | BIRENDRA KUMAR PARDHI           | KARANJIA /258 /2021                   |

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|----|--------------------|--|--------------------------|--------------------------------|
|    |                    | VS   | VS                       | ()                             |
| 24 | BLAPL/0010474/2021 | STATE OF ODISHA<br>TRINATH SAHU              | GYANENDRA CHANDRA SWAIN  | //<br>JEYPORE SADAR /109 /2020 |
|    |                    | VS   | VS                       | ()                             |
| 25 | BLAPL/0010475/2021 | STATE OF ODISHA<br>SUNIL MUNDU               | RABINDRA NATH PRUSTY     | //<br>JHARSUGUDA /383 /2021    |
|    |                    | VS   | VS                       | ()                             |
| 26 | BLAPL/0010476/2021 | STATE OF ODISHA<br>SIBA KUMAR BEHERA         | MANORANJAN MISHRA        | //<br>/ /0                     |
|    |                    | VS   | VS                       | ()                             |
| 27 | BLAPL/0010477/2021 | STATE OF ODISHA<br>SK. RIYAZ                 | SANGRAM KESHARI ROUT     | //<br>JAGATPUR /151 /2019      |
|    |                    | VS   | VS                       | ()                             |
| 28 | BLAPL/0010478/2021 | STATE OF ODISHA<br>DEBAN BEHERA              | KULDEEP MOHANTY          | //<br>JHARPOKHARIA /211 /2021  |
|    |                    | VS   | VS                       | ()                             |
| 29 | BLAPL/0010479/2021 | STATE OF ODISHA<br>SABITA DIGAL              | LAMBODAR ACHARI          | //<br>/ /0                     |
|    |                    | VS   | VS                       | ()                             |
| 30 | BLAPL/0010480/2021 | STATE OF ODISHA<br>ARUP NAIK                 | BIDYALOK MOHAPATRA       | //<br>TALCHER TOWN /433 /2021  |
|    |                    | VS   | VS                       | ()                             |
| 31 | BLAPL/0010481/2021 | STATE OF ODISHA<br>GANU@ RASMITA MAHAKUDA    | NEPOLEON SAHANI          | //<br>TANGI (KHURDA) /53 /2009 |
|    |                    | VS   | VS                       | ()                             |
| 32 | BLAPL/0010482/2021 | STATE OF ODISHA<br>CHAITANYA DAS             | AMULYA RATNA PANDA       | //<br>/ /0                     |
|    |                    | VS   | VS                       | ()                             |
| 33 | CMP/0000684/2021   | STATE OF ODISHA<br>RAMA LINGESWAR SWAMY BIJE | DAYANANDA MOHAPATRA      | //<br>/ /                      |
|    |                    | VS   | VS                       | ()                             |
|    |                    | PRAMILA DAS                                  |                          | //                             |
| 34 | CMP/0000685/2021   | NAKUL SAGADIA                                | SAMIR KUMAR MISHRA       | //                             |
|    |                    | VS   | VS                       | ()                             |

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|-----------|--------------------|---|---------------------------------|---------------------------------|
| 35        | CMP/0000686/2021   | RAM CHANDRA BBEHERA<br>RAMA CHANDRA MOHAPATRA<br>VS                       | NIRANJAN PANDA<br>VS            | //<br>//<br>0                   |
| 36        | CMP/0000687/2021   | SARALA MOHAPATRA<br>RAMADEVI BEHERA<br>VS                                 | ANUPAM DASH<br>VS               | //<br>//<br>0                   |
| 37        | CONTC/0006991/2021 | BIPIN BEHERA<br>KALLIPALLI TUKARAM<br>VS                                  | ADV<br>VS                       | //<br>//<br>0                   |
| 38        | CONTC/0006992/2021 | JAIRAM SATPATHY, S.P GAJAPATI.<br>RADHASHYAM PANDA<br>VS                  | ADV<br>VS                       | //<br>//<br>0                   |
| 39        | CONTC/0006993/2021 | SATYABRATA SAHOO, SECY., S AND ME DEPT.<br>DR.KALI CHARAN CHOUDHURY<br>VS | ADV<br>VS                       | //<br>//<br>0                   |
| 40        | CONTC/0006994/2021 | ASHOK KK MENA, IAS.<br>PABITRA KISHAN<br>VS                               | ADV<br>VS                       | //<br>//<br>0                   |
| 41        | CONTC/0006995/2021 | SANJEEV CHOPRA, IAS<br>SANJUKTA BARLA<br>VS                               | ADV.<br>VS                      | //<br>//<br>0                   |
| 42        | CONTC/0006996/2021 | SANJEEV CHOPRA, IAS<br>RASMIRANJAN MOHAPATRA<br>VS                        | ADV.<br>VS                      | //<br>//<br>0                   |
| 43        | CONTC/0006997/2021 | SANJEEV CHOPRA, IAS<br>NIRMAL CHANDRA PANIGRAHI<br>VS                     | ADV<br>VS                       | //<br>//<br>0                   |
| 44        | CONTC/0006998/2021 | SANJEEV CHOPRA, IAS<br>CHINMAYA ROUT<br>VS                                | ADV.<br>VS                      | //<br>//<br>0                   |
| 45        | CONTC/0006999/2021 | SANJEEV CHOPRA, IAS<br>FAKIR MOHAN KHORA<br>VS                            | ADV.<br>VS                      | //<br>//<br>0                   |
|           |                    | SANJEEV CHOPRA, IAS   |                                 | //                              |

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|-----------|--------------------|--|---------------------------------|---------------------------------|
| 46        | CONTC/0007000/2021 | BABULI NAIK<br>VS<br>SANJEEV CHOPRA, IAS           | ADV.<br>VS                      | //<br>0<br>//                   |
| 47        | CONTC/0007001/2021 | BISWAMITRA NAYAK<br>VS<br>SANJEEV CHOPRA, IAS      | ADV<br>VS                       | //<br>0<br>//                   |
| 48        | CONTC/0007002/2021 | CHITTARANJAN PRADHANI<br>VS<br>SANJEEV CHOPRA, IAS | ADV.<br>VS                      | //<br>0<br>//                   |
| 49        | CONTC/0007003/2021 | MADHABANANDA NAYAK<br>VS<br>SANJEEV CHOPRA, IAS    | ADV<br>VS                       | //<br>0<br>//                   |
| 50        | CONTC/0007004/2021 | GOPIKARANI JENA<br>VS<br>SANJEEV CHOPRA, IAS       | ADV.<br>VS                      | //<br>0<br>//                   |
| 51        | CONTC/0007005/2021 | DAYANIDHI DAS<br>VS<br>SANJEEV CHOPRA, IAS         | ADV<br>VS                       | //<br>0<br>//                   |
| 52        | CONTC/0007006/2021 | BIJAY KUMAR BIHARI<br>VS<br>SANJEEV CHOPRA, IAS    | ADV.<br>VS                      | //<br>0<br>//                   |
| 53        | CONTC/0007007/2021 | DEBENDRANATH PINGUA<br>VS<br>SANJEEV CHOPRA, IAS   | ADV<br>VS                       | //<br>0<br>//                   |
| 54        | CONTC/0007008/2021 | BHABANANDA PRADHAN<br>VS<br>SANJEEV CHOPRA, IAS    | ADV.<br>VS                      | //<br>0<br>//                   |
| 55        | CONTC/0007009/2021 | CHANDAMANI SINGH<br>VS<br>SANJEEV CHOPRA, IAS      | ADV<br>VS                       | //<br>0<br>//                   |
| 56        | CONTC/0007010/2021 | SAROJ PUNAM KISPOTTA<br>VS<br>SANJEEV CHOPRA, IAS  | ADV<br>VS                       | //<br>0<br>//                   |
| 57        | CONTC/0007011/2021 | DIPAK KUMAR PARAMANIK                              | ADV.                            | //                              |

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|----|--------------------|--|--------------------------|--------------------------|
|    |                    | VS   | VS                       | 0                        |
| 58 | CONTC/0007012/2021 | MONA SHARMA,ADDL. CHIEF SECY.,DEPT. OF FOREST,ENVIRONMENT<br>RENUKA BEHERA | ADV                      | //                       |
|    |                    | VS   | VS                       | 0                        |
| 59 | CONTC/0007013/2021 | SANGRAMJIT NAYAK, I.A.S<br>BASANTI PRADHAN                                 | ADV                      | //                       |
|    |                    | VS   | VS                       | 0                        |
| 60 | CONTC/0007014/2021 | DR. POMA TUDU, COLLECTOR, NAYAGARH.<br>MADHUSUDAN KANHAR                   | ADV                      | //                       |
|    |                    | VS   | VS                       | 0                        |
| 61 | CONTC/0007015/2021 | DR. POMA TUDU, COLLECTOR, NAYAGARH.<br>ISWAR CHANDRA MOHANTY               | ADV                      | //                       |
|    |                    | VS   | VS                       | 0                        |
| 62 | CONTC/0007016/2021 | SATYABRATA SAHOO, IAS<br>SUCHETA ROUT                                      | ADV                      | //                       |
|    |                    | VS   | VS                       | 0                        |
| 63 | CONTC/0007017/2021 | SATYABRATA SAHOO, IAS<br>NIRANJAN PATTANAIK                                | ADV                      | //                       |
|    |                    | VS   | VS                       | 0                        |
| 64 | CONTC/0007018/2021 | DIRECTOR SECONDARY EDU. ODISHA.<br>ANEETA PANDA                            | ADV                      | //                       |
|    |                    | VS   | VS                       | 0                        |
| 65 | CONTC/0007019/2021 | SURESH KUMAR, IAS.<br>DR. BALARAM BAG                                      | ANIMA KUMARI DEI         | //                       |
|    |                    | VS   | VS                       | 0                        |
| 66 | CONTC/0007020/2021 | SURENDRA KUMAR,PRINCIPAL SECY. G.A AND P.G DEPT.<br>NIRANJAN MAHAPATRA     | ADV                      | //                       |
|    |                    | VS   | VS                       | 0                        |
| 67 | CONTC/0007021/2021 | BIJAY AMRITA KULANGE, COLLECTOR GANJAM.<br>KALLIPALLI TUKARAM              | ADV                      | //                       |
|    |                    | VS   | VS                       | 0                        |
| 68 | CONTC/0007022/2021 | JAIRAM SATPATHY, S.P GAJAPATI.<br>BASANTA KUMAR SAHOO                      | SASWAT DAS               | //                       |
|    |                    | VS   | VS                       | 0                        |

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|----|--------------------|--|-------------------------------|--------------------------|
| 69 | CONTC/0007023/2021 | SASWAT MISHRA, IAS<br>BIJAYALAXMI DAS<br>VS  | AMIT KUMAR SAA<br>VS          | //<br>//<br>0            |
| 70 | CONTC/0007024/2021 | SATYABRATA SAHU, IAS<br>NILIMA TRIPATHY<br>VS  | ADV.<br>VS                    | //<br>//<br>0            |
| 71 | CONTC/0007025/2021 | BISHNUPADA SETHY, IAS<br>K.SHIBARAM DORA<br>VS   | ADV.<br>VS                    | //<br>//<br>0            |
| 72 | CONTC/0007026/2021 | HEMANTA KUMAR PANDA, DIRECTOR, SOIL CONSERVATION AND WATERSHED DEVELOPMENT<br>MAA SAMALESWARI TRANSPORT AND MULTIPURPOSE CO-OPERATIVE SOCIETY LTD.<br>VS | ADV.<br>VS                    | //<br>//<br>0            |
| 73 | CONTC/0007027/2021 | PRABHAT KUMAR SINHA, CHAIRMAN CUM MANAGING DIRECTOR, M.C.L<br>AJAYA KUMAR SAHOO<br>VS  | PRADEEP KUMAR MAHAPATRA<br>VS | //<br>//<br>0            |
| 74 | CONTC/0007028/2021 | ANU GARG, PRINCIPAL SECY., W.R.DEPT.<br>HRUDANANDA PARHI<br>VS   | PRADEEP KUMAR MAHAPATRA<br>VS | //<br>//<br>0            |
| 75 | CONTC/0007029/2021 | DR. MONA SHARMA, ADDL CHIEF SECY., FE AND CLIMATE CHANGE DEPT.<br>RAJ KISHORE JENA<br>VS   | ADV<br>VS                     | //<br>//<br>0            |
| 76 | CONTC/0007030/2021 | STATE OF ODISHA<br>PRADEEP KUMAR RATH<br>VS  | ADV<br>VS                     | //<br>//<br>0            |
| 77 | CONTC/0007031/2021 | SATYABRATA SAHU, IAS<br>SURYA NARAYAN BISOYEE<br>VS  | ADV.<br>VS                    | //<br>//<br>0            |
| 78 | CONTC/0007032/2021 | A.K. MOHANTY, CONTROLLER ACCOUNTS<br>BRAJA KISHORE DAS<br>VS   | ADV<br>VS                     | //<br>//<br>0            |
| 79 | CONTC/0007033/2021 | SATYABRATA SAHU, IAS.<br>SUKANTA SATAPATHY<br>VS   | ADV<br>VS                     | //<br>//<br>0            |
|    |                    | SASWATA MISHRA, IAS  |                               | //                       |

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|-----------|--------------------|---|---------------------------------|--|
| 80        | CONTC/0007034/2021 | NITYANANDA JENA<br>VS<br>KSHIROD KUMAR PANDA,OAS                              | ADV.<br>VS                      | //<br>()                                 |
| 81        | CONTC/0007035/2021 | HRUSKESH ROUTRAY<br>VS<br>ANU GARG, IAS                                       | ADV<br>VS                       | //<br>()                                 |
| 82        | CONTC/0007036/2021 | BICHITRANANDA NAYAK<br>VS<br>SURENDRA KUMAR ,IAS                              | ADV.<br>VS                      | //<br>()                                 |
| 83        | CONTR/0000075/2021 | LAXMAN KUMAR PANI<br>VS<br>BRIJESH KUMAR RAI, IPS, S.P GANJAM.                | ADV<br>VS                       | / /0<br>()                               |
| 84        | CONTR/0000076/2021 | MAMINA BHOI<br>VS<br>BHARAT CH. SAHOO, OPS I                                  | RABI NARAYAN MOHANTY<br>VS      | / /0<br>()                               |
| 85        | CONTR/0000077/2021 | ANADI CHARAN SETHI<br>VS<br>SRIKANTA KUMAR PATI,OFFICER IN CHARGE,DHAMARA P.S | ADV.<br>VS                      | / /0<br>()                               |
| 86        | CRLA/0000663/2021  | GAJENDRA DIGAL<br>VS<br>STATE OF ODISHA(VIG.)                                 | BHABANI SHANKAR DASPARIDA<br>VS | VIGILANCE PS (BERHAMPUR) /54 /2017<br>() |
| 87        | CRLA/0000664/2021  | DR. RAJENDRA NARAYANA DAKHINAKABAT<br>VS<br>STATE OF ODISHA                   | UMA CHARAN MISHRA<br>VS         | RAYAGADA TOWN /37 /2015<br>()            |
| 88        | CRLA/0000665/2021  | MAHENDRA@ SILU JENA<br>VS<br>STATE OF ODISHA                                  | JUGALA KISHORE PANDA<br>VS      | ORKEL /46 /2016<br>()                    |
| 89        | CRLA/0000666/2021  | SULTAN SINGH<br>VS<br>STATE OF ODISHA   | JUGALA KISHORE PANDA<br>VS      | ORKEL /46 /2016<br>()                    |
| 90        | CRLA/0000667/2021  | KALVINDER SINGH<br>VS<br>STATE OF ODISHA                                      | JUGALA KISHORE PANDA<br>VS      | ORKEL /46 /2016<br>()                    |
| 91        | CRLMA/0000259/2021 | PRABIN RANJAN THAKUR  | AKSHAYA KUMAR SAHOO             | KOKSARA /221 /2018                       |

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|     |                    | VS  | VS                       | ()                           |
|     |                    | STATE OF ODISHA                           |                          | //                           |
| 92  | CRLMA/000260/2021  | BHAGABATI PHARMA                          | ADV                      | / /0                         |
|     |                    | VS  | VS                       | ()                           |
|     |                    | BISWANATH SAHOO                           |                          | //                           |
| 93  | CRLMC/0002361/2021 | SUSHIL CHANDRA JENA @ KUNA JENA           | SARADA PRASAD DASH       | RAYAGADA TOWN /218 /2017     |
|     |                    | VS  | VS                       | ()                           |
|     |                    | STATE OF ODISHA                           |                          | //                           |
| 94  | CRLMC/0002362/2021 | AMBIKA CHARAN PATTNAIK                    | SHYAMANANDA MOHARANA     | / /0                         |
|     |                    | VS  | VS                       | ()                           |
|     |                    | BISWAJIT ROUT                             |                          | //                           |
| 95  | CRLMC/0002363/2021 | SURJYA MANDAL                             | RAJIB LOCHAN PATTNAIK    | MOTU /57 /2020               |
|     |                    | VS  | VS                       | ()                           |
|     |                    | STATE OF ODISHA                           |                          | //                           |
| 96  | CRLMC/0002364/2021 | MANGARAJ SAHOO @ MANGA                    | ARIJEET MISHRA           | BANKI /82 /2021              |
|     |                    | VS  | VS                       | ()                           |
|     |                    | STATE OF ODISHA                           |                          | //                           |
| 97  | CRLMC/0002365/2021 | SURENDRA KUMAR MOHANTY @ SURENDRA MOHANTY | ANUSWAIN                 | MAHILA (BERHAMPUR) /59 /2019 |
|     |                    | VS  | VS                       | ()                           |
|     |                    | STATE OF ODISHA                           |                          | //                           |
| 98  | CRLMC/0002366/2021 | MD.ABDUL HAI @ HAZI                       | BHARAT JALLI             | KHURDA P.S. /443 /2014       |
|     |                    | VS  | VS                       | ()                           |
|     |                    | STATE OF ODISHA                           |                          | //                           |
| 99  | CRLMC/0002367/2021 | SUSHANT KUMAR DAS                         | NIRMAL RANJAN ROUSTRAY   | / /0                         |
|     |                    | VS  | VS                       | ()                           |
|     |                    | MAHENDRA KUMAR DHAL                       |                          | //                           |
| 100 | CRLMC/0002368/2021 | KAMADEV MAIK                              | PRAMODA KUMAR MISHRA     | PATTAMUNDAI /46 /2015        |
|     |                    | VS  | VS                       | ()                           |
|     |                    | STATE OF ODISHA                           |                          | //                           |
| 101 | CRLMC/0002369/2021 | SATYANARAYAN PRADHAN                      | BIDESHI KUMAR GHADAI     | CHAULIAGANJA /178 /2019      |
|     |                    | VS  | VS                       | ()                           |
|     |                    | STATE OF ODISHA                           |                          | //                           |
| 102 | CRLMC/0002370/2021 | BIJAYA KHILLAR KUMAR @ BIJAR KHILLAR      | ANIRUDHA DAS             | JAJPUR ROAD /86 /2003        |
|     |                    | VS  | VS                       | ()                           |

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|-----|--------------------|--|-----------------------------|--|
| 103 | CRLMC/0002371/2021 | STATE OF ODISHA<br>DANDAPANI BISWAL<br>VS              | NEPOLEON SAHANI<br>VS       | //<br>/ /0<br>()   |
| 104 | CRLMC/0002372/2021 | STATE OF ODISHA<br>JHARIA SETHY<br>VS                  | NEPOLEON SAHANI<br>VS       | //<br>LAXMISAGAR P.S. /145 /2019<br>()                               |
| 105 | CRLMC/0002373/2021 | STATE OF ODISHA<br>PRADEEP BISWAS<br>VS                | SANJEEV UDGATA<br>VS        | //<br>MATHILI /129 /2020<br>()                                       |
| 106 | CRLMP/0002113/2021 | STATE OF ODISHA<br>ARAKSHITA DAS<br>VS                 | BIPLAB P.B. BAHALI<br>VS    | //<br>/ /0<br>()   |
| 107 | CRLMP/0002114/2021 | STATE OF ODISHA<br>SUSHANTA KUMAR SAHU<br>VS           | PRASHANTA KUMAR NAYAK<br>VS | //<br>/ /0<br>3RD ADDL.SESSION JUDGE CUM SPL.JUDGE,BERHAMPUR(Ganjam) |
| 108 | CRLMP/0002115/2021 | ALIBHA RANI SABAT @ SAHU<br>LAKSHMAN KUMAR PANDA<br>VS | CHIRANJAYA MOHANTY<br>VS    | //<br>/ /0<br>()   |
| 109 | CRLMP/0002116/2021 | STATE OF ODISHA<br>JAGDISH CHANDRA ACHARYA<br>VS       | ASHOK KUMAR PAREEK<br>VS    | //<br>JAGATPUR /351 /2020<br>()                                      |
| 110 | CRLMP/0002117/2021 | STATE OF ODISHA<br>SANJUKTA ROUT<br>VS                 | BIJAYA KUMAR NAYAK-3<br>VS  | //<br>/ /0<br>()   |
| 111 | CRLMP/0002118/2021 | STATE OF ODISHA<br>BHASA PRADHAN<br>VS                 | BIJAY KUMAR NAYAK -3<br>VS  | //<br>/ /0<br>()   |
| 112 | CRLMP/0002119/2021 | STATE OF ODISHA<br>KISHORE CHANDRA BEHERA<br>VS        | UNMESH CHANDRA JENA<br>VS   | //<br>/ /0<br>()   |
| 113 | CRLMP/0002120/2021 | STATE OF ODISHA<br>OKIL KHAN<br>VS                     | UNMESH CHANDRA JENA<br>VS   | //<br>/ /0<br>()   |
|     |                    | STATE OF ODISHA  |                             | //   |

**ORISSA HIGH COURT****FILING REPORT AS ON :23/11/2021**

| <b>SL</b> | <b>FILING NO</b>   | <b>NAME OF PETNR./APPEL</b>                   | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|--------------------|---|---------------------------------|---------------------------------|
| 114       | CRLMP/0002121/2021 | DHARMARAJ BEHERA<br>VS<br>STATE OF ODISHA     | SAILABALA JENA<br>VS            | / /0<br>()<br>//                |
| 115       | CRLMP/0002122/2021 | KABITA BEHERA<br>VS<br>STATE OF ODISHA        | K.P.MOHANTY<br>VS               | / /0<br>()<br>//                |
| 116       | CRLMP/0002123/2021 | SURESH MALLICK<br>VS<br>STATE OF ODISHA       | MAHESWAR MOHANTY<br>VS          | / /0<br>()<br>//                |
| 117       | CRLMP/0002124/2021 | RANJAN KUMAR NAYK<br>VS<br>STATE OF ODISHA    | MAHESWAR MOHANTY<br>VS          | / /0<br>()<br>//                |
| 118       | CRLMP/0002125/2021 | SUKANTI SAMAL<br>VS<br>STATE OF ODISHA        | BYOMAKESH TRIPATHY<br>VS        | / /0<br>()<br>//                |
| 119       | CRLMP/0002126/2021 | SUSANTA KUMAR MALL<br>VS<br>STATE OF ODISHA   | DEBASIS TRIPATHY<br>VS          | / /0<br>()<br>//                |
| 120       | CRLMP/0002127/2021 | MANJUSHREE MOHAPATRA<br>VS<br>STATE OF ODISHA | RAGHUNATH DAS MOHAPATRA<br>VS   | / /0<br>()<br>//                |
| 121       | CRLMP/0002128/2021 | SRINIBAS DAS<br>VS<br>STATE OF ODISHA         | PRAFULLA CH.ACHARYA<br>VS       | / /0<br>()<br>//                |
| 122       | CRLMP/0002129/2021 | AJAYA KUMAR SAHOO<br>VS<br>STATE OF ODISHA    | BISWAJIT PASAYAT<br>VS          | / /0<br>()<br>//                |
| 123       | CRLMP/0002130/2021 | JHUNUBALA NAYAK<br>VS<br>STATE OF ODISHA      | NEPOLEON SAHANI<br>VS           | / /0<br>()<br>//                |
| 124       | CRLMP/0002131/2021 | BUDHIRAM BANKIRA<br>VS<br>STATE OF ODISHA     | GYANA RANJAN SETHI<br>VS        | / /0<br>()<br>//                |
| 125       | CRLMP/0002132/2021 | KANCHAN SAHOO                                 | RABINDRA NATH PRUSTY            | / /0                            |

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**FILING REPORT AS ON :23/11/2021**

| SL  | FILING NO           | NAME OF PETNR./APPEL                                     | COUNSEL FOR PETNR./APPEL                         | PS CASE/LOWER COURT CASE |
|-----|---------------------|--|--|--------------------------|
|     |                     | VS   | VS   | ()                       |
|     |                     | STATE OF ODISHA  |  | //                       |
| 126 | CRLREV/0000475/2021 | SUDHANSU SEKHAR MOHANTY                                  | DEBASNAN DAS                                     | SEA BEACH /131 /2002     |
|     |                     | VS   | VS   | ()                       |
|     |                     | STATE OF ODISHA  |  | //                       |
| 127 | CRLREV/0000476/2021 | MD. TABUL  | AMIT PRASAD BOSE                                 | PATNA /63 /2021          |
|     |                     | VS   | VS   | ()                       |
|     |                     | STATE OF ODISHA  |  | //                       |
| 128 | CRP/0000010/2021    | BHAVANA PATADIA  | BANSHIDHAR BAUG                                  | //                       |
|     |                     | VS   | VS   | ()                       |
|     |                     | MUKESH PATADIA   |  | //                       |
| 129 | FAO/0000286/2021    | DIVISIONAL MANAGER M/S.NATIONAL INSURANCE CO.LTD         | SANTOSH KUMAR MOHANTY                            | //                       |
|     |                     | VS   | VS   | ()                       |
|     |                     | SRINIBAS SWAIN   |  | //                       |
| 130 | FAO/0000287/2021    | LEGAL MANAGER, M/S. IFFCO-TOKIO G.I.CO. LTD.             | ADAM ALI KHAN                                    | //                       |
|     |                     | VS   | VS   | ()                       |
|     |                     | RAJESH BISWAL  |  | //                       |
| 131 | FAO/0000288/2021    | BULI GOUDA   | LAMBODOR ACHARI                                  | //                       |
|     |                     | VS   | VS   | ()                       |
|     |                     | UNION OF INDIA   |  | //                       |
| 132 | ITA/0000031/2021    | PRINCIPAL COMMISSIONER OF INCOME TAX 1                   | TUSHAR KANTI SATAPATHY, SR.S.C. OF I.T. (O.H.C.) | //                       |
|     |                     | VS   | VS   | ()                       |
|     |                     | O.F.D.C. LTD.  |  | //                       |
| 133 | MACA/0000399/2021   | MANAGER M/S. ORIENTAL INSURANCE CO.LTD                   | SANTOSH KUMAR MOHANTY                            | //                       |
|     |                     | VS   | VS   | ()                       |
|     |                     | DIBYA JYOTI ROUTRAY                                      |  | //                       |
| 134 | MACA/0000400/2021   | AUTHORIZED SIGNATORY,MAGMA HDI GENERAL INSURANCE CO.LTD. | SANTOSH KUMAR MOHANTY                            | //                       |
|     |                     | VS   | VS   | ()                       |
|     |                     | PRAKASH CHANDRA MISHRA                                   |  | //                       |
| 135 | MACA/0000401/2021   | THE BRANCH MANAGER, UNITED INDIA INSURANCE CO.LTD.       | RAMESH CH. SAHOO - 1                             | //                       |
|     |                     | VS   | VS   | ()                       |
|     |                     | SANJUKTA RANASINGH                                       |  | //                       |
| 136 | MACA/0000402/2021   | THE B.M., UNITED INDIA INSURANCE CO. LTD.                | RAMESH CH. SAHOO - 1                             | //                       |
|     |                     | VS   | VS   | ()                       |

## ORISSA HIGH COURT

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| SL  | FILING NO           | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL     | PS CASE/LOWER COURT CASE |
|-----|---------------------|---|------------------------------|--------------------------|
| 137 | MACA/0000403/2021   | BALABHADRA SAHOO<br>PUJA PADHI<br>VS                              | AMIYA KUMAR MOHANTY<br>VS    | //<br>//<br>()           |
| 138 | MACA/0000404/2021   | AMARESH SAHANI<br>NEW INDIA ASSURANCE CO. LTD.<br>VS              | S.S.RAO<br>VS                | //<br>//<br>()           |
| 139 | RPFAM/0000089/2021  | M/S.MASS INFRASTRUCTURE PVT. LTD.<br>DR. PRADEEP KUMAR RATH<br>VS | BIBHU PRASAD TRIPATHY<br>VS  | //<br>//<br>()           |
| 140 | RPFAM/0000090/2021  | SUSMITA MISHRA<br>PITABAS BARIK<br>VS                             | ATMAJIT MANMITH DAS<br>VS    | //<br>//<br>()           |
| 141 | RSA/0000140/2021    | BAIJAYANTI BARIK<br>ABINASH PRADHAN<br>VS                         | SURYAKANTA DWIBEDI<br>VS     | //<br>//<br>()           |
| 142 | RSA/0000141/2021    | SUJATA PRADHAN<br>SACHIDANANDA DEHURY<br>VS                       | SOUGAT DASH<br>VS            | //<br>//<br>()           |
| 143 | RVWPET/0000234/2021 | MCL<br>BIJUMANI PRADHAN<br>VS                                     | ASHOK MOHANTY (SENIOR)<br>VS | //<br>//<br>()           |
| 144 | RVWPET/0000235/2021 | PREMANANDA MOHANTY<br>BARNALI PATNAIK<br>VS                       | ADV<br>VS                    | //<br>//<br>()           |
| 145 | TRP(C)/0000393/2021 | STATE OF ODISHA<br>BAGU PAVANI<br>VS                              | SANTANU KUMAR SARANGI<br>VS  | //<br>//<br>()           |
| 146 | TRP(C)/0000394/2021 | SUNIL KUMAR PEDINA<br>PRANGYA PARIMITA JENA @ NAYAK<br>VS         | SANGRAM MISHRA<br>VS         | //<br>//<br>()           |
| 147 | TRP(C)/0000395/2021 | SANTOSH KUMAR JENA<br>SANGYARANI BHOI @ BHUE(LISA)<br>VS          | SANTOSH KUMAR NANDA<br>VS    | //<br>//<br>()           |
|     |                     | GOPESH KUMAR BHOI   |                              | //                       |

## ORISSA HIGH COURT

### FILING REPORT AS ON :23/11/2021

| SL  | FILING NO           | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL              | PS CASE/LOWER COURT CASE |
|-----|---------------------|--|---------------------------------------|--------------------------|
| 148 | TRP(C)/0000396/2021 | SUJATA MALLIK<br>VS<br>SANDEEP KUMAR MALLIK                                      | S.S.K.MISHRA<br>VS                    | //<br>0<br>//            |
| 149 | WA/0000916/2021     | STATE OF ODISHA<br>VS<br>DIPTI RANJAN SAHOO                                      | DEBAKATA MOHANTY, A.G.A<br>VS         | //<br>0<br>/0013679/2021 |
| 150 | WA/0000917/2021     | STATE OF ODISHA<br>VS<br>JAMBESWAR SAHOO   | SHAKTI PRASAD PANDA, A.G.A<br>VS      | //<br>0<br>/0012036/2021 |
| 151 | WA/0000918/2021     | O.P.S.C<br>VS<br>DR.BIKASH KUMAR PATTANAYAK                                      | SANJIB SWAIN (STANDING COUNSEL)<br>VS | //<br>0<br>//            |
| 152 | WP(C)/0036763/2021  | DILLIP KUMAR PRADHAN<br>VS<br>STATE OF ODISHA                                    | ADITYA N.DAS<br>VS                    | //<br>0<br>//            |
| 153 | WP(C)/0036764/2021  | MAMATA SAHU<br>VS<br>STATE OF ODISHA   | SARITA PANDA<br>VS                    | //<br>0<br>//            |
| 154 | WP(C)/0036765/2021  | DR. TRILOCHAN MISHRA<br>VS<br>STATE OF ODISHA                                    | S.K.SAMAL<br>VS                       | //<br>0<br>//            |
| 155 | WP(C)/0036766/2021  | M/S IPCA LAB LTD.,CUTTACK<br>VS<br>STATE OF ODISHA                               | PRASANTA KUMAR MOHANTY 2<br>VS        | //<br>0<br>//            |
| 156 | WP(C)/0036767/2021  | M/S MADHUCON PROJECTS LTD.<br>VS<br>ADDL. COMMNR. OF SALES TAX (APPEAL), CUTTACK | ASHOK K.MOHANTY<br>VS                 | //<br>0<br>//            |
| 157 | WP(C)/0036768/2021  | JAYANTA KUMAR SENAPATI<br>VS<br>STATE OF ODISHA                                  | LAXMIKANTA MOHANTY<br>VS              | //<br>0<br>//            |
| 158 | WP(C)/0036769/2021  | DILLIP KUMAR BEHERA<br>VS<br>COLLECTOR, SAMBALPUR                                | BISWAJIT RANJAN TRIPATHY<br>VS        | //<br>0<br>//            |
| 159 | WP(C)/0036770/2021  | RAGHUNATH PADHI  | LAXMIKANTA MOHANTY                    | //                       |

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| <b>SL</b> | <b>FILING NO</b>   | <b>NAME OF PETNR./APPEL</b>                    | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|--------------------|--|---------------------------------|---------------------------------|
|           |                    | VS   | VS                              | 0                               |
|           |                    | STATE OF ODISHA                                |                                 | //                              |
| 160       | WP(C)/0036771/2021 | JAGADANANDA MOHANTY                            | LAXMIKANTA MOHANTY              | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | STATE OF ODISHA                                |                                 | //                              |
| 161       | WP(C)/0036772/2021 | JAGADISWAR DAKUA                               | BISWAJIT RANJAN TRIPATHY        | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | TAHASILDAR, BALIGUDA                           |                                 | //                              |
| 162       | WP(C)/0036773/2021 | BALAKRISHNA MISHRA                             | LAXMIKANTA MOHANTY              | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | STATE OF ODISHA                                |                                 | //                              |
| 163       | WP(C)/0036774/2021 | RENUBALA DEI                                   | ANUGRAHA NARAYAN SAMANTARAY     | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | AO, UNION BANK OF INDIA, BBSR                  |                                 | //                              |
| 164       | WP(C)/0036775/2021 | BIJAYA KUMAR SARANGI                           | SAROJ KUMAR JEE                 | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | PRINCIPAL SECY. TO GOVT.,WATER RESOURCES DEPT. |                                 | //                              |
| 165       | WP(C)/0036776/2021 | KRUSHNA BEHERA                                 | SHASHI BHUSAN JENA              | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | SUB COLLECTOR, CHHATRAPUR                      |                                 | //                              |
| 166       | WP(C)/0036777/2021 | SANJU PATEL                                    | DAYANIDHI MOHANTY               | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | UTKAL GRAMEEN BANK,SAMBALPUR                   |                                 | //                              |
| 167       | WP(C)/0036778/2021 | PRABHAT KUMAR TRIPATHY                         | SHASHI BHUSAN JENA              | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | STATE OF ODISHA                                |                                 | //                              |
| 168       | WP(C)/0036779/2021 | JYOTISHNARANI BAL                              | SARITA PANDA                    | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | STATE OF ODISHA                                |                                 | //                              |
| 169       | WP(C)/0036780/2021 | BABULI SAHOO                                   | RANJAN KUMAR ROUSTRAY           | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | THE COMMNR.,LAND RECORDS AND SETTLEMENT,ODISHA |                                 | //                              |
| 170       | WP(C)/0036781/2021 | BABULI SAHOO                                   | RANJAN KUMAR ROUSTRAY           | //                              |
|           |                    | VS   | VS                              | 0                               |

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| <b>SL</b> | <b>FILING NO</b>   | <b>NAME OF PETNR./APPEL</b>  | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|--------------------|--|---------------------------------|---------------------------------|
| 171       | WP(C)/0036782/2021 | THE COMMNR.,LAND RECORDS AND SETTLEMENT,ODISHA<br>PRAKASH CHANDRA SAHOO<br>VS<br>STATE OF ODISHA | BISWARANJAN DAS<br>VS           | //<br>//<br>0<br>//             |
| 172       | WP(C)/0036783/2021 | RASMITA DASH<br>VS<br>STATE OF ODISHA  | BISWARANJAN DAS<br>VS           | //<br>0<br>//                   |
| 173       | WP(C)/0036784/2021 | BAJARANGI AGENCY<br>VS<br>CANARA BANK,BBSR   | AVIJIT PAL<br>VS                | //<br>0<br>//                   |
| 174       | WP(C)/0036785/2021 | DILLIP KUMAR SINGH<br>VS<br>STATE OF ODISHA  | AMLAN SHAKTI PAUL<br>VS         | //<br>0<br>//                   |
| 175       | WP(C)/0036786/2021 | BANAMBER BHOI<br>VS<br>STATE OF ODISHA   | BISWARANJAN DAS<br>VS           | //<br>0<br>//                   |
| 176       | WP(C)/0036787/2021 | SANTOSH KUMAR SETHY<br>VS<br>STATE OF ODISHA   | PRAFULLA CHANDRA ACHARYA<br>VS  | //<br>0<br>//                   |
| 177       | WP(C)/0036788/2021 | BRAJABANDHU MISHRA<br>VS<br>STATE OF ODISHA  | TUSHAR KANTA NAYAK<br>VS        | //<br>0<br>//                   |
| 178       | WP(C)/0036789/2021 | SANGEET KUMAR MOHANTA<br>VS<br>STATE OF ODISHA   | KUNAL KUMAR SWAIN<br>VS         | //<br>0<br>//                   |
| 179       | WP(C)/0036790/2021 | SAYAD UMAR ALI<br>VS<br>STATE OF ODISHA  | JAJATI KESHARI KHUNTIA<br>VS    | //<br>0<br>//                   |
| 180       | WP(C)/0036791/2021 | SK.MUSRAF UDDIN<br>VS<br>THE COMMNR.,LAND RECORDS AND SETTLEMENT,ODISHA                          | SUDHIR KUMAR MALLICK<br>VS      | //<br>0<br>//                   |
| 181       | WP(C)/0036792/2021 | KAILASH CHANDRA SAHOO<br>VS<br>STATE OF ODISHA   | B.K.MOHANTY<br>VS               | //<br>0<br>//                   |

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| SL  | FILING NO          | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL  | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|---|--------------------------|
| 182 | WP(C)/0036793/2021 | SHRIRAM @ RAMA CHANDRA JANA<br>VS<br>STATE OF ODISHA  | RANJIT MOHANTY<br>VS  | //<br>0<br>//            |
| 183 | WP(C)/0036794/2021 | SHAPOORJI PALLONJI AND COMPANY PVT LTD.,<br>VS<br>ODISHA BRIDGE AND CONSTUCTION CORPORATION | SATYAJIT MAHANTY<br>VS<br>M/S ANUPAM DAS, J.R.DEO, S/JENA, A.K.DASH, MR. GOUTAM MISHRA (SR. ADV.) | //<br>0<br>//            |
| 184 | WP(C)/0036795/2021 | MANJUSHREE NAYAK<br>VS<br>CM, CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD., CHENNAI    | KAMALAKANTA MOHANTY<br>VS   | //<br>0<br>//            |
| 185 | WP(C)/0036796/2021 | LAXMAN JANA<br>VS<br>STATE OF ODISHA  | RANJIT MOHANTY<br>VS  | //<br>0<br>//            |
| 186 | WP(C)/0036797/2021 | SHAKUNTALA JANA<br>VS<br>STATE OF ODISHA  | RANJIT MOHANTY<br>VS  | //<br>0<br>//            |
| 187 | WP(C)/0036798/2021 | PANCHANAN JANA<br>VS<br>STATE OF ODISHA   | RANJIT MOHANTY<br>VS  | //<br>0<br>//            |
| 188 | WP(C)/0036799/2021 | ASHOK KUMAR MAHTO<br>VS<br>PNB, NEW DELHI   | DHIRENDRA KUMAR MOHAPATRA<br>VS   | //<br>0<br>//            |
| 189 | WP(C)/0036800/2021 | GOURAHARI MANDAL<br>VS<br>STATE OF ODISHA   | RANJIT MOHANTY<br>VS  | //<br>0<br>//            |
| 190 | WP(C)/0036801/2021 | MANOJ DAS<br>VS<br>STATE OF ODISHA  | NIROD KUMAR SAHU<br>VS  | //<br>0<br>//            |
| 191 | WP(C)/0036802/2021 | JOGI BAIDYA<br>VS<br>STATE OF ODISHA  | BAIBASWATA PANIGRAHI<br>VS  | //<br>0<br>//            |
| 192 | WP(C)/0036803/2021 | PRADEEP KUMAR MISHRA<br>VS<br>R.T.O.,JAGATSINGHPUR  | KRUSHNA CHANDRA DASH<br>VS  | //<br>0<br>//            |
| 193 | WP(C)/0036804/2021 | SUDARSHAN SWAIN   | KRUSHNA CHANDRA DASH  | //                       |

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|-----------|--------------------|--|---------------------------------|---------------------------------|
|           |                    | VS   | VS                              | 0                               |
| 194       | WP(C)/0036805/2021 | R.T.O.,JAGATSINGHPUR<br>PRAMOD KUMAR RAY                                     | PRANAB RANJAN CHHATOI           | //                              |
|           |                    | VS   | VS                              | 0                               |
| 195       | WP(C)/0036806/2021 | STATE OF ODISHA<br>PURNA CHANDRA NAYAK                                       | BIJAYA KUMAR ROUTRAY            | //                              |
|           |                    | VS   | VS                              | 0                               |
| 196       | WP(C)/0036807/2021 | THE ADDL. COMMNR. OF CONSOLIDATION AND SETTLEMENT,GANJAM<br>PRITIMAN PRADHAN | S.K.SAMAL                       | //                              |
|           |                    | VS   | VS                              | 0                               |
| 197       | WP(C)/0036808/2021 | STATE OF ODISHA<br>RADHAMANI LENKA   | ALOK KUMAR PANDA                | //                              |
|           |                    | VS   | VS                              | 0                               |
| 198       | WP(C)/0036809/2021 | STATE OF ODISHA<br>UPENDRA MUDULI  | DEEPAK MISHRA                   | //                              |
|           |                    | VS   | VS                              | 0                               |
| 199       | WP(C)/0036810/2021 | THE SUB COLLECTOR, BBSR<br>PRAMILA BARIK                                     | NIRMAL RANJAN ROUTRAY           | //                              |
|           |                    | VS   | VS                              | 0                               |
| 200       | WP(C)/0036811/2021 | STATE OF ODISHA<br>KESHAB PRADHAN  | DURGESH NARAYAN RATH            | //                              |
|           |                    | VS   | VS                              | 0                               |
| 201       | WP(C)/0036812/2021 | STATE OF ODISHA<br>PRABHAKAR NAYAK   | NIRMAL RANJAN ROUTRAY           | //                              |
|           |                    | VS   | VS                              | 0                               |
| 202       | WP(C)/0036813/2021 | STATE OF ODISHA<br>BIJAYA KUMAR NAYAK  | DURGESH NARAYAN RATH            | //                              |
|           |                    | VS   | VS                              | 0                               |
| 203       | WP(C)/0036814/2021 | STATE OF ODISHA<br>DEBABRATA PATRA   | PRAVAT KUMAR PADHI              | //                              |
|           |                    | VS   | VS                              | 0                               |
| 204       | WP(C)/0036815/2021 | STATE OF ODISHA<br>RAM KRISHNA DAS   | DURGESH NARAYAN RATH            | //                              |
|           |                    | VS   | VS                              | 0                               |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/11/2021**

| <b>SL</b> | <b>FILING NO</b>   | <b>NAME OF PETNR./APPEL</b>                                | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|--------------------|--|---------------------------------|---------------------------------|
| 205       | WP(C)/0036816/2021 | STATE OF ODISHA<br>DR. GAYADHAR DASH<br>VS                 | S.K.SAMAL<br>VS                 | //<br>//<br>0                   |
| 206       | WP(C)/0036817/2021 | STATE OF ODISHA<br>LAXMI NAIK<br>VS                        | AKSHAYA KUMAR SAHOO<br>VS       | //<br>//<br>0                   |
| 207       | WP(C)/0036818/2021 | STATE OF ODISHA<br>DR. KALPANA MALLICK<br>VS               | S.K.SAMAL<br>VS                 | //<br>//<br>0                   |
| 208       | WP(C)/0036819/2021 | STATE OF ODISHA<br>DR. MANOJ KUMAR DASH<br>VS              | S.K.SAMAL<br>VS                 | //<br>//<br>0                   |
| 209       | WP(C)/0036820/2021 | STATE OF ODISHA<br>DR. PANCHANANA GOUDA<br>VS              | S.K.SAMAL<br>VS                 | //<br>//<br>0                   |
| 210       | WP(C)/0036821/2021 | STATE OF ODISHA<br>DR. SMITA MISHRA<br>VS                  | S.K.SAMAL<br>VS                 | //<br>//<br>0                   |
| 211       | WP(C)/0036822/2021 | STATE OF ODISHA<br>DR. PRABODHA KUMAR PANDA<br>VS          | S.K.SAMAL<br>VS                 | //<br>//<br>0                   |
| 212       | WP(C)/0036823/2021 | STATE OF ODISHA<br>SAHADEB NAG<br>VS                       | HIMANSHU SEKHAR MISHRA<br>VS    | //<br>//<br>0                   |
| 213       | WP(C)/0036824/2021 | STATE OF ODISHA<br>DR. BANDANA MOHAPATRA<br>VS             | S.K.SAMAL<br>VS                 | //<br>//<br>0                   |
| 214       | WP(C)/0036825/2021 | STATE OF ODISHA<br>DR. ARUN KUMAR DAS<br>VS                | S.K.SAMAL<br>VS                 | //<br>//<br>0                   |
| 215       | WP(C)/0036826/2021 | STATE OF ODISHA<br>DEBABRATA NATH<br>VS<br>STATE OF ODISHA | DEBI PRASAD DHALSAMANTA<br>VS   | //<br>//<br>0<br>//             |

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/11/2021**

| SL  | FILING NO          | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL   | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|----------------------------|--------------------------|
| 216 | WP(C)/0036827/2021 | DR. HEMANTA KUMAR DAS<br>VS<br>STATE OF ODISHA  | SUBHADUTTA ROUSTRAY<br>VS  | //<br>0<br>//            |
| 217 | WP(C)/0036828/2021 | MAHENDRA BISWAL<br>VS<br>STATE OF ODISHA  | KUNAL KUMAR SWAIN<br>VS    | //<br>0<br>//            |
| 218 | WP(C)/0036829/2021 | KARMU MAHANTA<br>VS<br>STATE OF ODISHA  | KUNAL KUMAR SWAIN<br>VS    | //<br>0<br>//            |
| 219 | WP(C)/0036830/2021 | DR. DAVINDAR KAUR<br>VS<br>STATE OF ODISHA  | SUBHADUTTA ROUSTRAY<br>VS  | //<br>0<br>//            |
| 220 | WP(C)/0036831/2021 | SURESH SUNA<br>VS<br>STATE OF ODISHA  | KUNAL KUMAR SWAIN<br>VS    | //<br>0<br>//            |
| 221 | WP(C)/0036832/2021 | DR. RANJIT KUMAR PATI<br>VS<br>STATE OF ODISHA  | S.K.SAMAL<br>VS            | //<br>0<br>//            |
| 222 | WP(C)/0036833/2021 | ALIVA SINGH<br>VS<br>GOVT. OF ODISHA  | SWAPNA KUMAR OJHA<br>VS    | //<br>0<br>//            |
| 223 | WP(C)/0036834/2021 | DEBENDRA PANDIT<br>VS<br>STATE OF ODISHA  | SOUBHAGYA KUMAR DASH<br>VS | //<br>0<br>//            |
| 224 | WP(C)/0036835/2021 | AP MANPOWER CONSULTANCY AND SECURITY PVT.LTD.<br>VS<br>STATE OF ODISHA  | MESH CHANDRA MOHANTY<br>VS | //<br>0<br>//            |
| 225 | WP(C)/0036836/2021 | DR. DHIRENDRA KUMAR MOHAPATRA<br>VS<br>STATE OF ODISHA  | S.K.SAMAL<br>VS            | //<br>0<br>//            |
| 226 | WP(C)/0036837/2021 | OSBC KHURDA DEPOT CONTRACT LABOUR UNION ASHOK KUMAR MOHAPATRA 1<br>VS<br>ODISHA STATE BEVERAGES CORP. LTD.,BBSR | VS<br>VS                   | //<br>0<br>//            |
| 227 | WP(C)/0036838/2021 | DR. NARENDRA KUMAR MOHAPATRA  | S.K.SAMAL                  | //                       |

## ORISSA HIGH COURT

### FILING REPORT AS ON :23/11/2021

| SL  | FILING NO          | NAME OF PETNR./APPEL    | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|-------------------------|--------------------------|--------------------------|
|     |                    | VS                      | VS                       | 0                        |
|     |                    | STATE OF ODISHA         |                          | //                       |
| 228 | WP(C)/0036839/2021 | DR. AKSHAYA KUMAR LENKA | S.K.SAMAL                | //                       |
|     |                    | VS                      | VS                       | 0                        |
|     |                    | STATE OF ODISHA         |                          | //                       |
| 229 | WP(C)/0036840/2021 | JAGADISH BEHERA         | SURYA NARAYAN PATNAIK    | //                       |
|     |                    | VS                      | VS                       | 0                        |
|     |                    | STATE OF ODISHA         |                          | //                       |
| 230 | WP(C)/0036841/2021 | SHIBA SHANKAR BEHERA    | RABI NARAYAN NAYAK       | //                       |
|     |                    | VS                      | VS                       | 0                        |
|     |                    | STATE OF ODISHA         |                          | //                       |
| 231 | WP(C)/0036842/2021 | SNIGDHA RANI BARIK      | SRINIVAS MOHANTY         | //                       |
|     |                    | VS                      | VS                       | 0                        |
|     |                    | STATE OF ODISHA         |                          | //                       |
| 232 | WP(C)/0036843/2021 | JAYANTA KUMAR BEHERA    | KUNAL KUMAR SWAIN        | //                       |
|     |                    | VS                      | VS                       | 0                        |
|     |                    | STATE OF ODISHA         |                          | //                       |
| 233 | WP(C)/0036844/2021 | SRINATH SAHOO           | SITANSU MOHAN SINGH      | //                       |
|     |                    | VS                      | VS                       | 0                        |
|     |                    | R.T.O. CUTTACK          |                          | //                       |
| 234 | WP(C)/0036845/2021 | ASHIT KUMAR DAS         | NIRMAL CHANDRA DAS       | //                       |
|     |                    | VS                      | VS                       | 0                        |
|     |                    | STATE OF ODISHA         |                          | //                       |
| 235 | WP(C)/0036846/2021 | BHISMADEV SAHU          | KUNAL KUMAR SWAIN        | //                       |
|     |                    | VS                      | VS                       | 0                        |
|     |                    | STATE OF ODISHA         |                          | //                       |
| 236 | WP(C)/0036847/2021 | BRAJA KISHORE PARIDA    | SITANSU MOHAN SINGH      | //                       |
|     |                    | VS                      | VS                       | 0                        |
|     |                    | R.T.O.CUTTACK           |                          | //                       |
| 237 | WP(C)/0036848/2021 | CHAMAN LAL SABAR        | KUNAL KUMAR SWAIN        | //                       |
|     |                    | VS                      | VS                       | 0                        |
|     |                    | STATE OF ODISHA         |                          | //                       |
| 238 | WP(C)/0036849/2021 | MANOJ KUMAR PATRA       | SITANSU MOHAN SINGH      | //                       |
|     |                    | VS                      | VS                       | 0                        |

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| SL  | FILING NO          | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL  | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|---------------------------|--------------------------|
| 239 | WP(C)/0036850/2021 | R.T.O.BALASORE<br>RAMESH KUMAR NATH<br>VS<br>STATE OF ODISHA | KUNAL KUMAR SWAIN<br>VS   | //<br>//<br>0<br>//      |
| 240 | WP(C)/0036851/2021 | RAGHUNATH SATPATHY<br>VS<br>STATE OF ODISHA                  | DAYANANDA MOHAPATRA<br>VS | //<br>0<br>//            |
| 241 | WP(C)/0036852/2021 | PARBATI MURMU<br>VS<br>UNION OF INDIA                        | SAILABALA JENA<br>VS      | //<br>0<br>//            |
| 242 | WP(C)/0036853/2021 | MANJIT SINGH<br>VS<br>R.T.O.SAMBALPUR                        | SITANSU MOHAN SINGH<br>VS | //<br>0<br>//            |
| 243 | WP(C)/0036854/2021 | DHANU PRAKASH BHAKTA<br>VS<br>R.T.O., BARGARH                | SATYABRATA DASH<br>VS     | //<br>0<br>//            |
| 244 | WP(C)/0036855/2021 | KARUNAKAR GOCHHAYAT<br>VS<br>STATE OF ODISHA                 | RAMA KRISHNA BISOI<br>VS  | //<br>0<br>//            |
| 245 | WP(C)/0036856/2021 | PITABASA MAHALI<br>VS<br>UNION OF INDIA                      | SAILABALA JENA<br>VS      | //<br>0<br>//            |
| 246 | WP(C)/0036857/2021 | NIRANJAN BEHERA<br>VS<br>R.T.O. BALASORE                     | SITANSU MOHAN SINGH<br>VS | //<br>0<br>//            |
| 247 | WP(C)/0036858/2021 | SIBA PATNAIK<br>VS<br>STATE OF ODISHA                        | RAMA KRISHNA BISOI<br>VS  | //<br>0<br>//            |
| 248 | WP(C)/0036859/2021 | JATADHARI SETHI<br>VS<br>THE COMMNR., LR AND S, ODISHA       | BHUBANESWAR DASH<br>VS    | //<br>0<br>//            |
| 249 | WP(C)/0036860/2021 | E SANTOSH KUMAR DORA<br>VS<br>R.T.O. GANJAM                  | SITANSU MOHAN SINGH<br>VS | //<br>0<br>//            |

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/11/2021**

| SL  | FILING NO          | NAME OF PETNR./APPEL                                     | COUNSEL FOR PETNR./APPEL  | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|---------------------------|--------------------------|
| 250 | WP(C)/0036861/2021 | BIDESHI BEHERA<br>VS<br>STATE OF ODISHA                  | RAMA KRISHNA BISOI<br>VS  | //<br>0<br>//            |
| 251 | WP(C)/0036862/2021 | SANAT KUMAR BEHERA<br>VS<br>GOVT. OF ODISHA              | SUSANTA KUMAR SAHU<br>VS  | //<br>0<br>//            |
| 252 | WP(C)/0036863/2021 | MANJIT SINGH<br>VS<br>R.T.O.SAMBALPUR                    | SITANSU MOHAN SINGH<br>VS | //<br>0<br>//            |
| 253 | WP(C)/0036864/2021 | SADANANDA BEHERA<br>VS<br>NANDITA SETHI                  | UMA CHARAN MISHRA<br>VS   | //<br>0<br>//            |
| 254 | WP(C)/0036865/2021 | KANCHANAMANI PATRA<br>VS<br>R.T.O.BALASORE               | SITANSU MOHAN SINGH<br>VS | //<br>0<br>//            |
| 255 | WP(C)/0036866/2021 | E KAILASH CHANDRA DORA<br>VS<br>R.T.O. CHANDIKHOLE       | SITANSU MOHAN SINGH<br>VS | //<br>0<br>//            |
| 256 | WP(C)/0036867/2021 | E.E.,ELECTRICAL(TPCODL),KENDRAPARA<br>VS<br>AMRIN KHANAM | SURESH CHANDRA DASH<br>VS | //<br>0<br>//            |
| 257 | WP(C)/0036868/2021 | SIBANANDA MOHANTY<br>VS<br>R.T.O. KEONJHAR               | SITANSU MOHAN SINGH<br>VS | //<br>0<br>//            |
| 258 | WP(C)/0036869/2021 | PRADEEP KUMAR DEHURY<br>VS<br>R.T.O. TALCHER             | SITANSU MOHAN SINGH<br>VS | //<br>0<br>//            |
| 259 | WP(C)/0036870/2021 | MAHENDRA KUMAR MAHANTA<br>VS<br>R.T.O. KEONJHAR          | SITANSU MOHAN SINGH<br>VS | //<br>0<br>//            |
| 260 | WP(C)/0036871/2021 | JASHOBANTI MOHAPATRA<br>VS<br>STATE OF ODISHA            | JAGABANDHU SAHU<br>VS     | //<br>0<br>//            |
| 261 | WP(C)/0036872/2021 | SUCHARITA SARANGI  | SITANSU MOHAN SINGH       | //                       |

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|-----|--------------------|---|--------------------------|--------------------------|
|     |                    | VS  | VS                       | 0                        |
| 262 | WP(C)/0036873/2021 | R.T.O. BHUBANESWAR<br>DEBAKI GANDA @ CHHATRIA                     | KALPATARU ROUT           | //                       |
|     |                    | VS  | VS                       | 0                        |
| 263 | WP(C)/0036874/2021 | STATE OF ODISHA<br>RATNAKAR PARIDA                                | SITANSU MOHAN SINGH      | //                       |
|     |                    | VS  | VS                       | 0                        |
| 264 | WP(C)/0036875/2021 | R.T.O. CHANDIKHOLE<br>BINA BEHERA                                 | CHITTARANJAN PATTNAIK    | //                       |
|     |                    | VS  | VS                       | 0                        |
| 265 | WP(C)/0036876/2021 | REGISTRAR,COOPERATION DEPT.,BBSR<br>MAHENDRA KUMAR MAHANTA        | SITANSU MOHAN SINGH      | //                       |
|     |                    | VS  | VS                       | 0                        |
| 266 | WP(C)/0036877/2021 | R.T.O. KEONJHAR<br>BISHNU CHARAN BISWAL                           | SUBHENDU KUMAR NAYAK     | //                       |
|     |                    | VS  | VS                       | 0                        |
| 267 | WP(C)/0036878/2021 | THE COMMNR., LR AND S, ODISHA<br>BISHNU CHARAN BISWAL             | SUBHENDU KUMAR NAYAK     | //                       |
|     |                    | VS  | VS                       | 0                        |
| 268 | WP(C)/0036879/2021 | THE COMMNR.,LAND RECORDS AND SETTLEMENT,ODISHA<br>ALOK MALA MITRA | NIRAMAL CHANDRA DAS      | //                       |
|     |                    | VS  | VS                       | 0                        |
| 269 | WP(C)/0036880/2021 | STATE OF ODISHA<br>AYUSH SAHU                                     | ARUN KUMAR PATRA         | //                       |
|     |                    | VS  | VS                       | 0                        |
| 270 | WP(C)/0036881/2021 | STATE OF ODISHA<br>UPENDRA BISOYI                                 | NIRANJAN LENKA           | //                       |
|     |                    | VS  | VS                       | 0                        |
| 271 | WP(C)/0036882/2021 | CHAIRMAN-CUM-MD,OMFED,BBSR<br>DILLIP KUMAR PRADHAN                | KAMALA KANTA NAYAK       | //                       |
|     |                    | VS  | VS                       | 0                        |
| 272 | WP(C)/0036883/2021 | ORISSA STATE ROAD TRANSPORT CORP.<br>KENDUJHAR CITIZENS FORUM     | HITABHILASH MOHANTY      | //                       |
|     |                    | VS  | VS                       | 0                        |

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**FILING REPORT AS ON :23/11/2021**

| SL  | FILING NO          | NAME OF PETNR./APPEL                           | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|--------------------------|--------------------------|
| 273 | WP(C)/0036884/2021 | STATE OF ODISHA<br>SUKANTA MUDULI<br>VS        | JANMEJAYA RAY<br>VS      | //<br>//<br>()           |
| 274 | WP(C)/0036885/2021 | STATE OF ODISHA<br>MANMATH KUMAR DAS<br>VS     | GOPINATH SETHI<br>VS     | //<br>//<br>()           |
| 275 | WP(C)/0036886/2021 | STATE OF ODISHA<br>LAXMAN KUSAWAHA<br>VS       | CHANDAN MISHRA<br>VS     | //<br>//<br>()           |
| 276 | WP(C)/0036887/2021 | R.T.O., ANGUL<br>AVIRAM PATI<br>VS             | GOPINATH SETHI<br>VS     | //<br>//<br>()           |
| 277 | WP(C)/0036888/2021 | STATE OF ODISHA<br>MAHESWAR ROUT<br>VS         | GOPINATH SETHI<br>VS     | //<br>//<br>()           |
| 278 | WP(C)/0036889/2021 | STATE OF ODISHA<br>ARAKHITA JENA<br>VS         | CHANDAN MISHRA<br>VS     | //<br>//<br>()           |
| 279 | WP(C)/0036890/2021 | R.T.O, JAGATSINGHPUR<br>RASHMITA PRADHAN<br>VS | CHANDAN MISHRA<br>VS     | //<br>//<br>()           |
| 280 | WP(C)/0036891/2021 | R.T.O.,ANGUL<br>MADAN MOHAN MAHALIK<br>VS      | GOPINATH SETHI<br>VS     | //<br>//<br>()           |
| 281 | WP(C)/0036892/2021 | STATE OF ODISHA<br>HRUSHIKESH MOHANTY<br>VS    | CHANDAN MISHRA<br>VS     | //<br>//<br>()           |
| 282 | WP(C)/0036893/2021 | R.T.O.,BADABIL<br>KSHETRAMOHAN BEHERA<br>VS    | GOPINATH SETHI<br>VS     | //<br>//<br>()           |
| 283 | WP(C)/0036894/2021 | STATE OF ODISHA<br>GANGADHAR PANDA<br>VS       | GOPINATH SETHI<br>VS     | //<br>//<br>()           |
|     |                    | STATE OF ODISHA                                |                          | //                       |

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| <b>SL</b> | <b>FILING NO</b>   | <b>NAME OF PETNR./APPEL</b>   | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|--------------------|---|---------------------------------|---------------------------------|
| 284       | WP(C)/0036895/2021 | SANKARSAN KAR<br>VS<br>STATE OF ODISHA  | GOPINATH SETHI<br>VS            | //<br>0<br>//                   |
| 285       | WP(C)/0036896/2021 | BHARAT CHANDRA MOHANTY<br>VS<br>STATE OF ODISHA   | GOPINATH SETHI<br>VS            | //<br>0<br>//                   |
| 286       | WP(C)/0036897/2021 | PRAFULLA KUMAR PANIGRAHI<br>VS<br>STATE OF ODISHA   | GOPINATH SETHI<br>VS            | //<br>0<br>//                   |
| 287       | WP(C)/0036898/2021 | MANMATH KUMAR ACHARYA<br>VS<br>STATE OF ODISHA  | GOPINATH SETHI<br>VS            | //<br>0<br>//                   |
| 288       | WP(C)/0036899/2021 | NANDA KISHOR BHANJA<br>VS<br>STATE OF ODISHA  | NIRANJAN PANDA<br>VS            | //<br>0<br>//                   |
| 289       | WP(C)/0036900/2021 | HARA PRASAD PRADHAN<br>VS<br>INVESTIGATING OFFICER-CUM-FOREST RANGE OFFICER,BIRAMAHAJRPUR | HIMANSHU SEKHAR MISHRA<br>VS    | //<br>0<br>//                   |
| 290       | WP(C)/0036901/2021 | NARAYAN DAS<br>VS<br>ADDL. R.T.O., KHORDHA  | SUBASH CHANDRA PANI<br>VS       | //<br>0<br>//                   |
| 291       | WP(C)/0036902/2021 | SANGEETA RANI MAHANA<br>VS<br>STATE OF ODISHA   | DILIP KUMAR SAHU<br>VS          | //<br>0<br>//                   |
| 292       | WP(C)/0036903/2021 | NARAYAN DAS<br>VS<br>R.T.O., BBSR 1   | SUBASH CHANDRA PANI<br>VS       | //<br>0<br>//                   |
| 293       | WP(C)/0036904/2021 | MAGUNI SWAIN<br>VS<br>UNION OF INDIA  | SUBASH CHANDRA PANI<br>VS       | //<br>0<br>//                   |
| 294       | WP(C)/0036905/2021 | S.VENKATESAN @ VENKATESAN<br>VS<br>UNION OF INDIA   | SUBASH CHANDRA PANI<br>VS       | //<br>0<br>//                   |
| 295       | WP(C)/0036906/2021 | BIPIN BIHARI PRADHAN  | HIMANSHU SEKHAR MISHRA          | //                              |

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|-----------|--------------------|--|---------------------------------|---------------------------------|
|           |                    | VS   | VS                              | 0                               |
| 296       | WP(C)/0036907/2021 | INVESTIGATING OFFICER-CUM-FOREST RANGE OFFICER,BIRAMAHARAJPUR<br>PRATAP KUMAR BISWAL | NIRANJAN PANDA                  | //                              |
|           |                    | VS   | VS                              | 0                               |
| 297       | WP(C)/0036908/2021 | STATE OF ODISHA<br>RAJENDRA PANDA  | HIMANSHU SEKHAR MISHRA          | //                              |
|           |                    | VS   | VS                              | 0                               |
| 298       | WP(C)/0036909/2021 | STATE OF ODISHA<br>DHIRENDRA MALLIK  | NIRANJAN PANDA                  | //                              |
|           |                    | VS   | VS                              | 0                               |
| 299       | WP(C)/0036910/2021 | STATE OF ODISHA<br>DASARATH BEHERA   | NIRANJAN PANDA                  | //                              |
|           |                    | VS   | VS                              | 0                               |
| 300       | WP(C)/0036911/2021 | STATE OF ODISHA<br>SMRUTI RANJAN NAYAK   | MANOJ KUMAR PANDA               | //                              |
|           |                    | VS   | VS                              | 0                               |
| 301       | WP(C)/0036912/2021 | TAHASILDAR,DARPAN<br>MANJUBALA RAULA   | PRASANTA KUMAR NANDA            | //                              |
|           |                    | VS   | VS                              | 0                               |
| 302       | WP(C)/0036913/2021 | STATE OF ODISHA<br>JELLY KUMAR   | TAPAN KUMAR BISWAL              | //                              |
|           |                    | VS   | VS                              | 0                               |
| 303       | WP(C)/0036914/2021 | COLLECTOR, MALKANGIRI<br>SURESH CHANDRA SATAPATHY                                    | SASWAT DAS                      | //                              |
|           |                    | VS   | VS                              | 0                               |
| 304       | WP(C)/0036915/2021 | STATE OF ODISHA<br>AMIT KUMAR BEHERA   | KALI PRASANNA MISHRA            | //                              |
|           |                    | VS   | VS                              | 0                               |
| 305       | WP(C)/0036916/2021 | STATE OF ODISHA<br>SIMA NAYAK  | KUNAL KUMAR SWAIN               | //                              |
|           |                    | VS   | VS                              | 0                               |
| 306       | WP(C)/0036917/2021 | STATE OF ODISHA<br>JUDHISTHIRA JENA  | KRISHNA CHANDRA SAHU            | //                              |
|           |                    | VS   | VS                              | 0                               |

## ORISSA HIGH COURT

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| SL  | FILING NO          | NAME OF PETNR./APPEL                          | COUNSEL FOR PETNR./APPEL       | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|--------------------------------|--------------------------|
| 307 | WP(C)/0036918/2021 | STATE OF ODISHA<br>PURNA CHANDRA PATRA<br>VS  | KRISHNA CHANDRA SAHU<br>VS     | //<br>//<br>()           |
| 308 | WP(C)/0036919/2021 | STATE OF ODISHA<br>KISHORE KUMAR GIRI<br>VS   | DURGESH NARAYAN RATH<br>VS     | //<br>//<br>()           |
| 309 | WP(C)/0036920/2021 | STATE OF ODISHA<br>SATCHIDANANDA JENA<br>VS   | HEMANTA KUMAR ROUT<br>VS       | //<br>//<br>()           |
| 310 | WP(C)/0036921/2021 | STATE OF ODISHA<br>KALPATARU OJHA<br>VS       | PRAFULLA KUMAR MOHAPATRA<br>VS | //<br>//<br>()           |
| 311 | WP(C)/0036922/2021 | CHSE, KHORDHA<br>KHIROD KUMAR JENA<br>VS      | PABITRA KUMAR BEHERA<br>VS     | //<br>//<br>()           |
| 312 | WP(C)/0036923/2021 | STATE OF ODISHA<br>SIBASIS MALIK<br>VS        | PRAFULLA KUMAR MOHAPATRA<br>VS | //<br>//<br>()           |
| 313 | WP(C)/0036924/2021 | STATE OF ODISHA<br>LAXMI DANG<br>VS           | RABINDRA KUMAR SAHOO<br>VS     | //<br>//<br>()           |
| 314 | WP(C)/0036925/2021 | STATE OF ODISHA<br>DIGBIJAYA PARIDA<br>VS     | HEMANTA KUMAR RATSINGH<br>VS   | //<br>//<br>()           |
| 315 | WP(C)/0036926/2021 | STATE OF ODISHA<br>PRITIMANJARI GARNAIK<br>VS | MANAS KUMAR CHAND<br>VS        | //<br>//<br>()           |
| 316 | WP(C)/0036927/2021 | STATE OF ODISHA<br>NILAKANTHA BEHERA<br>VS    | LAXMIKANTA MOHANTY<br>VS       | //<br>//<br>()           |
| 317 | WP(C)/0036928/2021 | STATE OF ODISHA<br>ASWINI KUMAR PATRA<br>VS   | KUNAL KUMAR SWAIN<br>VS        | //<br>//<br>()           |
|     |                    | STATE OF ODISHA                               |                                | //                       |

## ORISSA HIGH COURT

### FILING REPORT AS ON :23/11/2021

| SL  | FILING NO          | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL        | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|---------------------------------|--------------------------|
| 318 | WP(C)/0036929/2021 | AKHAYA KUMAR PARIDA<br>VS<br>RAMESH CHANDRA PARIDA                                    | MOHENDRA KUMAR MOHAPATRO<br>VS  | //<br>0<br>//            |
| 319 | WP(C)/0036930/2021 | M/S POREL DASS WATER AND EFFLUENT CONTROL SWANIK<br>VS<br>EE, PH DIVISION, CHHATRAPUR | SUNIL KUMAR ROY CHOUDHURY<br>VS | //<br>0<br>//            |
| 320 | WP(C)/0036931/2021 | SIBASANKAR DALABEHERA<br>VS<br>STATE OF ODISHA  | SHASHI BHUSAN JENA<br>VS        | //<br>0<br>//            |
| 321 | WP(C)/0036932/2021 | JAGADISH MAHANANDA<br>VS<br>STATE OF ODISHA   | SATYAJIT BEHERA<br>VS           | //<br>0<br>//            |
| 322 | WP(C)/0036933/2021 | KSHITISH KUMAR SINKU<br>VS<br>CHSE,BBSR   | DWARIKA PRASAD MOHANTY<br>VS    | //<br>0<br>//            |
| 323 | WP(C)/0036934/2021 | KALANDI CHARAN JENA<br>VS<br>NAVODAYA VIDYALAYA SAMITI                                | MIHIR KANTA RATH<br>VS          | //<br>0<br>//            |
| 324 | WP(C)/0036935/2021 | SUNIL KUMAR MAHAPATRA<br>VS<br>STATE OF ODISHA  | SHASHI BHUSAN JENA<br>VS        | //<br>0<br>//            |
| 325 | WP(C)/0036936/2021 | BASANTA KUMAR DASH<br>VS<br>STATE OF ODISHA   | UPENDRA SAMAL<br>VS             | //<br>0<br>//            |
| 326 | WP(C)/0036937/2021 | SIMANTA DIGAL<br>VS<br>STATE OF ODISHA  | SHASHI BHUSAN JENA<br>VS        | //<br>0<br>//            |
| 327 | WP(C)/0036938/2021 | SURYAMANI SWAIN<br>VS<br>STATE OF ODISHA  | UPENDRA SAMAL<br>VS             | //<br>0<br>//            |
| 328 | WP(C)/0036939/2021 | BHABANI SANKAR PATTANAYAK<br>VS<br>STATE OF ODISHA                                    | SHASHI BHUSAN JENA<br>VS        | //<br>0<br>//            |
| 329 | WP(C)/0036940/2021 | PURUSOTTAM PRUSTY   | SHASHI BHUSAN JENA              | //                       |

**ORISSA HIGH COURT****FILING REPORT AS ON :23/11/2021**

| <b>SL</b> | <b>FILING NO</b>   | <b>NAME OF PETNR./APPEL</b> | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|--------------------|-----------------------------|---------------------------------|---------------------------------|
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 330       | WP(C)/0036941/2021 | SHRI ANATA CHARAN NAYAK     | ADWITIYA SATPATHY               | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 331       | WP(C)/0036942/2021 | BIDHU BHUSAN MISHRA         | PRADEEP KUMAR MAHAPATRA         | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 332       | WP(C)/0036943/2021 | MANORANJAN PARIDA           | SATYA RANJAN PATI               | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 333       | WP(C)/0036944/2021 | ANIRUDHA DASH               | KUNAL KUMAR SWAIN               | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 334       | WP(C)/0036945/2021 | BIKRAM KESHARI GIRI         | KUNAL KUMAR SWAIN               | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 335       | WP(C)/0036946/2021 | ASHOK KUMAR PANDA           | KAILASH CHANDRA SAHU            | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 336       | WP(C)/0036947/2021 | BUDHA KISAN                 | KUNAL KUMAR SWAIN               | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 337       | WP(C)/0036948/2021 | SUKUMAR DAS                 | KUNAL KUMAR SWAIN               | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 338       | WP(C)/0036949/2021 | BRAJ BHUSAN KUMAR           | PAMI RATH                       | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | LOKAYUKTA, ODISHA           |                                 | //                              |
| 339       | WP(C)/0036950/2021 | PADMA CHARAN PATRA          | GYANARANJAN SETHI               | //                              |
|           |                    | VS                          | VS                              | 0                               |
|           |                    | STATE OF ODISHA             |                                 | //                              |
| 340       | WP(C)/0036951/2021 | NIRMAL CHANDRA PATRA        | M.R.MISHRA                      | //                              |
|           |                    | VS                          | VS                              | 0                               |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/11/2021**

| <b>SL</b> | <b>FILING NO</b>   | <b>NAME OF PETNR./APPEL</b>                                      | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|--------------------|--|---------------------------------|---------------------------------|
|           |                    | UNION OF INDIA   |                                 | //                              |
| 341       | WP(C)/0036952/2021 | GINESH PARAMANATTU BALRAJAN NAIR @ GINESH PRABODHA CHANDRA NAYAK |                                 | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | LOKAYUKTA, ODISHA  |                                 | //                              |
| 342       | WP(C)/0036953/2021 | MANORANJAN NAYAK   | RUDRA NARAYAN PARIJA            | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | STATE OF ODISHA  |                                 | //                              |
| 343       | WP(C)/0036954/2021 | DEBENDRA KUMAR DAS   | GYANARANJAN SETHI               | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | D.G.,FIRE SERVICES,HOME GUARDS AND CIVIL DEFENCE,CUTTACK         |                                 | //                              |
| 344       | WP(C)/0036955/2021 | RAMACHANDRA MAHARI   | NEPOLEON SAHANI                 | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | STATE OF ODISHA  |                                 | //                              |
| 345       | WP(C)/0036956/2021 | SANJAY KETAN MOHANTY   | KALI PRASANNA MISHRA            | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | STATE OF ODISHA  |                                 | //                              |
| 346       | WP(C)/0036957/2021 | MANDAKINI SAHOO  | RAMAKANTA SAHOO                 | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | STATE OF ODISHA  |                                 | //                              |
| 347       | WP(C)/0036958/2021 | KAMINIKANTA PATTANAIAK   | KALI PRASANNA MISHRA            | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | STATE OF ODISHA  |                                 | //                              |
| 348       | WP(C)/0036959/2021 | ABANI KUMAR SAHOO  | KALI PRASANNA MISHRA            | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | STATE OF ODISHA  |                                 | //                              |
| 349       | WP(C)/0036960/2021 | UMESH PRASAD PATTANAIAK  | KALI PRASANNA MISHRA            | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | STATE OF ODISHA  |                                 | //                              |
| 350       | WP(C)/0036961/2021 | PRIYANKA BEHERA  | RUDRA NARAYAN PARIJA            | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | STATE OF ODISHA  |                                 | //                              |
| 351       | WP(C)/0036962/2021 | ABHAYA KUMAR RATH  | KALI PRASANNA MISHRA            | //                              |
|           |                    | VS   | VS                              | 0                               |
|           |                    | STATE OF ODISHA  |                                 | //                              |

## ORISSA HIGH COURT

### FILING REPORT AS ON :23/11/2021

| SL  | FILING NO           | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL          | PS CASE/LOWER COURT CASE              |
|-----|---------------------|---|-----------------------------------|---------------------------------------|
| 352 | WP(C)/0036963/2021  | AKHILA KUMAR SWAIN<br>VS<br>STATE OF ODISHA                     | AJIT KUMAR RAUT<br>VS             | //<br>()<br>//                        |
| 353 | WP(C)/0036964/2021  | DIBYA LOCHAN PATRA<br>VS<br>STATE OF ODISHA                     | LAXMI PRASAD DWIVEDY<br>VS        | //<br>()<br>//                        |
| 354 | WP(C)/0036965/2021  | DAMBARUDHAR BEHERA<br>VS<br>STATE OF ODISHA                     | MANAS RANJAN KHATUA<br>VS         | //<br>()<br>//                        |
| 355 | WPCRL/0000158/2021  | AJAYA KUMAR SAHOO<br>VS<br>STATE OF ODISHA                      | BISWAJIT PASAYAT<br>VS            | / /0<br>()<br>//                      |
| 356 | ABLAPL/0015332/2021 | SURENDRA @ SURUBUDHA@ SURUBULNA KHAMAR<br>VS<br>STATE OF ODISHA | ANILGANNATH KAMILA<br>VS          | BAUNISUNI /124 /2021<br>()<br>//      |
| 357 | ABLAPL/0015333/2021 | JITENDRA SAHOO<br>VS<br>STATE OF ODISHA                         | ANUGRAHA NARAYAN SAMANTARAY<br>VS | BALIMI /201 /2021<br>()<br>//         |
| 358 | ABLAPL/0015334/2021 | RASHMI RANJAN DHAL<br>VS<br>STATE OF ODISHA                     | AJIT KUMAR PANDA<br>VS            | NIALI /102 /2017<br>()<br>//          |
| 359 | ABLAPL/0015335/2021 | BHAGIRATHI MALLICK<br>VS<br>STATE OF ODISHA                     | BIPIN KUMAR NAYAK<br>VS           | PIPLI /504 /2021<br>()<br>//          |
| 360 | ABLAPL/0015336/2021 | DEEPAK KUMAR SAHOO<br>VS<br>STATE OF ODISHA                     | PRASANTA KUMAR NANDA<br>VS        | NAYAPALLI P.S. /513 /2021<br>()<br>// |
| 361 | ABLAPL/0015337/2021 | SAROJ KUMAR PRADHAN<br>VS<br>STATE OF ODISHA                    | RANJIT MOHANTY<br>VS              | DHAULI PS /155 /2021<br>()<br>//      |
| 362 | ABLAPL/0015338/2021 | DHURBA DIXIT @ DHURBA CHANDRA DIXIT<br>VS<br>STATE OF ODISHA    | BIPIN KUMAR NAYAK<br>VS           | GOP /480 /2021<br>()<br>//            |
| 363 | ABLAPL/0015339/2021 | MANORANJAN BARIK  | SATYABRATA SENAPATI               | KHAIRA /243 /2021                     |

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/11/2021**

| SL  | FILING NO           | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL  | PS CASE/LOWER COURT CASE      |
|-----|---------------------|--|---------------------------|-------------------------------|
|     |                     | VS   | VS                        | ()                            |
|     |                     | STATE OF ODISHA  |                           | //                            |
| 364 | ABLAPL/0015340/2021 | ABHILASH BARIK   | SATYABRATA SENAPATI       | KHAIRA /251 /2021             |
|     |                     | VS   | VS                        | ()                            |
|     |                     | STATE OF ODISHA  |                           | //                            |
| 365 | ABLAPL/0015341/2021 | DAMURU KALLAR  | NEELAKANTHA PANDA         | UMERKOTE /415 /2021           |
|     |                     | VS   | VS                        | ()                            |
|     |                     | STATE OF ODISHA  |                           | //                            |
| 366 | ABLAPL/0015342/2021 | PRAHALLAD PARIDA   | BHABANI SHANKAR DASPARIDA | TIHIDI /405 /2021             |
|     |                     | VS   | VS                        | ()                            |
|     |                     | STATE OF ODISHA  |                           | //                            |
| 367 | ABLAPL/0015343/2021 | AMIT KUMAR SAHOO   | ARJEET MISHRA             | PATKURA /458 /2021            |
|     |                     | VS   | VS                        | ()                            |
|     |                     | STATE OF ODISHA  |                           | //                            |
| 368 | ABLAPL/0015344/2021 | SARAT SAHOO  | SAPAN KUMAR LENKA         | / /0                          |
|     |                     | VS   | VS                        | ()                            |
|     |                     | STATE OF ODISHA  |                           | //                            |
| 369 | ABLAPL/0015345/2021 | MD MUSTAKIM@ BITTU   | SARADA PRASAD DASH        | RAIRANGPUR (RURAL) /154 /2021 |
|     |                     | VS   | VS                        | ()                            |
|     |                     | STATE OF ODISHA  |                           | //                            |
| 370 | ABLAPL/0015346/2021 | JAYANTI BARIK  | BIBHUTI RANJAN MOHANTY    | / /0                          |
|     |                     | VS   | VS                        | ()                            |
|     |                     | STATE OF ODISHA  |                           | //                            |
| 371 | ABLAPL/0015347/2021 | SAMBIT BADAJENA @ SAMBIT KUMAR BADAJENA SANTOSH KUMAR SAMANTARAY |                           | BEGUNIA P.S. /221 /2021       |
|     |                     | VS   | VS                        | ()                            |
|     |                     | STATE OF ODISHA  |                           | //                            |
| 372 | ABLAPL/0015348/2021 | SUMITRA@ SMRUTI REKHA SETHI                                      | SAMARENDRA BAHADUR        | NIALI /307 /2021              |
|     |                     | VS   | VS                        | ()                            |
|     |                     | STATE OF ODISHA  |                           | //                            |
| 373 | ABLAPL/0015349/2021 | HEMANTI JENA   | UNMESH CHANDRA JENA       | AGARAPADA /49 /2019           |
|     |                     | VS   | VS                        | ()                            |
|     |                     | STATE OF ODISHA  |                           | //                            |
| 374 | ABLAPL/0015350/2021 | SABITRI GIRI   | SARADA PRASAD DASH        | GHAGARBEDA /81 /2021          |
|     |                     | VS   | VS                        | ()                            |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/11/2021**

| <b>SL</b> | <b>FILING NO</b>    | <b>NAME OF PETNR./APPEL</b>                         | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b>               |
|-----------|---------------------|---|---------------------------------|---|
| 375       | ABLAPL/0015351/2021 | STATE OF ODISHA<br>SRIKANTA MANIA<br>VS             | SAMBEET PATTANAYAK<br>VS        | //<br>DELANGA /259 /2021<br>()                |
| 376       | ABLAPL/0015352/2021 | STATE OF ODISHA<br>JYOSNAMAYEE BEHERA @ MEENA<br>VS | JUGALA KISHORE PANDA<br>VS      | //<br>MAHILA P.S. BUXIBAZAR /120 /2021<br>()  |
| 377       | ABLAPL/0015353/2021 | STATE OF ODISHA<br>N.RAMACHANDRA REDDY<br>VS        | HEMANTA KUMAR ROUT<br>VS        | //<br>KABISURYANAGAR (P.PUR) /438 /2021<br>() |
| 378       | ABLAPL/0015354/2021 | STATE OF ODISHA<br>LAXMIDHAR PRADHAN<br>VS          | BYOMAKESH TRIPATHY<br>VS        | //<br>MAHILA P.S.(BBSR) /113 /2021<br>()      |
| 379       | ABLAPL/0015355/2021 | STATE OF ODISHA<br>BAISHNAB CHARAN PRADHAN<br>VS    | BISWARANJAN DALAI<br>VS         | //<br>GOBINDAPUR /128 /2021<br>()             |
| 380       | ABLAPL/0015356/2021 | STATE OF ODISHA<br>SANIA@ SUJAY KUMAR BEHERA<br>VS  | AJIT KUMAR SAHOO<br>VS          | //<br>PURUNABAZAR /197 /2021<br>()            |
| 381       | ABLAPL/0015357/2021 | STATE OF ODISHA<br>NIRANJAN NAYAK<br>VS             | DINESH KUMAR PANDA<br>VS        | //<br>PIPLI /448 /2021<br>()                  |
| 382       | ABLAPL/0015358/2021 | STATE OF ODISHA<br>DHRUBA CHARAN PARIDA<br>VS       | BISWARANJAN DALAI<br>VS         | //<br>BALIKUDA /85 /2021<br>()                |
| 383       | ABLAPL/0015359/2021 | STATE OF ODISHA<br>SHARAT CHANDRA PRADHAN<br>VS     | BYOMAKESH TRIPATHY<br>VS        | //<br>MAHILA P.S.(BBSR) /113 /2021<br>()      |
| 384       | ABLAPL/0015360/2021 | STATE OF ODISHA<br>SURYA SARATHI PRADHAN<br>VS      | BISWARANJAN DALAI<br>VS         | //<br>GOBINDAPUR /128 /2021<br>()             |
| 385       | ABLAPL/0015361/2021 | STATE OF ODISHA<br>KRUSHNA CHANDRA PANI<br>VS       | RITURANJAN CHHOTARAY<br>VS      | //<br>BRAHMAGIRI /148 /2021<br>()             |
|           |                     | STATE OF ODISHA                                     |                                 | //  |

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/11/2021**

| SL  | FILING NO           | NAME OF PETNR./APPEL                                      | COUNSEL FOR PETNR./APPEL   | PS CASE/LOWER COURT CASE                |
|-----|---------------------|---|----------------------------|---|
| 386 | ABLAPL/0015362/2021 | SANKAR PANI<br>VS<br>STATE OF ODISHA                      | RITURANJAN CHHOTARAY<br>VS | BRAHMAGIRI /208 /2021<br>()<br>//       |
| 387 | ABLAPL/0015363/2021 | RAM CHANDRA SAMAL<br>VS<br>STATE OF ODISHA                | BYOMAKESH TRIPATHY<br>VS   | CHANDRASEKHARPUR /384 /2021<br>()<br>// |
| 388 | ABLAPL/0015364/2021 | SANJIT SINGH@ PINTU<br>VS<br>STATE OF ODISHA              | KULDEEP MOHANTY<br>VS      | REMUNA /160 /2021<br>()<br>//           |
| 389 | ABLAPL/0015365/2021 | CHOUDHURY ASHISH KUMAR DASH<br>VS<br>STATE OF ODISHA      | CHITTA RANJAN DASH<br>VS   | LAXMISAGAR P.S. /402 /2017<br>()<br>//  |
| 390 | ABLAPL/0015366/2021 | NANDU@ SACHIDANANDA BALIARSINGH<br>VS<br>STATE OF ODISHA  | CHITTA RANJAN DASH<br>VS   | JATNI P.S. /304 /2021<br>()<br>//       |
| 391 | ABLAPL/0015367/2021 | BISHNU CH BEHERA<br>VS<br>STATE OF ODISHA                 | SAMVIT MOHANTY<br>VS       | AIR FIELD P.S. /299 /2021<br>()<br>//   |
| 392 | ABLAPL/0015368/2021 | MANAS KUMAR MOHAPATRA<br>VS<br>STATE OF ODISHA            | ASHUTOSH PATTANAİK<br>VS   | KHURDA P.S. /435 /2021<br>()<br>//      |
| 393 | ABLAPL/0015369/2021 | BHAGABAN NAYAK<br>VS<br>STATE OF ODISHA                   | MIHIR KANTA RATH<br>VS     | PAPADAHANDI /153 /2021<br>()<br>//      |
| 394 | ABLAPL/0015370/2021 | BISWAJIT NAIK<br>VS<br>STATE OF ODISHA                    | RONIT GHOSH<br>VS          | BIKRAMPUR FCI /274 /2021<br>()<br>//    |
| 395 | ABLAPL/0015371/2021 | RABI THAPPA@ SANTOSH THAPPA<br>VS<br>STATE OF ODISHA      | BASANTA KUMAR NAYAK<br>VS  | LINGARAJ P.S. /301 /2021<br>()<br>//    |
| 396 | ABLAPL/0015372/2021 | SUMANT SAHU @ SUMANTA KUMAR SAHU<br>VS<br>STATE OF ORISSA | ADITI HOTA<br>VS           | BANTALA /369 /2021<br>()<br>//          |
| 397 | ABLAPL/0015373/2021 | N. TRUSHNA REDDY  | HEMANTA KUMAR ROUT         | KABISURYANAGAR (KODALA) /438 /2021      |

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/11/2021**

| SL  | FILING NO           | NAME OF PETNR./APPEL      | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE   |
|-----|---------------------|---------------------------|--------------------------|----------------------------|
|     |                     | VS                        | VS                       | ()                         |
|     |                     | STATE OF ODISHA           |                          | //                         |
| 398 | ABLAPL/0015374/2021 | DEBASIS MANGARAJ          | PRASANTA KUMAR NANDA     | NAYAPALLI P.S. /513 /2021  |
|     |                     | VS                        | VS                       | ()                         |
|     |                     | STATE OF ODISHA           |                          | //                         |
| 399 | ABLAPL/0015375/2021 | BIKASH MOHARANA           | ASWINI KUMAR SAHOO       | EOW,BHUBANESWAR /13 /2021  |
|     |                     | VS                        | VS                       | ()                         |
|     |                     | STATE OF ODISHA           |                          | //                         |
| 400 | ABLAPL/0015376/2021 | SANGRAM SWAIN             | SANJIT KUMAR DAS         | BALICHANDRAPUR /344 /2021  |
|     |                     | VS                        | VS                       | ()                         |
|     |                     | STATE OF ODISHA           |                          | //                         |
| 401 | ABLAPL/0015377/2021 | KALU@ RABI BAHADUR        | SATYA RANJAN MULIA       | MADHUPATNA /266 /2021      |
|     |                     | VS                        | VS                       | ()                         |
|     |                     | STATE OF ODISHA           |                          | //                         |
| 402 | ABLAPL/0015378/2021 | RABI BAHADUR@ KALU        | SATYA RANJAN MULIA       | MADHUPATNA /269 /2021      |
|     |                     | VS                        | VS                       | ()                         |
|     |                     | STATE OF ODISHA           |                          | //                         |
| 403 | ABLAPL/0015379/2021 | UMESH CHANDRA BARICK      | PRAFULLA KUMAR BISWAL    | AUL /6 /2021               |
|     |                     | VS                        | VS                       | ()                         |
|     |                     | STATE OF ODISHA           |                          | //                         |
| 404 | ABLAPL/0015380/2021 | SANJAY KUMAR MALLICK      | SATYA NARAYAN MISHRA 4   | MARINE KASIA /151 /2021    |
|     |                     | VS                        | VS                       | ()                         |
|     |                     | STATE OF ODISHA           |                          | //                         |
| 405 | ABLAPL/0015381/2021 | SK. ABDUL HAFIZ           | SATYA NARAYAN MISHRA 4   | BHANDARIPOKHARI /357 /2021 |
|     |                     | VS                        | VS                       | ()                         |
|     |                     | STATE OF ODISHA           |                          | //                         |
| 406 | ABLAPL/0015382/2021 | CHANDRAMANI ROUT          | RABINDRA NATH PRUSTY     | TIGIRIA /165 /2021         |
|     |                     | VS                        | VS                       | ()                         |
|     |                     | STATE OF ODISHA           |                          | //                         |
| 407 | ABLAPL/0015383/2021 | SK. SUFIYAN@ SUFIYAN KHAN | B.S.PANIGRAHI            | BINJHARPUR /319 /2020      |
|     |                     | VS                        | VS                       | ()                         |
|     |                     | STATE OF ODISHA           |                          | //                         |
| 408 | ABLAPL/0015384/2021 | SWARNALATA PANDA          | ARIN KUMAR SAHU          | SORO /426 /2021            |
|     |                     | VS                        | VS                       | ()                         |

**ORISSA HIGH COURT**

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| <b>SL</b> | <b>FILING NO</b>      | <b>NAME OF PETNR./APPEL</b>  | <b>COUNSEL FOR PETNR./APPEL</b>    | <b>PS CASE/LOWER COURT CASE</b>           |
|-----------|-----------------------|--|------------------------------------|---|
| 409       | ABLAPL/0015385/2021   | STATE OF ODISHA<br>VIJAY KUMAR SAMAL<br>VS                         | BINI MISHRA<br>VS                  | //<br>ANGUL TOWN /604 /2021<br>()         |
| 410       | ABLAPL/0015386/2021   | STATE OF ODISHA<br>BIDYADHAR SAHOO<br>VS                           | BINI MISHRA<br>VS                  | //<br>ANGUL TOWN /604 /2021<br>()         |
| 411       | ABLAPL/0015387/2021   | STATE OF ODISHA<br>PRASHANT PATRO<br>VS                            | BINI MISHRA<br>VS                  | //<br>ANGUL TOWN /604 /2021<br>()         |
| 412       | ABLAPL/0015388/2021   | STATE OF ODISHA<br>KUNA@ LINGARAJ BEHERA<br>VS                     | NEPOLEON SAHANI<br>VS              | //<br>BANAPUR P.S. /347 /2021<br>()       |
| 413       | ABLAPL/0015389/2021   | STATE OF ODISHA<br>CHAND@ NIYAMAT KHAN<br>VS                       | CHHABI BEHERA<br>VS                | //<br>BALIANTA P.S. /136 /2021<br>()      |
| 414       | ABLAPL/0015390/2021   | STATE OF ODISHA<br>NARAYAN PANDA<br>VS                             | SANJIB KUMAR BHANJADEO<br>VS       | //<br>MAHILA (BERHAMPUR) /132 /2021<br>() |
| 415       | ABLAPL/0015391/2021   | STATE OF ODISHA<br>SUJIT KUMAR PANDA<br>VS                         | SANJIB KUMAR BHANJADEO<br>VS       | //<br>MAHILA (BERHAMPUR) /132 /2021<br>() |
| 416       | WPC(OA)/0002112/2019  | STATE OF ODISHA<br>SURUCHI AMANTA<br>VS                            | SANJIB MOHANTY<br>VS               | //<br>//<br>()                            |
| 417       | WPC(OAC)/0000065/2011 | STATE OF ODISHA<br>RAMA KUMARI MISHRA<br>VS                        | M/S PRAFULLA KUMAR MOHAPATRA<br>VS | //<br>//<br>()                            |
| 418       | WPC(OAC)/0000066/2011 | STATE OF ODISHA<br>SARAT KUMAR SATPATHY<br>VS                      | M/S M.R NAYAK<br>VS                | //<br>//<br>()                            |
| 419       | WPC(OAC)/0000071/2011 | STATE OF ODISHA<br>SURENDRANATH MOHAPATRA<br>VS<br>STATE OF ODISHA | M/S DIGAMBER MISHRA<br>VS          | //<br>//<br>()                            |

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| <b>SL</b> | <b>FILING NO</b>     | <b>NAME OF PETNR./APPEL</b>                   | <b>COUNSEL FOR PETNR./APPEL</b>    | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|----------------------|---|------------------------------------|---------------------------------|
| 420       | WPC(OAC)/000074/2011 | RAGHUNATH BEHERA<br>VS<br>STATE OF ODISHA     | M/S BIRAJA PRASANNA SATPATHY<br>VS | //<br>0<br>//                   |
| 421       | WPC(OAC)/000076/2011 | MADAN MOHAN CHAKRA<br>VS<br>STATE OF ORISSA   | M/S SUSMITA PATTNAIK<br>VS         | //<br>0<br>//                   |
| 422       | WPC(OAC)/000082/2011 | PRAMILA MUNDA<br>VS<br>STATE OF ORISSA        | M/S SIDHESWAR MALLIK<br>VS         | //<br>0<br>//                   |
| 423       | WPC(OAC)/000083/2011 | BHAGIRATHI DEBATA<br>VS<br>STATE OF ORISSA    | M/S SIDHESWAR MALLIK<br>VS         | //<br>0<br>//                   |
| 424       | WPC(OAC)/000084/2011 | DAMODAR PADHY<br>VS<br>STATE OF ODISHA        | M/S MANOJ KUMAR KHUNTIA<br>VS      | //<br>0<br>//                   |
| 425       | WPC(OAC)/000085/2011 | MANMOHAN MOHAPATRA<br>VS<br>STATE OF ORISSA   | M/S MANOJA KUMAR KHUNTIA<br>VS     | //<br>0<br>//                   |
| 426       | WPC(OAC)/000086/2011 | ADHIKARI NAYAK<br>VS<br>STATE OF ORISSA       | M/S ANIL KUMAR BEHERA<br>VS        | //<br>0<br>//                   |
| 427       | WPC(OAC)/000093/2011 | TRINATH PADHY<br>VS<br>STATE OF ORISSA        | M/S SIBANARAYAN BISWAL<br>VS       | //<br>0<br>//                   |
| 428       | WPC(OAC)/000103/2011 | DASARATHI NAYAK<br>VS<br>STATE OF ORISSA      | M/S TRILOCHAN PANIGRAHI<br>VS      | //<br>0<br>//                   |
| 429       | WPC(OAC)/000109/2011 | PRATAP CHANDRA BARIK<br>VS<br>STATE OF ORISSA | M/S NIRANJAN LENKA<br>VS           | //<br>0<br>//                   |
| 430       | WPC(OAC)/000111/2011 | SANJIB KUMAR NAYAK<br>VS<br>STATE OF ORISSA   | M/S DURGESH NARAYAN RATH<br>VS     | //<br>0<br>//                   |
| 431       | WPC(OAC)/000112/2011 | SWARUP NAIK                                   | M/S DURGESH NARAYAN RATH           | //                              |

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|-----------|-----------------------|-----------------------------|---------------------------------|---------------------------------|
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ORISSA             |                                 | //                              |
| 432       | WPC(OAC)/0000113/2011 | DUSMANTA KUMAR MOHAPATRA    | M/S DURGESH NRAYAN RATH         | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ORISSA             |                                 | //                              |
| 433       | WPC(OAC)/0000114/2011 | BASANTI DEHURY              | M/S DURGESH NARAYAN RATH        | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ORISSA             |                                 | //                              |
| 434       | WPC(OAC)/0000115/2011 | JOGESWAR DEHURY             | M/S DURGESH NARAYAN RATH        | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ORISSA             |                                 | //                              |
| 435       | WPC(OAC)/0000116/2011 | BINAYA KUMAR BISWAL         | M/S DURGESH NARAYAN RATH        | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ORISSA             |                                 | //                              |
| 436       | WPC(OAC)/0000117/2011 | SWAPNESWAR GOCHHAYAT        | M/S DURGESH NARAYAN RATH        | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ORISSA             |                                 | //                              |
| 437       | WPC(OAC)/0000118/2011 | SATRUGHAN SITHA             | M/S DURGESH NARAYAN RATH        | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ORISSA             |                                 | //                              |
| 438       | WPC(OAC)/0000119/2011 | SRIKANTA SAHU               | M/S DURGESH NARAYAN RATH        | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ORISSA             |                                 | //                              |
| 439       | WPC(OAC)/0000156/2011 | PRAKASH CHANDRA MALLICK     | M/S R.K PATTNAIK                | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 440       | WPC(OAC)/0000158/2011 | N JAHANARA BEGUM            | M/S K.P MISHRA                  | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 441       | WPC(OAC)/0000160/2011 | SWETA KUMAR SAMANTRAY       | M/S A. MOHANTY                  | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 442       | WPC(OAC)/0000165/2011 | SANGRAM PATTNAIK            | M/S K.P MISHRA                  | //                              |
|           |                       | VS                          | VS                              | 0                               |

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|-----------|-----------------------|---|---------------------------------|---------------------------------|
| 443       | WPC(OAC)/0000168/2011 | STATE OF ODISHA<br>BIRAKISHORE DAS<br>VS                          | M/S P.K NAYAK<br>VS             | //<br>//<br>()                  |
| 444       | WPC(OAC)/0000171/2011 | STATE OF ODISHA<br>LAXMIMANI TUDU<br>VS                           | M/S SUBRATA KUMAR MOHANTY<br>VS | //<br>//<br>()                  |
| 445       | WPC(OAC)/0000172/2011 | STATE OF ODISHA<br>NIBARAN SWAIN<br>VS                            | M/S B.B DASH<br>VS              | //<br>//<br>()                  |
| 446       | WPC(OAC)/0000176/2011 | STATE OF ODISHA<br>PRUTHIRAJ PATEL<br>VS                          | M/S M.K SAHOO<br>VS             | //<br>//<br>()                  |
| 447       | WPC(OAC)/0000178/2011 | STATE OF ODISHA<br>CHAITANYALAL MISHRA<br>VS                      | M/S K.P MISHRA<br>VS            | //<br>//<br>()                  |
| 448       | WPC(OAC)/0000207/2011 | STATE OF ODISHA<br>RANJEEV PANIGRAHI<br>VS                        | M/S S.S PANDA<br>VS             | //<br>//<br>()                  |
| 449       | WPC(OAC)/0000208/2011 | STATE OF ODISHA<br>JANARANJAN MOHANTY<br>VS                       | M/S S.K NAYAK<br>VS             | //<br>//<br>()                  |
| 450       | WPC(OAC)/0000209/2011 | STATE OF ODISHA<br>GANDHARBA PATRA<br>VS                          | M/S D ROUTRAY<br>VS             | //<br>//<br>()                  |
| 451       | WPC(OAC)/0000253/2011 | STATE OF ODISHA<br>SRIKANT JENA<br>VS                             | KAMALAKANTA MOHANTY<br>VS       | //<br>//<br>()                  |
| 452       | WPC(OAC)/0000260/2011 | STATE OF ODISHA<br>LAMBODARA GOUDA<br>VS                          | ABHIRAM SWAIN<br>VS             | //<br>//<br>()                  |
| 453       | WPC(OAC)/0000262/2011 | STATE OF ODISHA<br>SURESH CHANDRA PARIDA<br>VS<br>STATE OF ODISHA | BISIKESAN PRADHAN<br>VS         | //<br>//<br>()<br>//            |

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|-----|-----------------------|--|-------------------------------------|--------------------------|
| 454 | WPC(OAC)/0000263/2011 | SHAIK SALIMUL HAQUE<br>VS<br>STATE OF ODISHA   | BISIKESAN PRADHAN<br>VS             | //<br>0<br>//            |
| 455 | WPC(OAC)/0000265/2011 | SESHADEV BHUTIA<br>VS<br>STATE OF ODISHA       | BISIKESAN PRADHAN<br>VS             | //<br>0<br>//            |
| 456 | WPC(OAC)/0000266/2011 | RABINDRA KUMAR BEHERA<br>VS<br>STATE OF ODISHA | BISIKESAN PRADHAN<br>VS             | //<br>0<br>//            |
| 457 | WPC(OAC)/0000267/2011 | PRAMOD KUMAR PRADHAN<br>VS<br>STATE OF ODISHA  | BISIKESAN PRADHAN<br>VS             | //<br>0<br>//            |
| 458 | WPC(OAC)/0000268/2011 | RAMESH CHANDRA JENA<br>VS<br>STATE OF ODISHA   | BISIKESAN PRADHAN<br>VS             | //<br>0<br>//            |
| 459 | WPC(OAC)/0000269/2011 | DEBENDRA BARIK<br>VS<br>STATE OF ODISHA        | BISIKESAN PRADHAN<br>VS             | //<br>0<br>//            |
| 460 | WPC(OAC)/0000270/2011 | DASHAMAN MAHANANDA<br>VS<br>STATE OF ODISHA    | BHOJARAJ SETH<br>VS                 | //<br>0<br>//            |
| 461 | WPC(OAC)/0000271/2011 | DIPTI RANJAN DASH<br>VS<br>STATE OF ODISHA     | BHOJARAJ SETH<br>VS                 | //<br>0<br>//            |
| 462 | WPC(OAC)/0000405/2011 | ASHOK KUMAR NAYAK<br>VS<br>STATE OF ODISHA     | M/S R.N PARIJA<br>VS                | //<br>0<br>//            |
| 463 | WPC(OAC)/0000406/2011 | ANANDA CHANDRA AICH<br>VS<br>STATE OF ODISHA   | M/S BIRAJA PRASANNA SATAPATHY<br>VS | //<br>0<br>//            |
| 464 | WPC(OAC)/0000407/2011 | BHAGULU MAHANTA<br>VS<br>STATE OF ODISHA       | M/S BIRAJA PRASANNA SATAPATHY<br>VS | //<br>0<br>//            |
| 465 | WPC(OAC)/0000408/2011 | PADMA LOCHAN NAYAK                             | M/S BIRAJA PRASANNA SATAPATHY       | //                       |

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|-----------|-----------------------|-----------------------------|---------------------------------|---------------------------------|
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 466       | WPC(OAC)/0000409/2011 | RANJAN KUMAR BODE           | M/S BIRAJA PRASANNA SATAPATHY   | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 467       | WPC(OAC)/0000410/2011 | JAGANNATH SINGH             | M/S BIRAJA PRASANNA SATAPATHY   | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 468       | WPC(OAC)/0000420/2011 | RAMDHAN MOHANTA             | M/S SAROJ KUMAR JEE             | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 469       | WPC(OAC)/0000421/2011 | MANORANJAN SETHI            | M/S SAROJ KUMAR JEE             | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 470       | WPC(OAC)/0000422/2011 | GOPESWAR NAYAK              | M/S SAROJ KUMAR JEE             | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 471       | WPC(OAC)/0000452/2013 | NARENDRA KUMAR ROUSTRAY     | S.P.DHAL                        | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 472       | WPC(OAC)/0000492/2011 | KSHYAMA MANJARI PRADHAN     | GOUTAM MUDULI                   | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 473       | WPC(OAC)/0000503/2011 | SRIKANTA NAIK               | M/S SAROJ KUMAR JEE             | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 474       | WPC(OAC)/0000509/2011 | LAXMIKANTA MOHANTA          | M/S SAROJ KUMAR JEE             | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 475       | WPC(OAC)/0000511/2011 | NABIN CHANDRA MAHAKUD       | M/S SAROJ KUMAR JEE             | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 476       | WPC(OAC)/0000512/2011 | SAROJINI KHUNTIA            | M/S SAROJ KUMAR JEE             | //                              |
|           |                       | VS                          | VS                              | 0                               |

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|-----|-----------------------|--|-----------------------------|--------------------------|
| 477 | WPC(OAC)/0000513/2011 | STATE OF ODISHA<br>KAILASH CHANDRA NAIK<br>VS    | SAROJ KUMAR JEE<br>VS       | //<br>//<br>0            |
| 478 | WPC(OAC)/0000514/2011 | STATE OF ODISHA<br>UDHAB NAYAK<br>VS             | SAROJ KUMAR JEE<br>VS       | //<br>//<br>0            |
| 479 | WPC(OAC)/0000515/2011 | STATE OF ODISHA<br>KISHORE CHANDRA MOHANTA<br>VS | M/S SAROJ KUMAR JEE<br>VS   | //<br>//<br>0            |
| 480 | WPC(OAC)/0000516/2011 | STATE OF ODISHA<br>JAY KRISHNA MOHANTA<br>VS     | SAROJ KUMAR JEE<br>VS       | //<br>//<br>0            |
| 481 | WPC(OAC)/0000517/2011 | STATE OF ODISHA<br>KALYAN KUMAR SETHY<br>VS      | SAROJ KUMAR JEE<br>VS       | //<br>//<br>0            |
| 482 | WPC(OAC)/0000586/2011 | STATE OF ODISHA<br>RATAN BARIK<br>VS             | M/S KOUSIK ANAND GURU<br>VS | //<br>//<br>0            |
| 483 | WPC(OAC)/0000588/2011 | STATE OF ODISHA<br>DURGA CHARAN DAS<br>VS        | M/S J.K. MISHRA (2)<br>VS   | //<br>//<br>0            |
| 484 | WPC(OAC)/0000589/2011 | STATE OF ODISHA<br>NIRUPAMA HOTA<br>VS           | M/S R.K. KAR<br>VS          | //<br>//<br>0            |
| 485 | WPC(OAC)/0000590/2011 | STATE OF ODISHA<br>SEFALI DAS<br>VS              | M/S R.K. KAR<br>VS          | //<br>//<br>0            |
| 486 | WPC(OAC)/0000591/2011 | STATE OF ODISHA<br>SAIBALINI PANIGRAHI<br>VS     | M/S R.K. KAR<br>VS          | //<br>//<br>0            |
| 487 | WPC(OAC)/0000592/2011 | STATE OF ODISHA<br>SARIA DEI<br>VS               | M/S R.K. KAR<br>VS          | //<br>//<br>0            |
|     |                       | STATE OF ODISHA                                  |                             | //                       |

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|-----------|-----------------------|---|---------------------------------|---------------------------------|
| 488       | WPC(OAC)/0000593/2011 | BHIKARI CHARAN JENA<br>VS<br>STATE OF ODISHA    | M/S S. PATTNAIK<br>VS           | //<br>0<br>//                   |
| 489       | WPC(OAC)/0000594/2011 | SUSIL KUMAR PATTANAYAK<br>VS<br>STATE OF ODISHA | M/S K.K. SWAIN<br>VS            | //<br>0<br>//                   |
| 490       | WPC(OAC)/0000596/2011 | PRASHANTA KUMAR PANDA<br>VS<br>STATE OF ODISHA  | M/S J.K. KHANDAYATRAY<br>VS     | //<br>0<br>//                   |
| 491       | WPC(OAC)/0000598/2011 | BRAJARAJ BAGRATI<br>VS<br>STATE OF ODISHA       | M/S AMAR KUMAR MOHANTY<br>VS    | //<br>0<br>//                   |
| 492       | WPC(OAC)/0000599/2011 | ANANDA KUMAR CHANDAN<br>VS<br>STATE OF ODISHA   | M/S AMAR KUMAR MOHANTY<br>VS    | //<br>0<br>//                   |
| 493       | WPC(OAC)/0000626/2011 | K. SRINIBASH PATRO<br>VS<br>STATE OF ODISHA     | M/S K.K. SWAIN<br>VS            | //<br>0<br>//                   |
| 494       | WPC(OAC)/0000632/2011 | PRAFULLA KUMAR PRADHAN<br>VS<br>STATE OF ODISHA | M/S B.P. TRIPATHY<br>VS         | //<br>0<br>//                   |
| 495       | WPC(OAC)/0000642/2011 | SARAT KUMAR BAG<br>VS<br>STATE OF ODISHA        | M/S K.K. SWAIN<br>VS            | //<br>0<br>//                   |
| 496       | WPC(OAC)/0000645/2011 | BINAYAK BARIK<br>VS<br>STATE OF ODISHA          | M/S R.N. PANDA<br>VS            | //<br>0<br>//                   |
| 497       | WPC(OAC)/0000650/2011 | KAILASH CHANDRA SAHOO<br>VS<br>STATE OF ODISHA  | M/S T. PANIGRAHI<br>VS          | //<br>0<br>//                   |
| 498       | WPC(OAC)/0000652/2011 | PRASANNA KUMAR BEHERA<br>VS<br>STATE OF ODISHA  | M/S ARIJEET MISHRA<br>VS        | //<br>0<br>//                   |
| 499       | WPC(OAC)/0000653/2011 | DASARATHI DEHURY                                | M/S K.K. SWAIN                  | //                              |

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|-----------|-----------------------|-----------------------------|---------------------------------|---------------------------------|
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 500       | WPC(OAC)/0000654/2011 | JANAK CHARAN MOHANTY        | M/S K.K. SWAIN                  | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 501       | WPC(OAC)/0000691/2011 | RABINDRA KUMAR BISWAL       | M/S BIJAY KUMAR PATTANAİK       | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 502       | WPC(OAC)/0000716/2011 | SANJAYA KUMAR GHİBİLA       | M/S A.K. HOTA                   | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 503       | WPC(OAC)/0000717/2011 | SARAT KUMAR SWAIN           | M/S BIPLAB BAHALI               | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 504       | WPC(OAC)/0000718/2011 | AKURA CHARAN MOHANTY        | M/S BIPLAB BAHALI               | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 505       | WPC(OAC)/0000719/2011 | BINODINI MOHAPATRA          | M/S S.K. MISHRA                 | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 506       | WPC(OAC)/0000731/2011 | GANESH PRASAD PRADHAN       | M/S S.K. NAYAK                  | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 507       | WPC(OAC)/0000732/2011 | MAHADEV PRASAD BISWAL       | M/S D.K. PANDA                  | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 508       | WPC(OAC)/0000747/2011 | GATI KRUSHNA CHOU DHURY     | M/S A.K.MOHANTY (A)             | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 509       | WPC(OAC)/0000859/2011 | MANOJ KUMAR BHOI            | M/S MANOJA KUMAR KHUNTIA        | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ORISSA             |                                 | //                              |
| 510       | WPC(OAC)/0000860/2011 | MAMATARANI SINHA            | M/S MANOJA KUMAR KHUNTIA        | //                              |
|           |                       | VS                          | VS                              | 0                               |

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/11/2021**

| SL  | FILING NO             | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL       | PS CASE/LOWER COURT CASE |
|-----|-----------------------|---|--------------------------------|--------------------------|
| 511 | WPC(OAC)/0000861/2011 | STATE OF ORISSA<br>NARENDRA KUMAR PATRA<br>VS                         | M/S MANOJA KUMAR KHUNTIA<br>VS | //<br>//<br>0            |
| 512 | WPC(OAC)/0000862/2011 | STATE OF ORISSA<br>NRUSINGHA CHARANA ACHARYA<br>VS                    | M/S MANOJA KUMAR KHUNTIA<br>VS | //<br>//<br>0            |
| 513 | WPC(OAC)/0000863/2011 | STATE OF ORISSA<br>PRAMOD KUMAR JENA<br>VS                            | M/S MANIJA KUMAR KHUNTIA<br>VS | //<br>//<br>0            |
| 514 | WPC(OAC)/0000864/2011 | STATE OF ORISSA<br>SK.SAHADAT<br>VS                                   | M/S MANOJA KUMAR KHUNTIA<br>VS | //<br>//<br>0            |
| 515 | WPC(OAC)/0000865/2011 | STATE OF ORISSA<br>PANCHANAN SWAIN<br>VS                              | M/S MANOJA KUMAR KHUNTIA<br>VS | //<br>//<br>0            |
| 516 | WPC(OAC)/0000866/2011 | HOUSING AND URBAN DEVELOPMENT DEPARTMENT<br>MANAGOVINDA MALLICK<br>VS | M/S MANOJA KUMAR KHUNTIA<br>VS | //<br>//<br>0            |
| 517 | WPC(OAC)/0000867/2011 | HOUSING AND URBAN DEVELOPMENT DEPT.<br>SK.ABDULLA<br>VS               | M/S MANOJA KUMAR KHUNTIA<br>VS | //<br>//<br>0            |
| 518 | WPC(OAC)/0000868/2011 | HOUSING AND URBAN DEVELOPMENT DEPARTMENT<br>BIJAYA KUMAR SAHOO<br>VS  | M/S MANOJA KUMAR KHUNTIA<br>VS | //<br>//<br>0            |
| 519 | WPC(OAC)/0000869/2011 | STATE OF ORISSA<br>RANJAN KUMAR MALLICK<br>VS                         | M/S MANOJA KUMAR KHUNTIA<br>VS | //<br>//<br>0            |
| 520 | WPC(OAC)/0000870/2011 | STATE OF ORISSA<br>RENU PRAVA NAYAK<br>VS                             | M/S MANOJA KUMAR KHUNTIA<br>VS | //<br>//<br>0            |
| 521 | WPC(OAC)/0000879/2011 | STATE OF ORISSA<br>ANANTA CHARAN BEHERA<br>VS                         | M/S MANOJA KUMAR KHUNTIA<br>VS | //<br>//<br>0            |
|     |                       | STATE OF ORISSA   |                                | //                       |

**ORISSA HIGH COURT****FILING REPORT AS ON :23/11/2021**

| <b>SL</b> | <b>FILING NO</b>      | <b>NAME OF PETNR./APPEL</b>                    | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|-----------------------|--|---------------------------------|---------------------------------|
| 522       | WPC(OAC)/0000880/2011 | PRADEEP MAJHI<br>VS<br>STATE OF ORISSA         | M/S MANOJA KUMAR KHUNTIA<br>VS  | //<br>0<br>//                   |
| 523       | WPC(OAC)/0000881/2011 | ALEKH CH.KHUNTIA<br>VS<br>STATE OF ORISSA.     | M/S MANOJA KUMAR KHUNTIA<br>VS  | //<br>0<br>//                   |
| 524       | WPC(OAC)/0000882/2011 | DAMODAR ROUT<br>VS<br>STATE OF ORISSA          | M/S MANOJA KUMAR KHUNTIA<br>VS  | //<br>0<br>//                   |
| 525       | WPC(OAC)/0000883/2011 | GOLAK CHANDRA NAYAK<br>VS<br>STATE OF ORISSA   | M/S MANOJA KUMAR KHUNTIA<br>VS  | //<br>0<br>//                   |
| 526       | WPC(OAC)/0000884/2011 | MAHESWAR SAHOO<br>VS<br>STATE OF ORISSA        | M/S MANOJA KUMAR KHUNTIA<br>VS  | //<br>0<br>//                   |
| 527       | WPC(OAC)/0000884/2019 | SMITARANI SETHY<br>VS<br>STATE OF ODISHA       | BIRAJA PRASANNA SATAPATHY<br>VS | //<br>0<br>//                   |
| 528       | WPC(OAC)/0000885/2011 | PARSURAM ROUT<br>VS<br>STATE OF ORISSA         | M/S MANOJA KUMAR KHUNTIA<br>VS  | //<br>0<br>//                   |
| 529       | WPC(OAC)/0000886/2011 | BISHNU PRASAD GIRI<br>VS<br>STATE OF ORISSA    | M/S MANOJA KUMAR KHUNTIA<br>VS  | //<br>0<br>//                   |
| 530       | WPC(OAC)/0000888/2011 | BIKRAM DEHURY<br>VS<br>STATE OF ORISSA         | M/S P.K.MOHANTY<br>VS           | //<br>0<br>//                   |
| 531       | WPC(OAC)/0000891/2011 | RAMAKANTA MUDULI<br>VS<br>STATE OF ORISSA.     | M/S MANOJA KUMAR KHUNTIA<br>VS  | //<br>0<br>//                   |
| 532       | WPC(OAC)/0000892/2011 | RANJAN KUMAR ACHARYA<br>VS<br>STATE OF ORISSA. | M/S MANOJA KUMAR KHUNTIA<br>VS  | //<br>0<br>//                   |
| 533       | WPC(OAC)/0000893/2011 | RABINDRA KUMAR ROUT                            | M/S MANOJA KUMAR KHUNTIA        | //                              |

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/11/2021**

| SL  | FILING NO             | NAME OF PETNR./APPEL                | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-----------------------|-------------------------------------|--------------------------|--------------------------|
|     |                       | VS                                  | VS                       | 0                        |
|     |                       | STATE OF ORISSA                     |                          | //                       |
| 534 | WPC(OAC)/0000894/2011 | PRASANTA KUMAR SENAPATI             | M/S MANOJA KUMAR KHUNTIA | //                       |
|     |                       | VS                                  | VS                       | 0                        |
|     |                       | STATE OF ORISSA                     |                          | //                       |
| 535 | WPC(OAC)/0000895/2011 | PRASANTA KUMAR NAYAK                | M/S MANOJA KUMAR KHUNTIA | //                       |
|     |                       | VS                                  | VS                       | 0                        |
|     |                       | STATE OF ORISSA                     |                          | //                       |
| 536 | WPC(OAC)/0000896/2011 | HRUSIKESH ROUT                      | M/S MANOJA KUMAR KHUNTIA | //                       |
|     |                       | VS                                  | VS                       | 0                        |
|     |                       | HOUSING AND URBAN DEVELOPMENT DEPT. |                          | //                       |
| 537 | WPC(OAC)/0000897/2011 | DHIRENDRA BARAL                     | M/S MANOJA KUMAR KHUNTIA | //                       |
|     |                       | VS                                  | VS                       | 0                        |
|     |                       | STATE OF ORISSA                     |                          | //                       |
| 538 | WPC(OAC)/0000898/2011 | KISHORE CH.ROUT                     | M/S MANOJA KUMAR KHUNTIA | //                       |
|     |                       | VS                                  | VS                       | 0                        |
|     |                       | STATE OF ORISSA                     |                          | //                       |
| 539 | WPC(OAC)/0000899/2011 | RABINDRA KUMAR MAHUNTA              | M/S MANOJA KUMAR KHUNTIA | //                       |
|     |                       | VS                                  | VS                       | 0                        |
|     |                       | STATE OF ORISSA                     |                          | //                       |
| 540 | WPC(OAC)/0000900/2011 | SURESH KUMAR PANDA                  | M/S MANOJA KUMAR         | //                       |
|     |                       | VS                                  | VS                       | 0                        |
|     |                       | STATE OF ORISSA.                    |                          | //                       |
| 541 | WPC(OAC)/0000901/2011 | GANESH CHARAN PARIDA                | M/S MANOJA KUMAR KHUNTIA | //                       |
|     |                       | VS                                  | VS                       | 0                        |
|     |                       | STATE OF ORISSA                     |                          | //                       |
| 542 | WPC(OAC)/0000914/2011 | KATHIA MISHRA                       | M/S MANOJA KUMAR KHUNTIA | //                       |
|     |                       | VS                                  | VS                       | 0                        |
|     |                       | STATE OF ODISHA                     |                          | //                       |
| 543 | WPC(OAC)/0000915/2011 | AJAYA KUMAR PATRA                   | M/S MANOJA KUMAR KHUNTIA | //                       |
|     |                       | VS                                  | VS                       | 0                        |
|     |                       | STATE OF ODISHA                     |                          | //                       |
| 544 | WPC(OAC)/0000916/2011 | DILLIP KUMAR MALLICK                | M/S MANOJA KUMAR KHUNTIA | //                       |
|     |                       | VS                                  | VS                       | 0                        |

## ORISSA HIGH COURT

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| SL  | FILING NO             | NAME OF PETNR./APPEL                            | COUNSEL FOR PETNR./APPEL       | PS CASE/LOWER COURT CASE |
|-----|-----------------------|---|--------------------------------|--------------------------|
| 545 | WPC(OAC)/0000917/2011 | STATE OF ODISHA<br>DEBENDRANATH DAS<br>VS       | M/S MANOJA KUMAR KHUNTIA<br>VS | //<br>//<br>()           |
| 546 | WPC(OAC)/0000918/2011 | STATE OF ODISHA<br>KAILASH CHANDRA DAS<br>VS    | M/S MANOJA KUMAR KHUNTIA<br>VS | //<br>//<br>()           |
| 547 | WPC(OAC)/0000919/2011 | STATE OF ODISHA<br>JATIN KUMAR DAS<br>VS        | M/S MANOJA KUMAR KHUNTIA<br>VS | //<br>//<br>()           |
| 548 | WPC(OAC)/0000920/2011 | STATE OF ODISHA<br>GAGAN BEHARI SAHOO<br>VS     | M/S MANOJA KUMAR KHUNTIA<br>VS | //<br>//<br>()           |
| 549 | WPC(OAC)/0000922/2011 | STATE OF ODISHA<br>KAMAL CHARAN MOHAPATRA<br>VS | M/S RAJASHREE BAHAL<br>VS      | //<br>//<br>()           |
| 550 | WPC(OAC)/0000925/2011 | STATE OF ODISHA<br>RAJ KISHORE MISHRA<br>VS     | M/S DINESH KUMAR PANDA<br>VS   | //<br>//<br>()           |
| 551 | WPC(OAC)/0000931/2011 | STATE OF ODISHA<br>PRAFULLA KUMAR MISHRA<br>VS  | M/S BISWABIHARI MOHANTY<br>VS  | //<br>//<br>()           |
| 552 | WPC(OAC)/0000935/2011 | STATE OF ODISHA<br>SHANTASEN PRADHAN<br>VS      | M/S ANIL KUMAR BEHERA<br>VS    | //<br>//<br>()           |
| 553 | WPC(OAC)/0000936/2011 | STATE OF ODISHA<br>DEBRAJ NAYAK<br>VS           | M/S ANIL KUMAR BEHERA<br>VS    | //<br>//<br>()           |
| 554 | WPC(OAC)/0001085/2011 | STATE OF ORISSA<br>RABINDRANATH SAMAL<br>VS     | M/S P. BEHERA<br>VS            | //<br>//<br>()           |
| 555 | WPC(OAC)/0001097/2011 | STATE OF ORISSA<br>DR JAYPRAKASH SAHOO<br>VS    | M/S JAYDEV SENGUPTA<br>VS      | //<br>//<br>()           |
|     |                       | STATE OF ORISSA                                 |                                | //                       |

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/11/2021**

| SL  | FILING NO             | NAME OF PETNR./APPEL                            | COUNSEL FOR PETNR./APPEL      | PS CASE/LOWER COURT CASE |
|-----|-----------------------|---|-------------------------------|--------------------------|
| 556 | WPC(OAC)/0001121/2011 | GULZAR MAHAMMED<br>VS<br>STATE OF ODISHA        | M/S MANOJ KUMAR KHUNTIA<br>VS | //<br>0<br>//            |
| 557 | WPC(OAC)/0001122/2011 | NIRANJAN SATHUA<br>VS<br>STATE OF ORISSA        | M/S MANOJ KUMAR KHUNTIA<br>VS | //<br>0<br>//            |
| 558 | WPC(OAC)/0001124/2011 | DUSHMANT PARIDA<br>VS<br>STATE OF ORISSA        | M/S MANOJ KUMAR KHUNTIA<br>VS | //<br>0<br>//            |
| 559 | WPC(OAC)/0001127/2011 | PRAVAT KUMAR RAY<br>VS<br>STATE OF ORISSA       | M/S MANOJ KUMAR MOHANTY<br>VS | //<br>0<br>//            |
| 560 | WPC(OAC)/0001128/2011 | SURENDRA KUMAR SAHU<br>VS<br>STATE OF ORISSA    | M/S UMESH PATNAIK<br>VS       | //<br>0<br>//            |
| 561 | WPC(OAC)/0001129/2011 | SAGARIKA SAHOO<br>VS<br>COLLECTOR,KEONJHAR      | M/S BASUDEV PUJARI<br>VS      | //<br>0<br>//            |
| 562 | WPC(OAC)/0001134/2011 | PRASANTA KUMAR BEHERA<br>VS<br>STATE OF ORISSA  | M/S B.N. UDGATA<br>VS         | //<br>0<br>//            |
| 563 | WPC(OAC)/0001135/2011 | JYOTI RANJAN MOHAPATRA<br>VS<br>STATE OF ORISSA | M/S B.N. UDGATA<br>VS         | //<br>0<br>//            |
| 564 | WPC(OAC)/0001136/2011 | NIRUPAMA SAHOO<br>VS<br>STATE OF ODISHA         | M/S B.N. UDGATA<br>VS         | //<br>0<br>//            |
| 565 | WPC(OAC)/0001137/2011 | SANJAY KUMAR MOHAPATRA<br>VS<br>STATE OF ORISSA | M/S B.N UDGATA<br>VS          | //<br>0<br>//            |
| 566 | WPC(OAC)/0001138/2011 | SATYA RANJAN DAS<br>VS<br>STATE OF ORISSA       | M/S B.N UDGATA<br>VS          | //<br>0<br>//            |
| 567 | WPC(OAC)/0001139/2011 | MANANJAYA KUMAR PANDA                           | M/S B.N. UDGATA               | //                       |

## ORISSA HIGH COURT

**FILING REPORT AS ON :23/11/2021**

| SL  | FILING NO             | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-----------------------|------------------------|--------------------------|--------------------------|
|     |                       | VS                     | VS                       | 0                        |
|     |                       | STATE OF ORISSA        |                          | //                       |
| 568 | WPC(OAC)/0001140/2011 | PRIYA RANJAN MOHAPATRA | M/S B.N UDGATA           | //                       |
|     |                       | VS                     | VS                       | 0                        |
|     |                       | STATE OF ORISSA        |                          | //                       |
| 569 | WPC(OAC)/0001141/2011 | DEBADATTA BISWAL       | M/S B.N UDGATA           | //                       |
|     |                       | VS                     | VS                       | 0                        |
|     |                       | STATE OF ORISSA        |                          | //                       |
| 570 | WPC(OAC)/0001142/2011 | SMRUTISHREE SATAPATHY  | M/S B.N UDGATA           | //                       |
|     |                       | VS                     | VS                       | 0                        |
|     |                       | STATE OF ODISHA        |                          | //                       |
| 571 | WPC(OAC)/0001201/2011 | RAJIBA LOCHAN MISHRA   | RANJIT SAMAL             | //                       |
|     |                       | VS                     | VS                       | 0                        |
|     |                       | STATE OF ODISHA        |                          | //                       |
| 572 | WPC(OAC)/0001202/2011 | RAJIBA LOCHAN MISHRA   | RANJIT SAMAL             | //                       |
|     |                       | VS                     | VS                       | 0                        |
|     |                       | STATE OF ODISHA        |                          | //                       |
| 573 | WPC(OAC)/0001210/2011 | RAMA CHANDRA MAJHI     | PRAKASH KUMAR ROUT       | //                       |
|     |                       | VS                     | VS                       | 0                        |
|     |                       | STATE OF ODISHA        |                          | //                       |
| 574 | WPC(OAC)/0001211/2011 | GOBINDA PRASAD DAS     | SAMEER KUMAR DAS         | //                       |
|     |                       | VS                     | VS                       | 0                        |
|     |                       | STATE OF ODISHA        |                          | //                       |
| 575 | WPC(OAC)/0001212/2011 | ARUN KUMAR PATI        | K.K.SWAIN                | //                       |
|     |                       | VS                     | VS                       | 0                        |
|     |                       | STATE OF ODISHA        |                          | //                       |
| 576 | WPC(OAC)/0001241/2011 | G.MANMADHA ACHARY      | PRASNNA KUMAR MISHRA     | //                       |
|     |                       | VS                     | VS                       | 0                        |
|     |                       | STATE OF ODISHA        |                          | //                       |
| 577 | WPC(OAC)/0001246/2011 | PHAGU CHARAN DALAI     | LAXMAN PRADHAN           | //                       |
|     |                       | VS                     | VS                       | 0                        |
|     |                       | STATE OF ODISHA        |                          | //                       |
| 578 | WPC(OAC)/0001251/2011 | NARENDRA KUMAR MISHRA  | DEBADUTTA ROUSTRAY       | //                       |
|     |                       | VS                     | VS                       | 0                        |

**ORISSA HIGH COURT**

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| <b>SL</b> | <b>FILING NO</b>      | <b>NAME OF PETNR./APPEL</b>                                 | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|-----------------------|---|---------------------------------|---------------------------------|
| 579       | WPC(OAC)/0001258/2011 | STATE OF ODISHA<br>AKHAYA KUMAR KAR<br>VS                   | MANAS RANJAN MISHRA<br>VS       | //<br>//<br>0                   |
| 580       | WPC(OAC)/0001259/2011 | STATE OF ODISHA<br>MAKARDHAR MOHAPATRA<br>VS                | G.S.NAMTOAR<br>VS               | //<br>//<br>0                   |
| 581       | WPC(OAC)/0001260/2011 | STATE OF ODISHA<br>YUDHISTIRA MAHANTA<br>VS                 | M/S GHANASHYAM NAMTOAR<br>VS    | //<br>//<br>0                   |
| 582       | WPC(OAC)/0001262/2011 | STATE OF ODISHA<br>JHUNU LATA SAMAL<br>VS                   | K.K.SAWIN<br>VS                 | //<br>//<br>0                   |
| 583       | WPC(OAC)/0001267/2011 | STATE OF ODISHA<br>PITABAS MALLIK<br>VS                     | M/S DURGESH NARAYAN RATH<br>VS  | //<br>//<br>0                   |
| 584       | WPC(OAC)/0001276/2011 | STATE OF ODISHA<br>ADARSA KUMAR SAHANI<br>VS                | M/S MANOJ KUMAR KHUNTIA<br>VS   | //<br>//<br>0                   |
| 585       | WPC(OAC)/0001292/2011 | STATE OF ODISHA<br>SABITA DAS<br>VS                         | K.K.SWAIN<br>VS                 | //<br>//<br>0                   |
| 586       | WPC(OAC)/0001338/2011 | STATE OF ODISHA<br>DAMODAR MUNDA<br>VS                      | M/S J.K. LENKA<br>VS            | //<br>//<br>0                   |
| 587       | WPC(OAC)/0001346/2011 | STATE OF ODISHA<br>AKSHAYA KUMAR DAS<br>VS                  | M/S SAMARENDRA SWAIN<br>VS      | //<br>//<br>0                   |
| 588       | WPC(OAC)/0001347/2011 | STATE OF ODISHA<br>TRILOCHAN KHATUA<br>VS                   | M/S SAMARENDRA SWAIN<br>VS      | //<br>//<br>0                   |
| 589       | WPC(OAC)/0001350/2011 | STATE OF ODISHA<br>HRUDANANDA JENA<br>VS<br>STATE OF ODISHA | M/S KALI PRASANNA MISHRA<br>VS  | //<br>//<br>0<br>//             |

**ORISSA HIGH COURT****FILING REPORT AS ON :23/11/2021**

| <b>SL</b> | <b>FILING NO</b>      | <b>NAME OF PETNR./APPEL</b>                      | <b>COUNSEL FOR PETNR./APPEL</b> | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|-----------------------|--|---------------------------------|---------------------------------|
| 590       | WPC(OAC)/0001365/2011 | JAGAT PRAKASH BASA<br>VS<br>STATE OF ODISHA      | M/S KALI PRASANNA MISHRA<br>VS  | //<br>0<br>//                   |
| 591       | WPC(OAC)/0001366/2011 | RAJAT KUMAR PATRA<br>VS<br>STATE OF ODISHA       | M/S KALI PRASANNA MISHRA<br>VS  | //<br>0<br>//                   |
| 592       | WPC(OAC)/0001367/2011 | BIDYADHAR MOHARANA<br>VS<br>STATE OF ODISHA      | M/S KALI PRASANNA MISHRA<br>VS  | //<br>0<br>//                   |
| 593       | WPC(OAC)/0001368/2011 | PRAVATI PANDA<br>VS<br>STATE OF ODISHA           | M/S KALI PRASANNA MISHRA<br>VS  | //<br>0<br>//                   |
| 594       | WPC(OAC)/0001369/2011 | BHAGIRATHI MOHARANA<br>VS<br>STATE OF ODISHA     | M/S KALI PRASANNA MISHRA<br>VS  | //<br>0<br>//                   |
| 595       | WPC(OAC)/0001370/2011 | KISHORE KUMAR LENKA<br>VS<br>STATE OF ODISHA     | M/S KALI PRASANNA MISHRA<br>VS  | //<br>0<br>//                   |
| 596       | WPC(OAC)/0001371/2011 | MAHESWAR PRADHAN<br>VS<br>STATE OF ODISHA        | M/S KALI PRASANNA MISHRA<br>VS  | //<br>0<br>//                   |
| 597       | WPC(OAC)/0001372/2011 | RAMA CHANDRA DAS<br>VS<br>STATE OF ODISHA        | M/S KALI PRASANNA MISHRA<br>VS  | //<br>0<br>//                   |
| 598       | WPC(OAC)/0001373/2011 | ACHUTANANDA GIRI<br>VS<br>STATE OF ODISHA        | M/S KALI PRASANNA MISHRA<br>VS  | //<br>0<br>//                   |
| 599       | WPC(OAC)/0001374/2011 | NILAYA KUMARI SATAPATHY<br>VS<br>STATE OF ODISHA | M/S KALI PRASANNA MISHRA<br>VS  | //<br>0<br>//                   |
| 600       | WPC(OAC)/0001375/2011 | BANI RANJAN MOHANTY<br>VS<br>STATE OF ODISHA     | M/S KALI PRASANNA MISHRA<br>VS  | //<br>0<br>//                   |
| 601       | WPC(OAC)/0001376/2011 | DAMODAR BEHERA                                   | M/S KALI PRASANNA MISHRA        | //                              |

## ORISSA HIGH COURT

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| SL  | FILING NO             | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL    | PS CASE/LOWER COURT CASE |
|-----|-----------------------|----------------------|-----------------------------|--------------------------|
|     |                       | VS                   | VS                          | 0                        |
|     |                       | STATE OF ODISHA      |                             | //                       |
| 602 | WPC(OAC)/0001430/2011 | SUSANTA KUMAR SAHOO  | M/S NIRANJAN LENKA          | //                       |
|     |                       | VS                   | VS                          | 0                        |
|     |                       | STATE OF ODISHA      |                             | //                       |
| 603 | WPC(OAC)/0001435/2011 | P. LAXMINARAYANA     | M/S DILLIP KR. MOHAPATRA    | //                       |
|     |                       | VS                   | VS                          | 0                        |
|     |                       | STATE OF ODISHA      |                             | //                       |
| 604 | WPC(OAC)/0001437/2011 | PADALA VENU          | M/S DURGESH NARAYAN RATH    | //                       |
|     |                       | VS                   | VS                          | 0                        |
|     |                       | STATE OF ODISHA      |                             | //                       |
| 605 | WPC(OAC)/0001441/2011 | BAMDEV PRADHAN       | M/S P.C ACHARYA             | //                       |
|     |                       | VS                   | VS                          | 0                        |
|     |                       | STATE OF ODISHA      |                             | //                       |
| 606 | WPC(OAC)/0001445/2011 | JAYANTI KUMARI DASH  | M/S R.K KAR                 | //                       |
|     |                       | VS                   | VS                          | 0                        |
|     |                       | STATE OF ODISHA      |                             | //                       |
| 607 | WPC(OAC)/0001446/2011 | AJAYA KUMAR CHAKRA   | M/S G.S NAMOTAR             | //                       |
|     |                       | VS                   | VS                          | 0                        |
|     |                       | STATE OF ODISHA      |                             | //                       |
| 608 | WPC(OAC)/0001450/2011 | UDDHABA BARIK        | M/S RABINDRA KUMAR PRADHAN  | //                       |
|     |                       | VS                   | VS                          | 0                        |
|     |                       | STATE OF ODISHA      |                             | //                       |
| 609 | WPC(OAC)/0001451/2011 | KANAKALATA MISHRA    | M/S BIRANCHI DAS            | //                       |
|     |                       | VS                   | VS                          | 0                        |
|     |                       | STATE OF ODISHA      |                             | //                       |
| 610 | WPC(OAC)/0001452/2011 | YUDHISTHIR MAHANTA   | M/S MARDARAJ MOHAN SENAPATI | //                       |
|     |                       | VS                   | VS                          | 0                        |
|     |                       | STATE OF ODISHA      |                             | //                       |
| 611 | WPC(OAC)/0001454/2011 | DHANESWAR MAHANTA    | M/S MARDARAJ MOHAN SENAPATI | //                       |
|     |                       | VS                   | VS                          | 0                        |
|     |                       | STATE OF ODISHA      |                             | //                       |
| 612 | WPC(OAC)/0001456/2011 | SADASHIBA PATRA      | M/S BIREN SANKAR TRIPATHY   | //                       |
|     |                       | VS                   | VS                          | 0                        |

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| 613       | WPC(OAC)/0001459/2011 | STATE OF ODISHA<br>SUDARSAN BEHERA<br>VS                               | M/S UMESH CH. MOHANTY<br>VS     | //<br>//<br>()                  |
| 614       | WPC(OAC)/0001462/2011 | STATE OF ODISHA<br>JATADHARI MAJHI<br>VS                               | M/S DEBASIS PANIGRAHI<br>VS     | //<br>//<br>()                  |
| 615       | WPC(OAC)/0001463/2011 | STATE OF ODISHA<br>GEETANJALI BEHERA<br>VS                             | M/S BIBHUTI BHUSAN MISHRA<br>VS | //<br>//<br>()                  |
| 616       | WPC(OAC)/0001570/2011 | DIRECTOR OF AGRICULTURE AND FOOD PRODUCTION<br>ASWIN KUMAR SABAR<br>VS | BIJAYA KUMAR BEHERA<br>VS       | //<br>//<br>()                  |
| 617       | WPC(OAC)/0001571/2011 | STATE OF ODISHA<br>ANIRUDH RANA<br>VS                                  | BIJAYA KUMAR BEHERA<br>VS       | //<br>//<br>()                  |
| 618       | WPC(OAC)/0001572/2011 | STATE OF ODISHA<br>PRASANTA KUMAR<br>VS                                | BIJAYA KUMAR BEHERA<br>VS       | //<br>//<br>()                  |
| 619       | WPC(OAC)/0001573/2011 | STATE OF ODISHA<br>KHUSIRAM SABAR<br>VS                                | BIJAYA KUMAR BEHERA<br>VS       | //<br>//<br>()                  |
| 620       | WPC(OAC)/0001579/2011 | STATE OF ODISHA<br>BISHUNU CHARAN SWAIN<br>VS                          | SUBASH CHANDRA MOHANTY<br>VS    | //<br>//<br>()                  |
| 621       | WPC(OAC)/0001581/2011 | STATE OF ODISHA<br>DEV DUTT PRADHAN<br>VS                              | K.K.SWAIN<br>VS                 | //<br>//<br>()                  |
| 622       | WPC(OAC)/0001599/2011 | STATE OF ODISHA<br>DR.GOPINATH MOHAPATRA<br>VS                         | PITAMBAR ACHARYA<br>VS          | //<br>//<br>()                  |
| 623       | WPC(OAC)/0001610/2011 | STATE OF ODISHA<br>RAHAS BIHARI PRADHAN<br>VS                          | SURYA NARAYAN PATTNAIK<br>VS    | //<br>//<br>()                  |
|           |                       | STATE OF ODISHA  |                                 | //                              |

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|-----------|-----------------------|--|---------------------------------|---------------------------------|
| 624       | WPC(OAC)/0001617/2011 | KHITISH KUMAR DASH<br>VS<br>STATE OF ODISHA      | MANOJ KUMAR SAHOO<br>VS         | //<br>0<br>//                   |
| 625       | WPC(OAC)/0001629/2011 | MAIMUNA KHATUN<br>VS<br>STATE OF ODISHA          | P.K.PATTANAYAK<br>VS            | //<br>0<br>//                   |
| 626       | WPC(OAC)/0001632/2011 | LILABATI BEHERA<br>VS<br>STATE OF ODISHA         | PRAFULLA KUMAR MOHAPATRA<br>VS  | //<br>0<br>//                   |
| 627       | WPC(OAC)/0001634/2011 | ABHIRAM PANI<br>VS<br>STATE OF ODISHA            | AMITAV DAS<br>VS                | //<br>0<br>//                   |
| 628       | WPC(OAC)/0001637/2011 | P.MADHUMITA PRADHAN<br>VS<br>STATE OF ODISHA     | MANOJ KUMAR MOHANTY<br>VS       | //<br>0<br>//                   |
| 629       | WPC(OAC)/0001638/2011 | SANTILATA BEHERA<br>VS<br>STATE OF ODISHA        | B.S.TRIPATHY(1)<br>VS           | //<br>0<br>//                   |
| 630       | WPC(OAC)/0001639/2011 | RANJITA PALATA<br>VS<br>STATE OF ODISHA          | B.S.TRIPATHY(1)<br>VS           | //<br>0<br>//                   |
| 631       | WPC(OAC)/0001640/2011 | PRAFULLA CHANDRA DASH<br>VS<br>STATE OF ODISHA   | B.S.TRIPATHY(1)<br>VS           | //<br>0<br>//                   |
| 632       | WPC(OAC)/0001644/2011 | KALINGA KUMAR PANDA<br>VS<br>STATE OF ODISHA     | PRAFULLA KUMAR RATH<br>VS       | //<br>0<br>//                   |
| 633       | WPC(OAC)/0001646/2011 | PRADEEP KUMAR PATTNAYAK<br>VS<br>STATE OF ODISHA | K.K.SWAIN<br>VS                 | //<br>0<br>//                   |
| 634       | WPC(OAC)/0001647/2011 | NALINI PRAVA SAHOO<br>VS<br>STATE OF ODISHA      | K.K.SWAIN<br>VS                 | //<br>0<br>//                   |
| 635       | WPC(OAC)/0001651/2011 | SURENDRA PATEL                                   | RANJIT SAMAL                    | //                              |

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|-----------|-----------------------|-----------------------------|---------------------------------|---------------------------------|
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 636       | WPC(OAC)/0001653/2011 | NIRANJAN KUND               | M/S BIRAJA PRASANNA SATAPATHY   | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 637       | WPC(OAC)/0001689/2011 | DOLAGOBIND BARALA           | M/S D.R PATTANAYAK              | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 638       | WPC(OAC)/0001715/2011 | DINGAR NEORA                | M/S BASUDEV PUJARI              | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 639       | WPC(OAC)/0001716/2011 | GANDHARBA SAHU              | M/S K.K SWAIN                   | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 640       | WPC(OAC)/0001728/2011 | SMRUTIREKHA BARAL           | M/S RABINARAYAN NAYAK           | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 641       | WPC(OAC)/0001729/2011 | PRAFULLA CHANDRA PATI       | M/S J.M PATTANAİK               | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 642       | WPC(OAC)/0001731/2011 | KISHORE KUMAR SAHANI        | M/S ABHIRAM SWAIN               | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 643       | WPC(OAC)/0001794/2011 | SOMANATH DAS                | M/S PRAFULLA KUMAR MOHAPATRA    | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 644       | WPC(OAC)/0001795/2011 | ASHOK KUMAR MOHAPATRA       | M/S PRAFULLA KUMAR MOHAPATRA    | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 645       | WPC(OAC)/0001796/2011 | BIBHUTI BHUSAN MOHAPATRA    | M/S DEBADUTTA ROURTRAY          | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 646       | WPC(OAC)/0001797/2011 | SUDHANSU BALA PANDA         | M/S DEBADUTTA ROURTRAY          | //                              |
|           |                       | VS                          | VS                              | 0                               |

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|-----------|-----------------------|--|------------------------------------|---------------------------------|
| 647       | WPC(OAC)/0001798/2011 | STATE OF ODISHA<br>BAYAMANU CHARCHI<br>VS        | M/S DEBADUTTA ROUTRAY<br>VS        | //<br>//<br>()                  |
| 648       | WPC(OAC)/0001802/2011 | STATE OF ODISHA<br>MAHESWAR PADHI<br>VS          | M/S K.K SWAIN<br>VS                | //<br>//<br>()                  |
| 649       | WPC(OAC)/0001813/2011 | STATE OF ODISHA<br>RABINDRA KUMAR BISWAL<br>VS   | M/S BIJAYA KUMAR PATTANAİK<br>VS   | //<br>//<br>()                  |
| 650       | WPC(OAC)/0001818/2011 | STATE OF ODISHA<br>KAILASH CHANDRA MAHANTA<br>VS | M/S SIDHESWAR MALLİK<br>VS         | //<br>//<br>()                  |
| 651       | WPC(OAC)/0001819/2011 | STATE OF ODISHA<br>BHAGABAT GIRI<br>VS           | M/S SIDHESWAR MALLİK<br>VS         | //<br>//<br>()                  |
| 652       | WPC(OAC)/0001820/2011 | STATE OF ODISHA<br>UGRESAN GIRI<br>VS            | M/S SIDHESWAR MALLİK<br>VS         | //<br>//<br>()                  |
| 653       | WPC(OAC)/0001821/2011 | STATE OF ODISHA<br>KARUNAKAR BEHERA<br>VS        | M/S SIDHESWAR MALLİK<br>VS         | //<br>//<br>()                  |
| 654       | WPC(OAC)/0001822/2011 | STATE OF ODISHA<br>AMRUTA MAHANTA<br>VS          | M/S SIDHESWAR MALLİK<br>VS         | //<br>//<br>()                  |
| 655       | WPC(OAC)/0001823/2011 | STATE OF ODISHA<br>ANAMA MAHANTA<br>VS           | M/S SIDHESWR MALLİK<br>VS          | //<br>//<br>()                  |
| 656       | WPC(OAC)/0001824/2011 | STATE OF ODISHA<br>MADHABANANDA PANDIT<br>VS     | M/S SUBASH CHANDRA PUSPALAKA<br>VS | //<br>//<br>()                  |
| 657       | WPC(OAC)/0001831/2011 | STATE OF ODISHA<br>DHIREN KUMAR SAHOO<br>VS      | M/S MANOJA KUMAR KHUNTIA<br>VS     | //<br>//<br>()                  |
|           |                       | STATE OF ODISHA                                  |                                    | //                              |

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|-----------|-----------------------|---|---------------------------------|---------------------------------|
| 658       | WPC(OAC)/0001832/2011 | LIPUNA PUHAN<br>VS<br>STATE OF ODISHA         | M/S MANOJA KUMAR KHUNTIA<br>VS  | //<br>0<br>//                   |
| 659       | WPC(OAC)/0001833/2011 | NARAYAN NANDI<br>VS<br>STATE OF ODISHA        | M/S MANOJ KUMAR KHUNTIA<br>VS   | //<br>0<br>//                   |
| 660       | WPC(OAC)/0001834/2011 | KALAKAR SAHOO<br>VS<br>STATE OF ODISHA        | M/S MANOJA KUMAR KHUNTIA<br>VS  | //<br>0<br>//                   |
| 661       | WPC(OAC)/0001835/2011 | HIMANSU KUMAR NAYAK<br>VS<br>STATE OF ODISHA  | M/S MANOJA KUMAR KHUNTIA<br>VS  | //<br>0<br>//                   |
| 662       | WPC(OAC)/0001849/2011 | MADHUSMITA DAS<br>VS<br>STATE OF ODISHA       | M/S KALI PRASANNA MISHRA<br>VS  | //<br>0<br>//                   |
| 663       | WPC(OAC)/0001852/2011 | STHITAPRANGYA BASTIA<br>VS<br>STATE OF ODISHA | M/S K.K. SWAIN<br>VS            | //<br>0<br>//                   |
| 664       | WPC(OAC)/0001853/2011 | GOUR CHANDRA SAHOO<br>VS<br>STATE OF ODISHA   | M/S ANIL KUMAR BEHERA<br>VS     | //<br>0<br>//                   |
| 665       | WPC(OAC)/0001879/2011 | SARAT KUMAR SINGH<br>VS<br>STATE OF ODISHA    | M/S P.K. RATH<br>VS             | //<br>0<br>//                   |
| 666       | WPC(OAC)/0001882/2011 | SISIR KUMAR PATRA<br>VS<br>STATE OF ODISHA    | M/S PABITRA KUMAR NAYAK<br>VS   | //<br>0<br>//                   |
| 667       | WPC(OAC)/0001894/2011 | ARCHANA TRIPATHY<br>VS<br>STATE OF ODISHA     | M/S U.N SAHOO<br>VS             | //<br>0<br>//                   |
| 668       | WPC(OAC)/0001895/2011 | TAPAN PRAVA TRIPATHY<br>VS<br>STATE OF ODISHA | M/S U.N SAHOO<br>VS             | //<br>0<br>//                   |
| 669       | WPC(OAC)/0001904/2011 | LOKANATH NAIK                                 | M/S HARA PRASAD RATH            | //                              |

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|-----------|-----------------------|-----------------------------|---------------------------------|---------------------------------|
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 670       | WPC(OAC)/0001910/2011 | PUSPALATA NAYAK             | M/S B.P SATPATHY                | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 671       | WPC(OAC)/0001939/2011 | NISHAKAR KATHAR             | M/S GAJENDRA NATH               | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 672       | WPC(OAC)/0001941/2011 | PRAMILA MAJHI               | M/S SATYA RANJAN MOHAPATRA      | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 673       | WPC(OAC)/0001942/2011 | SUBASISH DAS                | M/S NIRMAL KUMAR DAS            | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 674       | WPC(OAC)/0001943/2011 | SWADHIN KUMAR DASH          | M/S NIRMAL KUMAR DAS            | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 675       | WPC(OAC)/0001944/2011 | SUJAYA KUMAR HEMRAM         | M/S B.P. SATAPATHY              | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 676       | WPC(OAC)/0002247/2011 | MURALIDHAR JENA             | M/S PRAFULLA KUMAR MOHAPATRA    | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 677       | WPC(OAC)/0002258/2011 | HAREKRUSHNA BEHERA          | M/S PRADEEP KUMAR ROUT          | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 678       | WPC(OAC)/0002259/2011 | RAMESH CHANDRA ROUT         | M/S PRADEEP KUMAR ROUT          | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 679       | WPC(OAC)/0002260/2011 | SURESH KUMAR BHOL           | M/S PRADEEP KUMAR ROUT          | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 680       | WPC(OAC)/0002261/2011 | KHUS KUMAR JENA             | M/S PRADEEP KUMAR ROUT          | //                              |
|           |                       | VS                          | VS                              | 0                               |

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| 681 | WPC(OAC)/0002293/2011 | STATE OF ODISHA<br>SANTOSH KUMAR MOHANTY<br>VS               | M/S K.K SWAIN<br>VS           | //<br>//<br>()           |
| 682 | WPC(OAC)/0002297/2011 | STATE OF ODISHA<br>SMUTIREKHA MOHANTY<br>VS                  | M/S LAXMAN PRADHAN<br>VS      | //<br>//<br>()           |
| 683 | WPC(OAC)/0002298/2011 | STATE OF ODISHA<br>SOILEN KUMAR GHOSH<br>VS                  | M/S SANTOSH KUMAR NANDA<br>VS | //<br>//<br>()           |
| 684 | WPC(OAC)/0002299/2011 | STATE OF ODISHA<br>NARAYAN KANUNUGO<br>VS                    | M/S JENMEJAYA DASH<br>VS      | //<br>//<br>()           |
| 685 | WPC(OAC)/0002383/2011 | STATE OF ODISHA<br>MANOJ KUMAR PADHI<br>VS                   | RAMDAS ACHARY<br>VS           | //<br>//<br>()           |
| 686 | WPC(OAC)/0002389/2011 | STATE OF ODISHA<br>SURAM NAYAK<br>VS<br>COLLECTOR, KANDHAMAL | MANOJ KUMAR KHUNTIA<br>VS     | //<br>//<br>()           |
| 687 | WPC(OAC)/0002405/2011 | TAPAN KUMAR SAHOO<br>VS<br>STATE OF ODISHA                   | SHASHI BHUSAN JENA<br>VS      | //<br>//<br>()           |
| 688 | WPC(OAC)/0002434/2011 | ANADI CHARAN NAYAK<br>VS<br>STATE OF ODISHA                  | SAMARENDRA SWAIN<br>VS        | //<br>//<br>()           |
| 689 | WPC(OAC)/0002458/2011 | BIDYADHAR MISHRA<br>VS<br>STATE OF ODISHA                    | BISWANATH BEHERA<br>VS        | //<br>//<br>()           |
| 690 | WPC(OAC)/0002499/2011 | MAMATA SUKLA<br>VS<br>STATE OF ODISHA                        | DEBENDRA KUMAR SAHOO 1<br>VS  | //<br>//<br>()           |
| 691 | WPC(OAC)/0002501/2011 | PURNA CHANDRA SAHOO<br>VS<br>DIRECTOR,ELEMENTARY EDUCATION   | MANAS CHAND<br>VS             | //<br>//<br>()           |

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|-----|-----------------------|--|-----------------------------|--------------------------|
| 692 | WPC(OAC)/0002505/2011 | PRAVAT KUMAR MOHANTY<br>VS<br>STATE OF ODISHA    | BISWABIHARI MOHANTY<br>VS   | //<br>0<br>//            |
| 693 | WPC(OAC)/0002506/2011 | SARAT KUMAR BHOL<br>VS<br>STATE OF ODISHA        | KALI PRASANNA MISHRA<br>VS  | //<br>0<br>//            |
| 694 | WPC(OAC)/0002519/2011 | DR. NIHAR RANJAN PARIDA<br>VS<br>STATE OF ODISHA | BIJOY KRISHNA MOHANTY<br>VS | //<br>0<br>//            |
| 695 | WPC(OAC)/0002524/2011 | BIRANCHI NARAYAN MISHRA<br>VS<br>STATE OF ODISHA | BISWABIHARI MOHANTY<br>VS   | //<br>0<br>//            |
| 696 | WPC(OAC)/0002526/2011 | ANUSUYA SAHOO<br>VS<br>STATE OF ODISHA           | K.K.KAR<br>VS               | //<br>0<br>//            |
| 697 | WPC(OAC)/0002527/2011 | SISIR KUMAR MOHANTY<br>VS<br>STATE OF ODISHA     | J.K.KHUNTIA<br>VS           | //<br>0<br>//            |
| 698 | WPC(OAC)/0002532/2011 | SATYA SUNDAR DHAL<br>VS<br>STATE OF ODISHA       | BISWABIHARI MOHANTY<br>VS   | //<br>0<br>//            |
| 699 | WPC(OAC)/0002533/2011 | PRAMOD KUMAR PANDA<br>VS<br>STATE OF ODISHA      | BISWABIHARI MOHANTY<br>VS   | //<br>0<br>//            |
| 700 | WPC(OAC)/0002534/2011 | LOKANATH PARIDA<br>VS<br>STATE OF ODISHA         | AJIT KUMAR HOTA<br>VS       | //<br>0<br>//            |
| 701 | WPC(OAC)/0002535/2011 | TRILOCHAN PALEI<br>VS<br>STATE OF ODISHA         | S.B.DAS<br>VS               | //<br>0<br>//            |
| 702 | WPC(OAC)/0002554/2011 | KUMUDA CHANDRA MISHRA<br>VS<br>STATE OF ODISHA   | H.K.MUND<br>VS              | //<br>0<br>//            |
| 703 | WPC(OAC)/0002559/2011 | DR.BAIDHAR SAHU                                  | D.ROUTRAY                   | //                       |

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|-----|-----------------------|---------------------------|--------------------------|--------------------------|
|     |                       | VS                        | VS                       | 0                        |
|     |                       | STATE OF ODISHA.          |                          | //                       |
| 704 | WPC(OAC)/0002575/2011 | ANITA SAMANTARAY          | ASIM AMITAV DAS          | //                       |
|     |                       | VS                        | VS                       | 0                        |
|     |                       | STATE OF ODISHA           |                          | //                       |
| 705 | WPC(OAC)/0002597/2011 | JANARDAN DASH             | M/S KALI PRASANNA MISHRA | //                       |
|     |                       | VS                        | VS                       | 0                        |
|     |                       | STATE OF ODISHA           |                          | //                       |
| 706 | WPC(OAC)/0002613/2011 | ADIKANDA ROUT             | M/S MAHENDRA KUMAR SAHOO | //                       |
|     |                       | VS                        | VS                       | 0                        |
|     |                       | STATE OF ODISHA           |                          | //                       |
| 707 | WPC(OAC)/0002616/2011 | DR. SUSANTA KUMAR MALLICK | M/S SAROJANANDA MISHRA   | //                       |
|     |                       | VS                        | VS                       | 0                        |
|     |                       | STATE OF ODISHA           |                          | //                       |
| 708 | WPC(OAC)/0002619/2011 | MONORAMA MOHANTY          | M/S D.K. PANDA           | //                       |
|     |                       | VS                        | VS                       | 0                        |
|     |                       | STATE OF ODISHA           |                          | //                       |
| 709 | WPC(OAC)/0002622/2011 | TAPAN KUMAR DAS           | M/S SARBESWAR PURSTY     | //                       |
|     |                       | VS                        | VS                       | 0                        |
|     |                       | STATE OF ODISHA           |                          | //                       |
| 710 | WPC(OAC)/0002630/2011 | KHIRADRI PRADHAN          | M/S BABITA SAHU          | //                       |
|     |                       | VS                        | VS                       | 0                        |
|     |                       | STATE OF ODISHA           |                          | //                       |
| 711 | WPC(OAC)/0002632/2011 | BAISHNAB CHARAN SETHI     | M/S BIPLAB MOHANTY       | //                       |
|     |                       | VS                        | VS                       | 0                        |
|     |                       | STATE OF ODISHA           |                          | //                       |
| 712 | WPC(OAC)/0002641/2011 | CHANDRAMANI PRADHAN       | M/S D.ROUTRAY            | //                       |
|     |                       | VS                        | VS                       | 0                        |
|     |                       | STATE OF ODISHA           |                          | //                       |
| 713 | WPC(OAC)/0002643/2011 | NARAYAN PADHI             | M/S D. ROUTRAY           | //                       |
|     |                       | VS                        | VS                       | 0                        |
|     |                       | STATE OF ODISHA           |                          | //                       |
| 714 | WPC(OAC)/0002645/2011 | BIJAY KUMAR SETHI         | S.P.DHAL                 | //                       |
|     |                       | VS                        | VS                       | 0                        |

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| SL  | FILING NO             | NAME OF PETNR./APPEL                            | COUNSEL FOR PETNR./APPEL       | PS CASE/LOWER COURT CASE |
|-----|-----------------------|---|--------------------------------|--------------------------|
| 715 | WPC(OAC)/0002646/2011 | STATE OF ODISHA<br>UTTAM CHARAN SWAIN<br>VS     | M/S C.R. NANDY<br>VS           | //<br>//<br>0            |
| 716 | WPC(OAC)/0002649/2011 | STATE OF ODISHA<br>NIMAI CHARAN MOHAPATRA<br>VS | M/S RAJASHREE BAHAL<br>VS      | //<br>//<br>0            |
| 717 | WPC(OAC)/0002652/2011 | STATE OF ODISHA<br>SATYA NARAYAN SAHU<br>VS     | M/S L.K. MOHANTY<br>VS         | //<br>//<br>0            |
| 718 | WPC(OAC)/0002655/2011 | STATE OF ODISHA<br>NALINI SUNA<br>VS            | M/S SAMARENDRA PATTANAIK<br>VS | //<br>//<br>0            |
| 719 | WPC(OAC)/0002656/2011 | STATE OF ODISHA<br>SUNITI SARKAR<br>VS          | M/S DHULIRAM PATTANAYAK<br>VS  | //<br>//<br>0            |
| 720 | WPC(OAC)/0002658/2011 | STATE OF ODISHA<br>MD. NIZAMUDDIN<br>VS         | M/S PAMI RATH<br>VS            | //<br>//<br>0            |
| 721 | WPC(OAC)/0002659/2011 | STATE OF ODISHA<br>RANJAN KUMAR SWAIN<br>VS     | M/S PAMI RATH<br>VS            | //<br>//<br>0            |
| 722 | WPC(OAC)/0002660/2011 | STATE OF ODISHA<br>SUBASH CHANDRA SAHOO<br>VS   | M/S PAMI RATH<br>VS            | //<br>//<br>0            |
| 723 | WPC(OAC)/0002661/2011 | STATE OF ODISHA<br>SUKHDEV ADHIKARI<br>VS       | M/S PAMI RATH<br>VS            | //<br>//<br>0            |
| 724 | WPC(OAC)/0002662/2011 | STATE OF ODISHA<br>NIRANJAN DAS<br>VS           | M/S PAMI RATH<br>VS            | //<br>//<br>0            |
| 725 | WPC(OAC)/0002663/2011 | STATE OF ODISHA<br>GANESWAR SATPATHY<br>VS      | M/S PAMI RATH<br>VS            | //<br>//<br>0            |
|     |                       | STATE OF ODISHA                                 |                                | //                       |

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**FILING REPORT AS ON :23/11/2021**

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|-----|-----------------------|--|--------------------------|--------------------------|
| 726 | WPC(OAC)/0002664/2011 | DILIP KUMAR SINGH<br>VS<br>STATE OF ODISHA         | M/S PAMI RATH<br>VS      | //<br>0<br>//            |
| 727 | WPC(OAC)/0002665/2011 | SANDHYARANI MALLICK<br>VS<br>STATE OF ODISHA       | M/S PAMI RATH<br>VS      | //<br>0<br>//            |
| 728 | WPC(OAC)/0002666/2011 | KABIR PRASAD NAIK<br>VS<br>STATE OF ODISHA         | M/S PAMI RATH<br>VS      | //<br>0<br>//            |
| 729 | WPC(OAC)/0002667/2011 | BHIKARI CHARAN JENA<br>VS<br>STATE OF ODISHA       | M/S PAMI RATH<br>VS      | //<br>0<br>//            |
| 730 | WPC(OAC)/0002668/2011 | LAXMAN KUMAR HEMRAM<br>VS<br>STATE OF ODISHA       | M/S PAMI RATH<br>VS      | //<br>0<br>//            |
| 731 | WPC(OAC)/0002669/2011 | SUBRATA KU. DASH<br>VS<br>STATE OF ODISHA          | M/S PAMI RATH<br>VS      | //<br>0<br>//            |
| 732 | WPC(OAC)/0002694/2011 | SHARAT KUMAR NAYAK<br>VS<br>STATE OF ODISHA        | ASIM AMITAV DAS<br>VS    | //<br>0<br>//            |
| 733 | WPC(OAC)/0002695/2011 | BHARATI DEVI<br>VS<br>STATE OF ODISHA              | ASIM AMITAV DAS<br>VS    | //<br>0<br>//            |
| 734 | WPC(OAC)/0002697/2011 | DURGESH NANDINI MOHAPATRA<br>VS<br>STATE OF ODISHA | ASIM AMITAV DAS<br>VS    | //<br>0<br>//            |
| 735 | WPC(OAC)/0002699/2011 | SANJUKTA TRIPATHY<br>VS<br>STATE OF ODISHA         | ASIM AMITAV DAS<br>VS    | //<br>0<br>//            |
| 736 | WPC(OAC)/0002700/2011 | PRANATI NAYAK<br>VS<br>STATE OF ODISHA             | ASIM AMITAV DAS<br>VS    | //<br>0<br>//            |
| 737 | WPC(OAC)/0002702/2011 | SRAMALATA SAHOO                                    | ASIM AMITAV DAS          | //                       |

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|-----|-----------------------|----------------------|--------------------------|--------------------------|
|     |                       | VS                   | VS                       | 0                        |
|     |                       | STATE OF ODISHA      |                          | //                       |
| 738 | WPC(OAC)/0002703/2011 | ANNAPURNA DAS        | ASIM AMITAV DAS          | //                       |
|     |                       | VS                   | VS                       | 0                        |
|     |                       | STATE OF ODISHA      |                          | //                       |
| 739 | WPC(OAC)/0002704/2011 | GANGADHAR SAHOO      | ASIM AMITAV DAS          | //                       |
|     |                       | VS                   | VS                       | 0                        |
|     |                       | STATE OF ODISHA      |                          | //                       |
| 740 | WPC(OAC)/0002705/2011 | BIJAYA KUMAR MUDULI  | ASIM AMITAV DAS          | //                       |
|     |                       | VS                   | VS                       | 0                        |
|     |                       | STATE OF ODISHA      |                          | //                       |
| 741 | WPC(OAC)/0002707/2011 | NIRUPAMA SAMANTARAY  | ASIM AMITAV DAS          | //                       |
|     |                       | VS                   | VS                       | 0                        |
|     |                       | STATE OF ODISHA      |                          | //                       |
| 742 | WPC(OAC)/0002708/2011 | MINATI MOHAPATRA     | ASIM AMITAV DAS          | //                       |
|     |                       | VS                   | VS                       | 0                        |
|     |                       | STATE OF ODISHA      |                          | //                       |
| 743 | WPC(OAC)/0002709/2011 | PRASANTA KUMAR DAS   | ASIM AMITAV DAS          | //                       |
|     |                       | VS                   | VS                       | 0                        |
|     |                       | STATE OF ODISHA      |                          | //                       |
| 744 | WPC(OAC)/0002710/2011 | MANOROMA MOHANTY     | SUBASH CHANDRA PUSPALAKA | //                       |
|     |                       | VS                   | VS                       | 0                        |
|     |                       | STATE OF ODISHA      |                          | //                       |
| 745 | WPC(OAC)/0002711/2011 | JYOTIRANJAN PADHI    | PAMI RATH                | //                       |
|     |                       | VS                   | VS                       | 0                        |
|     |                       | STATE OF ODISHA      |                          | //                       |
| 746 | WPC(OAC)/0002715/2011 | KIROD CHANDRA DAS    | SUBRATA MISHRA           | //                       |
|     |                       | VS                   | VS                       | 0                        |
|     |                       | STATE OF ODISHA      |                          | //                       |
| 747 | WPC(OAC)/0002730/2011 | JYOTI SAMAD          | BIBHUDUTTA PANDA         | //                       |
|     |                       | VS                   | VS                       | 0                        |
|     |                       | STATE OF ODISHA      |                          | //                       |
| 748 | WPC(OAC)/0002732/2011 | AKHILA KUMAR GIRI    | BIMBISAR DASH            | //                       |
|     |                       | VS                   | VS                       | 0                        |

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|-----------|-----------------------|--|---------------------------------|---------------------------------|
| 749       | WPC(OAC)/0002737/2011 | STATE OF ODISHA<br>PRASANTA KUMAR DASH<br>VS                   | KALI PRASANNA MISHRA<br>VS      | //<br>//<br>()                  |
| 750       | WPC(OAC)/0002738/2011 | STATE OF ODISHA<br>GOBINDA CH. SAMAL<br>VS                     | KALI PRASANNA MISHRA<br>VS      | //<br>//<br>()                  |
| 751       | WPC(OAC)/0002739/2011 | STATE OF ODISHA<br>SARAT KUMAR UPADHYAYA<br>VS                 | KALI PRASANNA MISHRA<br>VS      | //<br>//<br>()                  |
| 752       | WPC(OAC)/0002740/2011 | STATE OF ODISHA<br>SUKANTA MISHRA<br>VS                        | KALI PRASANNA MISHRA<br>VS      | //<br>//<br>()                  |
| 753       | WPC(OAC)/0002742/2011 | STATE OF ODISHA<br>HRUDANANDA MULIA<br>VS                      | KALI PRASANNA MISHRA<br>VS      | //<br>//<br>()                  |
| 754       | WPC(OAC)/0002752/2011 | STATE OF ODISHA<br>ADWAIT KUMAR PATTANAYAK<br>VS               | LAXMAN PRADHAN<br>VS            | //<br>//<br>()                  |
| 755       | WPC(OAC)/0002753/2011 | STATE OF ODISHA<br>PIRENDRANATH DAS<br>VS                      | PADMANAV JENA<br>VS             | //<br>//<br>()                  |
| 756       | WPC(OAC)/0002808/2011 | STATE OF ODISHA<br>NAKUL CHARAN MAHALI<br>VS                   | M/S BIBHUTI BHUSAN DASH<br>VS   | //<br>//<br>()                  |
| 757       | WPC(OAC)/0002811/2011 | STATE OF ODISHA<br>NITYANANADA NAYAK<br>VS                     | M/S BIBHUTI BHUSAN DASH<br>VS   | //<br>//<br>()                  |
| 758       | WPC(OAC)/0002812/2011 | STATE OF ODISHA<br>SAHADEV ROUT<br>VS                          | M/S BIBHUTI BHUSAN DASH<br>VS   | //<br>//<br>()                  |
| 759       | WPC(OAC)/0002813/2011 | STATE OF ODISHA<br>BIJAYA KUMAR SETHI<br>VS<br>STATE OF ODISHA | M/S BIBHUTI BHUSAN DASH<br>VS   | //<br>//<br>()<br>//            |

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|-----------|-----------------------|---|---------------------------------|---------------------------------|
| 760       | WPC(OAC)/0002819/2011 | RABINDRANATH BALIARSINGH<br>VS<br>STATE OF ODISHA | K.K. SWAIN<br>VS                | //<br>0<br>//                   |
| 761       | WPC(OAC)/0002823/2011 | SUBHA BHATRA<br>VS<br>STATE OF ODISHA             | SIDHESWAR MALLICK<br>VS         | //<br>0<br>//                   |
| 762       | WPC(OAC)/0002827/2011 | KAMALA KALYAN PAIKROY<br>VS<br>STATE OF ODISHA    | AMITAV DAS<br>VS                | //<br>0<br>//                   |
| 763       | WPC(OAC)/0002836/2011 | KRISHNA CHANDRA MISHRA<br>VS<br>STATE OF ODISHA   | KALI PRASANNA MISHRA<br>VS      | //<br>0<br>//                   |
| 764       | WPC(OAC)/0002839/2011 | JADUMANI NAYAK<br>VS<br>STATE OF ODISHA           | AGASTI KANUNGO<br>VS            | //<br>0<br>//                   |
| 765       | WPC(OAC)/0002840/2011 | PRATAP KUMAR MOHANTY<br>VS<br>STATE OF ODISHA     | MANOJA KUMAR KHUNTIA<br>VS      | //<br>0<br>//                   |
| 766       | WPC(OAC)/0002841/2011 | PRANAYA KUMAR SWAIN<br>VS<br>STATE OF ODISHA      | MANOJA KUMAR KHUNTIA<br>VS      | //<br>0<br>//                   |
| 767       | WPC(OAC)/0002849/2011 | BHOLANATH MOHANTA<br>VS<br>STATE OF ODISHA        | CHITTARANJAN PATNAIK<br>VS      | //<br>0<br>//                   |
| 768       | WPC(OAC)/0002850/2011 | SUBAS CHANDRA DAS<br>VS<br>STATE OF ODISHA        | DIPTI RANJAN BHOKTA<br>VS       | //<br>0<br>//                   |
| 769       | WPC(OAC)/0002855/2011 | JATINDRANATH SAHU<br>VS<br>STATE OF ODISHA        | BIMBISAR DASH<br>VS             | //<br>0<br>//                   |
| 770       | WPC(OAC)/0002859/2011 | RATNAKAR MOHANTA<br>VS<br>STATE OF ODISHA         | RAMANI KANTA PATTANAİK<br>VS    | //<br>0<br>//                   |
| 771       | WPC(OAC)/0002860/2011 | NITYANANDA NAYAK                                  | RAMANI KANTA PATTANAİK          | //                              |

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|-----|-----------------------|-------------------------|--------------------------|--------------------------|
|     |                       | VS                      | VS                       | 0                        |
|     |                       | STATE OF ODISHA         |                          | //                       |
| 772 | WPC(OAC)/0002860/2016 | RABINDRANATH MOHANTY    | S.P.DHAL                 | //                       |
|     |                       | VS                      | VS                       | 0                        |
|     |                       | STATE OF ODISHA         |                          | //                       |
| 773 | WPC(OAC)/0002861/2011 | NIRANJAN MOHANTA        | RAMANI KANTA PATTANAİK   | //                       |
|     |                       | VS                      | VS                       | 0                        |
|     |                       | STATE OF ODISHA         |                          | //                       |
| 774 | WPC(OAC)/0002862/2011 | SUNIL KUMAR MAHANTA     | RAMANI KANTA PATTANAİK   | //                       |
|     |                       | VS                      | VS                       | 0                        |
|     |                       | STATE OF ODISHA         |                          | //                       |
| 775 | WPC(OAC)/0002863/2011 | DAITARI MOHANTA         | RAMANI KANTA PATTANAİK   | //                       |
|     |                       | VS                      | VS                       | 0                        |
|     |                       | STATE OF ODISHA         |                          | //                       |
| 776 | WPC(OAC)/0002870/2011 | KAILASH CHANDRA MAHAKUD | RAMANI KANTA PATTANAİK   | //                       |
|     |                       | VS                      | VS                       | 0                        |
|     |                       | STATE OF ODISHA         |                          | //                       |
| 777 | WPC(OAC)/0002871/2011 | SUSANTA KUMAR NAYAK     | RAMANI KANTA PATTANAİK   | //                       |
|     |                       | VS                      | VS                       | 0                        |
|     |                       | STATE OF ODISHA         |                          | //                       |
| 778 | WPC(OAC)/0002873/2011 | AMAR KUMAR BHUYAN       | LAXMIKANTA MOHANTY       | //                       |
|     |                       | VS                      | VS                       | 0                        |
|     |                       | STATE OF ODISHA         |                          | //                       |
| 779 | WPC(OAC)/0002896/2011 | MANORANJAN MISHRA       | LAXMIKANTA MOHANTY       | //                       |
|     |                       | VS                      | VS                       | 0                        |
|     |                       | STATE OF ODISHA         |                          | //                       |
| 780 | WPC(OAC)/0002905/2011 | LADI GOPAL RAO          | BIPLAB MOHANTY           | //                       |
|     |                       | VS                      | VS                       | 0                        |
|     |                       | STATE OF ODISHA         |                          | //                       |
| 781 | WPC(OAC)/0002907/2011 | PRADEEP KUMAR MOHANTY   | ACHYUTANANDA ROURTRAY    | //                       |
|     |                       | VS                      | VS                       | 0                        |
|     |                       | STATE OF ODISHA         |                          | //                       |
| 782 | WPC(OAC)/0002909/2011 | KANCHAN BALA SINGH      | BIBHUTI BHUSAN DASH      | //                       |
|     |                       | VS                      | VS                       | 0                        |

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|-----------|-----------------------|---|---------------------------------|---------------------------------|
| 783       | WPC(OAC)/0002933/2011 | STATE OF ODISHA<br>RAMESH CHANDRA MISHRA<br>VS                | MANOJA KUMAR KHUNTIA<br>VS      | //<br>//<br>()                  |
| 784       | WPC(OAC)/0002945/2011 | STATE OF ODISHA<br>BASANTA MANJARI MOHANTA<br>VS              | GHANASHYAM NAMTOAR<br>VS        | //<br>//<br>()                  |
| 785       | WPC(OAC)/0002952/2011 | STATE OF ODISHA<br>DEBARCHAN SAHU<br>VS                       | S.P. DHAL<br>VS                 | //<br>//<br>()                  |
| 786       | WPC(OAC)/0002954/2011 | ANIMAL HUSBANDRY AND VETERINARY DEPT.<br>PANCHANAN JENA<br>VS | UPENDRA KUMAR SAMAL<br>VS       | //<br>//<br>()                  |
| 787       | WPC(OAC)/0002955/2011 | STATE OF ODISHA<br>DAYANIDHI HOTA<br>VS                       | UPENDRA KUMAR SAMAL<br>VS       | //<br>//<br>()                  |
| 788       | WPC(OAC)/0002956/2011 | STATE OF ODISHA<br>UPENDRA BALIARSINGH<br>VS                  | UPENDRA KUMAR SAMAL<br>VS       | //<br>//<br>()                  |
| 789       | WPC(OAC)/0002957/2011 | STATE OF ODISHA<br>PANCHANAN BEBARTA<br>VS                    | UPENDRA KUMAR SAMAL<br>VS       | //<br>//<br>()                  |
| 790       | WPC(OAC)/0002958/2011 | STATE OF ODISHA<br>RASA BIHARI PATNAIK<br>VS                  | M/S UPENDRA KUMAR SAMAL<br>VS   | //<br>//<br>()                  |
| 791       | WPC(OAC)/0002959/2011 | STATE OF ODISHA<br>BICHITRA NAIK<br>VS                        | M/S UPENDRA KUMAR SAMAL<br>VS   | //<br>//<br>()                  |
| 792       | WPC(OAC)/0002960/2011 | STATE OF ODISHA<br>RANGADHAR PARIDA<br>VS                     | M/S UPENDRA KUMAR SAMAL<br>VS   | //<br>//<br>()                  |
| 793       | WPC(OAC)/0002961/2011 | STATE OF ODISHA<br>JOGENDRA NARAYAN DAS<br>VS                 | M/S UPENDRA KUMAR SAMAL<br>VS   | //<br>//<br>()                  |
|           |                       | STATE OF ODISHA   |                                 | //                              |

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|-----------|-----------------------|---|---------------------------------|---------------------------------|
| 794       | WPC(OAC)/0002962/2011 | DOYADAN CHRISTIAN<br>VS<br>STATE OF ODISHA        | M/S UPENDRA KUMAR SAMAL<br>VS   | //<br>0<br>//                   |
| 795       | WPC(OAC)/0002963/2011 | NILACHALA MEHER<br>VS<br>STATE OF ODISHA          | M/S UPENDRA KUMAR SAMAL<br>VS   | //<br>0<br>//                   |
| 796       | WPC(OAC)/0002964/2011 | HADIBANDHU MISHRA<br>VS<br>STATE OF ODISHA        | M/S UPENDRA KUMAR SAMAL<br>VS   | //<br>0<br>//                   |
| 797       | WPC(OAC)/0002965/2011 | PURNA CHANDRA SAMANTARAY<br>VS<br>STATE OF ODISHA | M/S UPENDRA KUMAR SAMAL<br>VS   | //<br>0<br>//                   |
| 798       | WPC(OAC)/0002966/2011 | AGADHU CHARAN BEURA<br>VS<br>STATE OF ODISHA      | M/S UPENDRA KUMAR SAMAL<br>VS   | //<br>0<br>//                   |
| 799       | WPC(OAC)/0003001/2011 | RABINDRNATH SWAIN<br>VS<br>STATE OF ODISHA        | SHARAT KUMAR DAS<br>VS          | //<br>0<br>//                   |
| 800       | WPC(OAC)/0003002/2011 | DHIRENDRA NATH MOHANTY<br>VS<br>STATE OF ODISHA   | DILLIP KUMAR MOHANTY<br>VS      | //<br>0<br>//                   |
| 801       | WPC(OAC)/0003004/2011 | SIMADRI NAYAK<br>VS<br>STATE OF ODISHA            | MANOJ KUMAR KHUNTIA<br>VS       | //<br>0<br>//                   |
| 802       | WPC(OAC)/0003005/2011 | SANTOSH KUMAR GHADEI<br>VS<br>STATE OF ODISHA     | MANOJ KUMAR KHUNTIA<br>VS       | //<br>0<br>//                   |
| 803       | WPC(OAC)/0003006/2011 | KAMALA KANTA MOHANTA<br>VS<br>STATE OF ODISHA     | SAROJ KUMAR JEE<br>VS           | //<br>0<br>//                   |
| 804       | WPC(OAC)/0003011/2011 | SANTOSINI SWAIN<br>VS<br>STATE OF ODISHA          | BISWAJIT MOHAPATRA<br>VS        | //<br>0<br>//                   |
| 805       | WPC(OAC)/0003015/2011 | BATA KRUSHNA BHANJA                               | J.K.LENKA                       | //                              |

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|-----|-----------------------|------------------------|--------------------------|--------------------------|
|     |                       | VS                     | VS                       | 0                        |
|     |                       | STATE OF ODISHA        |                          | //                       |
| 806 | WPC(OAC)/0003022/2011 | LAXMIDHAR SWAIN        | S.C.MOHANTY              | //                       |
|     |                       | VS                     | VS                       | 0                        |
|     |                       | STATE OF ODISHA        |                          | //                       |
| 807 | WPC(OAC)/0003023/2011 | AJAYA KUMAR DASH       | DEEPAK RANJAN SUNDARAY   | //                       |
|     |                       | VS                     | VS                       | 0                        |
|     |                       | STATE OF ODISHA        |                          | //                       |
| 808 | WPC(OAC)/0003026/2011 | KARUNAKAR MAHALIK      | BISWANATH BEHERA         | //                       |
|     |                       | VS                     | VS                       | 0                        |
|     |                       | STATE OF ODISHA        |                          | //                       |
| 809 | WPC(OAC)/0003029/2011 | MANORANJAN KHATUA      | SADASIVA PATRA           | //                       |
|     |                       | VS                     | VS                       | 0                        |
|     |                       | STATE OF ODISHA        |                          | //                       |
| 810 | WPC(OAC)/0003030/2011 | SUBRAT KUMAR JAYSINGHY | P.PRIYAMBADA             | //                       |
|     |                       | VS                     | VS                       | 0                        |
|     |                       | STATE OF ODISHA        |                          | //                       |
| 811 | WPC(OAC)/0003043/2011 | SAHADEB MEHER          | RABINDRA KUMAR PARIDA    | //                       |
|     |                       | VS                     | VS                       | 0                        |
|     |                       | COLLECTOR, SUBARNAPUR  |                          | //                       |
| 812 | WPC(OAC)/0003044/2011 | DAMBARUDHAR MEHER      | R.K.PARIDA               | //                       |
|     |                       | VS                     | VS                       | 0                        |
|     |                       | COLLECTOR, SONAPUR     |                          | //                       |
| 813 | WPC(OAC)/0003047/2011 | GANESWAR JENA          | BANSHIDHAR SATAPATHY     | //                       |
|     |                       | VS                     | VS                       | 0                        |
|     |                       | STATE OF ODISHA        |                          | //                       |
| 814 | WPC(OAC)/0003061/2011 | TIKERAM MAJHI          | RABINDRA KUMAR PATTNAIK  | //                       |
|     |                       | VS                     | VS                       | 0                        |
|     |                       | SECY. G.A.DEPT.        |                          | //                       |
| 815 | WPC(OAC)/0003063/2011 | BIKRAM KHUNTIA         | DHULIRAM PATTANAYAK      | //                       |
|     |                       | VS                     | VS                       | 0                        |
|     |                       | STATE OF ODISHA        |                          | //                       |
| 816 | WPC(OAC)/0003064/2011 | SUJAN MOHANTY          | DHULIRAM PATTANAYAK      | //                       |
|     |                       | VS                     | VS                       | 0                        |

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| SL  | FILING NO             | NAME OF PETNR./APPEL                                     | COUNSEL FOR PETNR./APPEL       | PS CASE/LOWER COURT CASE |
|-----|-----------------------|--|--------------------------------|--------------------------|
| 817 | WPC(OAC)/0003065/2011 | STATE OF ODISHA<br>PRAMOD CHANDRA DAS<br>VS              | DHULIRAM PATTANAYAK<br>VS      | //<br>//<br>()           |
| 818 | WPC(OAC)/0003076/2011 | STATE OF ODISHA<br>LAXMIDHAR NAYAK<br>VS                 | BISWABIHARI MOHANTY<br>VS      | //<br>//<br>()           |
| 819 | WPC(OAC)/0003083/2011 | STATE OF ODISHA<br>BIJAY KUMAR SWAIN<br>VS               | SIDHESWAR MALLIK<br>VS         | //<br>//<br>()           |
| 820 | WPC(OAC)/0003087/2011 | STATE OF ODISHA<br>DR. BIMAL KRUSHNA MOHAPATRA<br>VS     | SAMEER KUMAR DAS<br>VS         | //<br>//<br>()           |
| 821 | WPC(OAC)/0003091/2011 | STATE OF ODISHA<br>PANCHANAN SUNDAR PANY<br>VS           | SHASHI BHUSAN JENA<br>VS       | //<br>//<br>()           |
| 822 | WPC(OAC)/0003092/2011 | STATE OF ODISHA<br>PURNA CHANDRA MISHRA<br>VS            | UMAKANT SAHOO<br>VS            | //<br>//<br>()           |
| 823 | WPC(OAC)/0003094/2011 | STATE OF ODISHA<br>DR.ANITA TRIPATHY<br>VS               | B.N.UDGATA<br>VS               | //<br>//<br>()           |
| 824 | WPC(OAC)/0003110/2011 | STATE OF ODISHA<br>TRUSA RANJAN MISHRA<br>VS             | P.JENA<br>VS                   | //<br>//<br>()           |
| 825 | WPC(OAC)/0003111/2011 | STATE OF ODISHA<br>PRADIPTA RANJAN PATTANAYK<br>VS       | BISWABIHARI MOHANTY<br>VS      | //<br>//<br>()           |
| 826 | WPC(OAC)/0003112/2011 | STATE OF ODISHA<br>BIMBADHAR JENA<br>VS                  | L.K.MOHANTY<br>VS              | //<br>//<br>()           |
| 827 | WPC(OAC)/0003115/2011 | STATE OF ODISHA<br>PRATIMA JENA<br>VS<br>STATE OF ODISHA | SUBASH CHANDRA PUSPALAKA<br>VS | //<br>//<br>()<br>//     |

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| <b>SL</b> | <b>FILING NO</b>      | <b>NAME OF PETNR./APPEL</b>                             | <b>COUNSEL FOR PETNR./APPEL</b>     | <b>PS CASE/LOWER COURT CASE</b> |
|-----------|-----------------------|---|-------------------------------------|---------------------------------|
| 828       | WPC(OAC)/0003116/2011 | ANIL KUMAR DEHURI<br>VS<br>STATE OF ODISHA              | MANASI MOHAPATRA<br>VS              | //<br>0<br>//                   |
| 829       | WPC(OAC)/0003121/2011 | RAMAKANTA MOHANTA<br>VS<br>STATE OF ODISHA              | G.S.NAMTOAR<br>VS                   | //<br>0<br>//                   |
| 830       | WPC(OAC)/0003260/2011 | SARAT CHANDRA PAIKRAY<br>VS<br>STATE OF ODISHA          | M/S D. ROUTRAY<br>VS                | //<br>0<br>//                   |
| 831       | WPC(OAC)/0003261/2011 | SATYA SHIVA SUNDAR SWAIN<br>VS<br>STATE OF ODISHA       | M/S D. ROUTRAY<br>VS                | //<br>0<br>//                   |
| 832       | WPC(OAC)/0003264/2011 | RAMANATH DAS<br>VS<br>STATE OF ODISHA                   | M/S PRAFULLA KUMAR MOHAPATRA<br>VS  | //<br>0<br>//                   |
| 833       | WPC(OAC)/0003269/2011 | D. PRASANTA RAO<br>VS<br>STATE OF ODISHA                | M/S BIRAJA PRASANNA SATAPATHY<br>VS | //<br>0<br>//                   |
| 834       | WPC(OAC)/0003270/2011 | SIMANCHALA SUKLA<br>VS<br>STATE OF ODISHA               | M/S PRADEEP KUMAR DAS(1)<br>VS      | //<br>0<br>//                   |
| 835       | WPC(OAC)/0003274/2011 | M. SRINIBAS RAO<br>VS<br>STATE OF ODISHA                | M/S NIRANJAN PANDA<br>VS            | //<br>0<br>//                   |
| 836       | WPC(OAC)/0003276/2011 | DR. SARADA PRASANNA BISWAL<br>VS<br>STATE OF ODISHA     | M/S SHASHI BHUSAN JENA<br>VS        | //<br>0<br>//                   |
| 837       | WPC(OAC)/0003277/2011 | DR. AUROBINDO KUMAR SAHU<br>VS<br>STATE OF ODISHA       | M/S SHASHI BHUSAN JENA<br>VS        | //<br>0<br>//                   |
| 838       | WPC(OAC)/0003278/2011 | SUBHADARSHI AYAN RANJAN BISWAL<br>VS<br>STATE OF ODISHA | M/S SIDHESWAR MALLIK<br>VS          | //<br>0<br>//                   |
| 839       | WPC(OAC)/0003280/2011 | BIDYULATA BISWAL  | M/S PRAFULLA KUMAR MOHAPATRA        | //                              |

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|-----|-----------------------|-------------------------------|--------------------------|--------------------------|
|     |                       | VS                            | VS                       | 0                        |
|     |                       | STATE OF ODISHA               |                          | //                       |
| 840 | WPC(OAC)/0003284/2011 | ARUN KUMAR SAHU               | M/S B. MOHANTY           | //                       |
|     |                       | VS                            | VS                       | 0                        |
|     |                       | STATE OF ODISHA               |                          | //                       |
| 841 | WPC(OAC)/0003288/2011 | SUNIL KUMAR SAHU              | M/S LAXMIKANTA MOHANTY   | //                       |
|     |                       | VS                            | VS                       | 0                        |
|     |                       | STATE OF ODISHA               |                          | //                       |
| 842 | WPC(OAC)/0003289/2011 | SMT. CHANDRA PRABHA PANIGRAHI | M/S DILLIP KUMAR SAHU    | //                       |
|     |                       | VS                            | VS                       | 0                        |
|     |                       | STATE OF ODISHA               |                          | //                       |
| 843 | WPC(OAC)/0003290/2011 | SMT. BIRAJA DANSANA           | M/S DILLIP KUMAR SAHU    | //                       |
|     |                       | VS                            | VS                       | 0                        |
|     |                       | STATE OF ODISHA               |                          | //                       |
| 844 | WPC(OAC)/0003292/2011 | SURJIT SINGH MOHARANA         | M/S MAHENDRA KUMAR DAS   | //                       |
|     |                       | VS                            | VS                       | 0                        |
|     |                       | STATE OF ODISHA               |                          | //                       |
| 845 | WPC(OAC)/0003293/2011 | CHITTARANJAN SAMAL            | M/S C.R. NANDY           | //                       |
|     |                       | VS                            | VS                       | 0                        |
|     |                       | STATE OF ODISHA               |                          | //                       |
| 846 | WPC(OAC)/0003294/2011 | BASANTA KUMAR MOHAPATRA       | M/S SANTOSH KUMAR SWAIN  | //                       |
|     |                       | VS                            | VS                       | 0                        |
|     |                       | STATE OF ODISHA               |                          | //                       |
| 847 | WPC(OAC)/0003297/2011 | SMT. RAJKUMARI DEI            | M/S RAJET ROY            | //                       |
|     |                       | VS                            | VS                       | 0                        |
|     |                       | STATE OF ODISHA               |                          | //                       |
| 848 | WPC(OAC)/0003298/2011 | BHAGABAN SAHOO                | M/S K.K. SWAIN           | //                       |
|     |                       | VS                            | VS                       | 0                        |
|     |                       | STATE OF ODISHA               |                          | //                       |
| 849 | WPC(OAC)/0003299/2011 | BIJAY KUMAR DEBAGOSWAMI       | M/S K.K. SWAIN           | //                       |
|     |                       | VS                            | VS                       | 0                        |
|     |                       | STATE OF ODISHA               |                          | //                       |
| 850 | WPC(OAC)/0003301/2011 | AJAYA KUMAR JAYASINGH         | K.K.SWAIN                | //                       |
|     |                       | VS                            | VS                       | 0                        |

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|-----|-----------------------|---|----------------------------|--------------------------|
| 851 | WPC(OAC)/0003337/2011 | STATE OF ODISHA<br>TRILOCHAN DAS<br>VS                              | R.K.BISOI<br>VS            | //<br>//<br>()           |
| 852 | WPC(OAC)/0003338/2011 | STATE OF ODISHA<br>PRADIPTA SAHOO<br>VS                             | SHASHI BHUSAN JENA<br>VS   | //<br>//<br>()           |
| 853 | WPC(OAC)/0003339/2011 | STATE OF ODISHA<br>ALL ORISSA REGISTERING OFFICER ASSOCIATION<br>VS | M/S MANOJ KUMAR PATI<br>VS | //<br>//<br>()           |
| 854 | WPC(OAC)/0003371/2011 | STATE OF ODISHA<br>SIPRA SAHOO<br>VS                                | M/S P.K.RAY<br>VS          | //<br>//<br>()           |
| 855 | WPC(OAC)/0003375/2011 | STATE OF ODISHA<br>BALARAM BAG<br>VS                                | M/S R.K.BISOI<br>VS        | //<br>//<br>()           |
| 856 | WPC(OAC)/0003693/2011 | STATE OF ODISHA<br>E. RAGHUNATH PATRA<br>VS                         | M/S B.K MISHRA<br>VS       | //<br>//<br>()           |
| 857 | WPC(OAC)/0003694/2011 | STATE OF ODISHA<br>PRASANTA KUMAR RAUT<br>VS                        | M/S B.K MISHRA<br>VS       | //<br>//<br>()           |
| 858 | WPC(OAC)/0003695/2011 | STATE OF ODISHA<br>SISIR KUMAR DAS<br>VS                            | M/S B.K MISHRA<br>VS       | //<br>//<br>()           |
| 859 | WPC(OAC)/0003696/2011 | STATE OF ODISHA<br>BRAJABANDHU DASH<br>VS                           | M/S M.K KHUNTIA<br>VS      | //<br>//<br>()           |
| 860 | WPC(OAC)/0003697/2011 | STATE OF ODISHA<br>GOBIND GOPAL MAHAPATRA<br>VS                     | M/S N. PAIKRAY<br>VS       | //<br>//<br>()           |
| 861 | WPC(OAC)/0003710/2011 | STATE OF ODISHA<br>PRAVAKAR MOHAPATRA<br>VS                         | M/S B.D PANDA<br>VS        | //<br>//<br>()           |
|     |                       | STATE OF ODISHA   |                            | //                       |

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|-----------|-----------------------|---|---------------------------------|---------------------------------|
| 862       | WPC(OAC)/0003712/2011 | NRUSINGHA CHARAN RANA<br>VS<br>STATE OF ODISHA  | M/S H.P RATH<br>VS              | //<br>0<br>//                   |
| 863       | WPC(OAC)/0003721/2011 | BISWANATH NAYAK<br>VS<br>STATE OF ODISHA        | M/S BASUDEV MISHRA<br>VS        | //<br>0<br>//                   |
| 864       | WPC(OAC)/0003723/2011 | RAKESH KUMAR GHADAI<br>VS<br>STATE OF ODISHA    | M/S D.P PRADHAN<br>VS           | //<br>0<br>//                   |
| 865       | WPC(OAC)/0003725/2011 | NRUSINGHA CHARAN SAHOO<br>VS<br>STATE OF ODISHA | M/S R.B MOHAPATRA<br>VS         | //<br>0<br>//                   |
| 866       | WPC(OAC)/0003728/2011 | MAHADEB CHANDRA ORAM<br>VS<br>STATE OF ODISHA   | M/S S.N BISWAL<br>VS            | //<br>0<br>//                   |
| 867       | WPC(OAC)/0003729/2011 | MRUTUNJAYA NAIK<br>VS<br>STATE OF ODISHA        | M/S DEEPANKAR VARADWAJ<br>VS    | //<br>0<br>//                   |
| 868       | WPC(OAC)/0003732/2011 | MADHABA HONTAL<br>VS<br>STATE OF ODISHA         | M/S DIPTI RANJAN BHOKTA<br>VS   | //<br>0<br>//                   |
| 869       | WPC(OAC)/0003735/2011 | INDRA NANDA<br>VS<br>STATE OF ODISHA            | M/S S.K RAY<br>VS               | //<br>0<br>//                   |
| 870       | WPC(OAC)/0003739/2011 | PRAFULLA KUMAR BEHERA<br>VS<br>STATE OF ODISHA  | M/S G.N MISHRA<br>VS            | //<br>0<br>//                   |
| 871       | WPC(OAC)/0003740/2011 | KALPANA SAHOO<br>VS<br>STATE OF ODISHA          | M/S J.K LENKA<br>VS             | //<br>0<br>//                   |
| 872       | WPC(OAC)/0003741/2011 | SANTOSH KUMAR BARIHA<br>VS<br>STATE OF ODISHA   | M/S SOMADARSAN MOHANTY<br>VS    | //<br>0<br>//                   |
| 873       | WPC(OAC)/0003749/2011 | PROMOD KUMAR JANI                               | M/S B.P SATAPATHY               | //                              |

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|-----------|-----------------------|-----------------------------|---------------------------------|---------------------------------|
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 874       | WPC(OAC)/0003751/2011 | SUJATA PATTNAYAK            | M/S ANJAN KUMAR BISWAL          | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 875       | WPC(OAC)/0003754/2011 | NARENDRA KUMAR MUKHI        | M/S BIBHUTI BHUSAN MISHRA       | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 876       | WPC(OAC)/0003755/2011 | BIRENDRA KUMAR SAHOO        | M/S BISWAJIT MOHANTY            | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 877       | WPC(OAC)/0003756/2011 | BINOD BIHARI DHAL           | M/S BASUDEV BARIK               | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 878       | WPC(OAC)/0003760/2011 | KHALESWAR NAIK              | M/S K.K.SWAIN                   | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 879       | WPC(OAC)/0003762/2011 | JAYARAM MISHRA              | M/S SACHIDANANDA SAHOO          | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 880       | WPC(OAC)/0003764/2011 | MURALIDHAR PRADHAN          | M/S BISWABIHARI MOHANTY         | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 881       | WPC(OAC)/0003775/2011 | ARATI BANARJEE              | M/S SIDHESWAR MOHANTY           | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 882       | WPC(OAC)/0003779/2011 | CHAKRADHAR SAMANTRAY        | M/S MANOJA KUMAR KHUNTIA        | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 883       | WPC(OAC)/0003789/2011 | SIBARAM SAMAL               | M/S BASUDEV BARIK               | //                              |
|           |                       | VS                          | VS                              | 0                               |
|           |                       | STATE OF ODISHA             |                                 | //                              |
| 884       | WPC(OAC)/0003790/2011 | ARIKHITA BISWAL             | M/S BASUDEV BARIK               | //                              |
|           |                       | VS                          | VS                              | 0                               |

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|-----------|-----------------------|--|----------------------------------|---------------------------------|
| 885       | WPC(OAC)/0003791/2011 | STATE OF ODISHA<br>T. KODANDA REDDY<br>VS                  | M/S BASUDEV BARIK<br>VS          | //<br>//<br>()                  |
| 886       | WPC(OAC)/0003802/2011 | STATE OF ODISHA<br>SAROJANALINI MOHAPATRA<br>VS            | M/S RITURANJAN CHHOTRAY<br>VS    | //<br>//<br>()                  |
| 887       | WPC(OAC)/0003803/2011 | STATE OF ODISHA<br>GYANA RANJAN GIRI<br>VS                 | M/S D.R. PATTANAYAK<br>VS        | //<br>//<br>()                  |
| 888       | WPC(OAC)/0003804/2011 | STATE OF ODISHA<br>DR. NIBEDITA DAS<br>VS                  | M/S D.R. PATTANAYAK<br>VS        | //<br>//<br>()                  |
| 889       | WPC(OAC)/0003805/2011 | STATE OF ODISHA<br>DR. PRAVAKAR NAYAK<br>VS                | M/S D.R. PATTANAYAK<br>VS        | //<br>//<br>()                  |
| 890       | WPC(OAC)/0003808/2011 | STATE OF ODISHA<br>BIMALKISHORE KUANRBABU<br>VS            | M/S SIDHESWAR MALLIK<br>VS       | //<br>//<br>()                  |
| 891       | WPC(OAC)/0003809/2011 | STATE OF ODISHA<br>GANDHARI BEHERA<br>VS                   | M/S SIDHESWAR MALLIK<br>VS       | //<br>//<br>()                  |
| 892       | WPC(OAC)/0003823/2011 | STATE OF ODISHA<br>KRISHNA CHANDRA PRADHAN<br>VS           | M/S SHANTI PRAKASH MOHANTY<br>VS | //<br>//<br>()                  |
| 893       | WPC(OAC)/0003830/2011 | STATE OF ODISHA<br>BAPUJI SETHY<br>VS                      | M/S K.K SWAIN<br>VS              | //<br>//<br>()                  |
| 894       | WPC(OAC)/0003831/2011 | STATE OF ODISHA<br>SUVAKANTA PATNAIK<br>VS                 | M/S K.K SWAIN<br>VS              | //<br>//<br>()                  |
| 895       | WPC(OAC)/0003832/2011 | STATE OF ODISHA<br>CHANDAN GHADAI<br>VS<br>STATE OF ODISHA | M/S K.K SWAIN<br>VS              | //<br>//<br>()<br>//            |

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|-----------|-----------------------|--|---------------------------------|---------------------------------|
| 896       | WPC(OAC)/0003833/2011 | GOUTAM KUMAR JENA<br>VS<br>STATE OF ODISHA       | M/S K.K SWAIN<br>VS             | //<br>0<br>//                   |
| 897       | WPC(OAC)/0003834/2011 | LAXMIPRIYA SAHU<br>VS<br>STATE OF ODISHA         | M/S K.K SWAIN<br>VS             | //<br>0<br>//                   |
| 898       | WPC(OAC)/0003835/2011 | MANJUBALA DEI<br>VS<br>STATE OF ODISHA           | M/S K.K SWAIN<br>VS             | //<br>0<br>//                   |
| 899       | WPC(OAC)/0003836/2011 | KELI DEVI<br>VS<br>STATE OF ODISHA               | M/S K.K SWAIN<br>VS             | //<br>0<br>//                   |
| 900       | WPC(OAC)/0003837/2011 | SMT. SUJATA JENA<br>VS<br>STATE OF ODISHA        | M/S K.K SWAIN<br>VS             | //<br>0<br>//                   |
| 901       | WPC(OAC)/0003838/2011 | NARAYAN BARIK<br>VS<br>STATE OF ODISHA           | M/S K.K SWAIN<br>VS             | //<br>0<br>//                   |
| 902       | WPC(OAC)/0003839/2011 | SWAGATIKA SWAIN<br>VS<br>STATE OF ODISHA         | M/S K.K SWAIN<br>VS             | //<br>0<br>//                   |
| 903       | WPC(OAC)/0003840/2011 | PANDAB MAHARANA<br>VS<br>STATE OF ODISHA         | M/S K.K SWAIN<br>VS             | //<br>0<br>//                   |
| 904       | WPC(OAC)/0003842/2011 | SAHADEV PRADHAN<br>VS<br>STATE OF ODISHA         | M/S ASIM AMITAV DAS<br>VS       | //<br>0<br>//                   |
| 905       | WPC(OAC)/0003852/2011 | SANJAYA KUMAR MAHAPATRO<br>VS<br>STATE OF ODISHA | M/S JAYDEEP PAL<br>VS           | //<br>0<br>//                   |
| 906       | WPC(OAC)/0003854/2011 | S.K SAHAJAHAN<br>VS<br>STATE OF ODISHA           | M/S AGASTI KANUNGO<br>VS        | //<br>0<br>//                   |
| 907       | WPC(OAC)/0003867/2011 | BAMAN CHARAN SAHOO                               | M/S DEBASIS PANIGRAHI           | //                              |

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|-----|------------------------|----------------------|----------------------------|--------------------------|
|     |                        | VS                   | VS                         | 0                        |
|     |                        | STATE OF ODISHA      |                            | //                       |
| 908 | WPC(OAC)/0003868/2011  | SANATAN MOHARANA     | M/S SRIKAR KUMAR RATH      | //                       |
|     |                        | VS                   | VS                         | 0                        |
|     |                        | STATE OF ODISHA      |                            | //                       |
| 909 | WPC(OAC)/0003869/2011  | MALATI MAJHI         | M/S BIREN SHANKAR TRIPATHY | //                       |
|     |                        | VS                   | VS                         | 0                        |
|     |                        | STATE OF ODISHA      |                            | //                       |
| 910 | WPC(OAC)/0003872/2011  | SUCHITRA TUNGA       | M/S NIRANJAN LENKA         | //                       |
|     |                        | VS                   | VS                         | 0                        |
|     |                        | STATE OF ODISHA      |                            | //                       |
| 911 | WPC(OAC)/0003873/2011  | PRAMOD KUMAR SAHOO   | M/S NIRANJAN LENKA         | //                       |
|     |                        | VS                   | VS                         | 0                        |
|     |                        | STATE OF ODISHA      |                            | //                       |
| 912 | WPC(OAC)/0003874/2011  | SAURAV KUMAR GANJU   | M/S NIRANJAN LENKA         | //                       |
|     |                        | VS                   | VS                         | 0                        |
|     |                        | STATE OF ODISHA      |                            | //                       |
| 913 | WPC(OAC)/0003875/2011  | SUBADHA GUNJU        | M/S NIRANJAN LENKA         | //                       |
|     |                        | VS                   | VS                         | 0                        |
|     |                        | STATE OF ODISHA      |                            | //                       |
| 914 | WPC(OAC)/0003915/2011  | NIRANJAN PATRA       | M/S UPENDRA KUMAR SAMAL    | //                       |
|     |                        | VS                   | VS                         | 0                        |
|     |                        | STATE OF ODISHA      |                            | //                       |
| 915 | WPC(OAC)/0003916/2011  | NILAMANI SETHI       | M/S UPENDRA KUMAR SAMAL    | //                       |
|     |                        | VS                   | VS                         | 0                        |
|     |                        | STATE OF ODISHA      |                            | //                       |
| 916 | WPC(OAPC)/0000079/2017 | BISHNU PRASAD RATH   | SAMEER KUMAR DAS           | //                       |
|     |                        | VS                   | VS                         | 0                        |
|     |                        | STATE OF ODISHA      |                            | //                       |
| 917 | WPC(OAPC)/0000262/2018 | SUSHIL KUMAR PATRA   | MANOJ KUMAR KHUNTIA        | //                       |
|     |                        | VS                   | VS                         | 0                        |
|     |                        | STATE OF ODISHA      |                            | //                       |
| 918 | CONTC(CP)/0000277/2005 | SUBASH CHANDRA HOTA  | PRASANTA KUMAR MISHRA      | //                       |
|     |                        | VS                   | VS                         | 0                        |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/11/2021**

| SL  | FILING NO                | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL        | PS CASE/LOWER COURT CASE |
|-----|--------------------------|---|---------------------------------|--------------------------|
| 919 | CONTC(CP)/0000319/2001   | RAJLAXMI,IAS,COMM.-CUM-SECY.,COMMERCE AND TRANSPORT DEPT.<br>DEBENDRA NATH PANDA<br>VS              | M/S P.K. KAR<br>VS              | //<br>//<br>()           |
| 920 | CONTC(CPC)/0000045/2012  | L.C. AMARNATHAN, I.P.S., ADDL. DIRECTOR GENERAL POLICE-CUM-INSP.<br>AGADHU CHARAN BEURA<br>VS       | M/S UPENDRA KUMAR SAMAL<br>VS   | //<br>//<br>()           |
| 921 | CONTC(CPC)/0000279/2011  | RANGALAL JAMUNDA, I.A.S., COMM-CUM-SECY. DEPTT. AGRI. AND FOOD PRODUCTN.<br>AJAY KUMAR CHAKRA<br>VS | M/S G.S NAMOTAR<br>VS           | //<br>//<br>()           |
| 922 | CONTC(CPC)/0000439/2011  | SURESH CH. MOHAPATRA,SECY. W.R DEPT.<br>BANSHIDHAR DAS<br>VS  | R.K.BISOI<br>VS                 | //<br>//<br>()           |
| 923 | CONTC(CPB)/000012/2013   | UPENDRA NATH SAHOO, DIRECTOR HEALTH SERVICE<br>DR. BRAJA MOHAN SAMAL<br>VS                          | M/S BHUBANESWAR PANIGRAHI<br>VS | //<br>//<br>()           |
| 924 | CONTC(CPB)/0000069/1998  | SRI G.K. DHAL, I.A.S., SECY. HIGHER EDU. DEPTT.<br>DURYODHAN PARIDA<br>VS                           | M/S P. KAR<br>VS                | //<br>//<br>()           |
| 925 | CONTC(CPB)/0000073/1998  | STATE OF ODISHA<br>AKSHAYA KUMAR BIDHAR<br>VS   | M/S P. KAR<br>VS                | //<br>//<br>()           |
| 926 | RVWPET(RP)/0000016/2011  | STATE OF ODISHA<br>VS<br>JAGABANDHU PANDA   | A.S.C.<br>VS                    | //<br>//<br>//           |
| 927 | RVWPET(RPC)/0000139/2016 | STATE OF ODISHA<br>VS<br>DUSHASANA MAJHI  | ASC<br>VS                       | //<br>//<br>//           |
| 928 | RVWPET(RPB)/0000048/2000 | DIST. INSPECTOR OF SCHOOL , BERHAMPUR<br>VS<br>KABITA PATRNAIK , ASST. TEACHER                      | ASC<br>VS                       | //<br>//<br>//           |

# ORISSA HIGH COURT

MISC CASES FILED on :23/11/2021

| SL. NO. | IA NO<br>MAIN CASE NO         | NAME OF PETNR./APPEL<br>NAME OF O.P./APPEL                                | COUNSEL FOR PETNR./APPEL<br>COUNSEL FOR O.P. PETNR./APPEL |
|---------|-------------------------------|---|---|
| 1       | 20/2021<br>WPC(OAB)/16/2000   | KRUSHNA CHANDRA MISHRA-MP   | M/S BHUBANESWAR PANIGRAHI                                 |
| 2       | 21/2021<br>WPC(OAB)/169/1996  | SUDHAKAR PRUSTY-MP  |   |
| 3       | 22/2021<br>WPC(OAB)/73/1998   | SMT. PURNIMA JENA-MP  |   |
| 4       | 23/2021<br>WPC(OAB)/73/1998   | SMT. PURNIMA JENA-MP  |   |
| 5       | 35/2021<br>CRP/10/2021        | BHAVANA PATADIA-MP  | BANSHIDHAR BAUG   |
| 6       | 36/2021<br>CRP/3/2019         | KALINGA INSTITUTE OF MINGING ENGINEERING AND TECHNOLOGY TRUST (KINET), MP | SANJAY KUMAR SAHOO, S.S.DAS                               |
| 7       | 37/2021<br>OJC/4264/1999      | NITYANANDA NAIK-MP  | DEBA RANJAN MAHAPATRA                                     |
| 8       | 38/2021<br>CRLMA/260/2021     | BHAGABATI PHARMA-MP   | ADV   |
| 9       | 39/2021<br>RVWPET(RP)/16/2011 | STATE OF ODISHA-MP  | A.S.C.  |
| 10      | 40/2021<br>ARBP/58/2021       | M/S. STRIDE HOSPITAL PVT. LTD-MP  | CHINMAYA KUMAR MOHANTY                                    |
| 11      | 73/2021<br>CONTC(CP)/104/2012 | JYOSTNA MOHANTY-MP  | M/S DURGA PRASAD PANIGRAHI                                |
| 12      | 74/2021<br>CONTC(CP)/5/2011   | SANTAN KAR-MP   | ASC   |
| 13      | 75/2021<br>CONTC(CP)/23/2012  | ATHANI PRADHAN-MP   | M/S INDRAMANI SAHOO                                       |
| 14      | 76/2021<br>CONTC(CP)/319/2001 | DEBENDRA NATH PANDA-MP  | M/S P.K. KAR  |
| 15      | 77/2021<br>CONTC(CP)/27/2012  | DUKHABANDHU SAHOO-MP  | M/S SUDARSAN PRADHAN                                      |
| 16      | 97/2021<br>LAA/13/2020        | PALAU BEHERA-MP   | SUSANTA KUMAR DASH  |
| 17      | 145/2021<br>CMAPL/191/2020    | SARAT CH. KHUNTIA-MP  | H.K.RATSINGH  |
| 18      | 146/2021<br>CMAPL/330/2021    | PRADEEP KUMAR SATAPATHY-MP  |   |
| 19      | 160/2021<br>MATA/102/2014     | CHANCHALA BEHERA-MP   | M/S.J.K.KHUNTIA   |
| 20      | 207/2021<br>RPFAM/89/2021     | DR. PRADEEP KUMAR RATH-MP   | RAMDAS ACHARY   |
| 21      | 208/2021<br>RPFAM/35/2020     | SABYASACHI SAMANTA-MP   | M/S. S.K.ROUT   |
| 22      | 209/2021<br>RPFAM/90/2021     | PITABAS BARIK-MP  | ATMAJIT MANMITH DAS                                       |
| 23      | 222/2021<br>RVWPET/112/2016   | ITISHRI CHHOTRAY-MP   | M/S.KALI PRASANNA MISHRA                                  |
| 24      | 223/2021<br>RVWPET/234/2021   | BIJUMANI PRADHAN-MP   | ASHOK MOHANTY   |
| 25      | 270/2021<br>CRLMP/2114/2021   | SUSHANTA KUMAR SAHU-MP  | PRASHANTA KUMAR NAYAK                                     |
| 26      | 438/2021                      | DIVISIONAL MANAGER M/S.NATIONAL INSURANCE CO.LIMITED                      | INDRANISH KUMAR MOHANTY                                   |

|    |                             |                                  |                               |
|----|-----------------------------|----------------------------------|-------------------------------|
| 27 | FAO/286/2021<br>439/2021    | BULI GOUDA-MP                    | LAMBODOR ACHARI               |
| 28 | FAO/288/2021<br>442/2021    | BAGU PAVANI-MP                   | SANTANU KUMAR SARANGI         |
| 29 | TRP(C)/393/2021<br>443/2021 | PRANGYA PARIMITA JENA @ NAYAK-MP | SANGRAM MISHRA                |
| 30 | TRP(C)/394/2021<br>444/2021 | SANGYARANI BHOI @ BHUE(LISA)-MP  | SANTOSH KUMAR NANDA           |
| 31 | TRP(C)/395/2021<br>469/2021 | JUGAL KISHORE NAYAK-MP           | M/S.D.N.RATH P.K.ROUT A.K.SAA |
| 32 | CONTC/1868/2021<br>470/2021 | DR.NIRANJAN NAYAK-MP             | BUDHADEV ROURAY               |
| 33 | CONTC/5420/2021<br>671/2021 | JATINDRA NATH-MP                 | M/S.ARUN KU.MISHRA            |
| 34 | RSA/316/2009<br>672/2021    | JATINDRA NATH-MP                 | M/S.ARUN KU.MISHRA            |
| 35 | RSA/316/2009<br>673/2021    | JATINDRA NATH-MP                 | ARUN KUMAR MISHRA             |
| 36 | RSA/316/2009<br>674/2021    | RAMESH CH.MISHRA-MP              | MS.SOUMYA MISHRA              |
| 37 | RSA/74/2016<br>674/2021     | SAGAR AGRAWAL-MP                 | ADHIRAJ MOHANTY               |
| 38 | CRLREV/420/2021<br>675/2021 | BIJAYA KUMAR NAYAK-MP            | PRASANTA KUMAR NANDA          |
| 39 | CRLREV/32/2019<br>675/2021  | RAMESH CH.MISHRA-MP              | PANCHANAN PANIGRAHI           |
| 40 | RSA/74/2016<br>676/2021     | ANJALI PANDA-MP                  | SAHASRA JYOTI NANDA           |
| 41 | CRLREV/5/2020<br>676/2021   | DINABANDHU NAIK-MP               | RAJIV KUMAR MAHANTA           |
| 42 | RSA/357/2007<br>677/2021    | S.S.HANUMANJI DEITY-MP           | M/S.B.R.SARANGI               |
| 43 | RSA/283/2006<br>677/2021    | DOLAGOBINDA PRADHAN-MP           | NILAKANTHA DAS                |
| 44 | CRLREV/189/2002<br>678/2021 | SURESH KUMAR SAHOO-MP            | DEEPALI MAHAPATRA             |
| 45 | CRLREV/106/2021<br>678/2021 | BHAKALO BAG@GANDA-MP             | M/S.ASHIT RANJAN PANIGRAHI    |
| 46 | RSA/450/2015<br>679/2021    | SUDHANSU SEKHAR MOHANTY-MP       | DEBASNAN DAS                  |
| 47 | CRLREV/475/2021<br>679/2021 | BHAKALO BAG@GANDA-MP             | M/S.ASHIT RANJAN PANIGRAHI    |
| 48 | RSA/450/2015<br>680/2021    | BHAKALO BAG@GANDA-MP             | M/S.ASHIT RANJAN PANIGRAHI    |
| 49 | RSA/450/2015<br>681/2021    | HADIBANDHU BEHERA-MP             | M/S.R.C.RATH                  |
| 50 | RSA/173/2002<br>682/2021    | SK.DAUD ALLI-MP                  | M/S.BHASKAR CH.PANDA          |
| 51 | RSA/513/2016<br>683/2021    | HADIBANDHU BEHERA-MP             | M/S.R.C.RATH                  |
| 52 | RSA/173/2002<br>684/2021    | SK.DAUD ALLI-MP                  | M/S.BHASKAR CH.PANDA          |
| 53 | RSA/513/2016<br>685/2021    | SK.DAUD ALLI-MP                  | M/S.BHASKAR CH.PANDA          |
| 54 | RSA/513/2016<br>686/2021    | SK.DAUD ALLI-MP                  | M/S.BHASKAR CH.PANDA          |
| 55 | RSA/514/2016<br>687/2021    | SK.DAUD ALLI-MP                  | M/S.BHASKAR CH.PANDA          |
| 56 | RSA/514/2016<br>688/2021    | SK.DAUD ALLI-MP                  | M/S.BHASKAR CH.PANDA          |
| 57 | RSA/514/2016<br>689/2021    | ABINASH PRADHAN-MP               | SURYAKANTA DWIBEDI            |
|    | RSA/140/2021                |                                  |                               |

|    |                              |  |                           |
|----|------------------------------|--|---------------------------|
| 58 | 690/2021<br>RSA/140/2021     | ABINASH PRADHAN-MP   | SURYAKANTA DWIBEDI        |
| 59 | 744/2021<br>CMP/1119/2017    | PUJA LENKA-MP  | M/S.PRAVAT RANJAN SUTAR   |
| 60 | 745/2021<br>CMP/684/2021     | RAMA LINGESWAR SWAMY BIJE-MP                                     | DAYANANDA MOHAPATRA       |
| 61 | 746/2021<br>CMP/1621/2017    | APARNA ASH-MP  | M/S.N.C.PATI              |
| 62 | 747/2021<br>CMP/687/2021     | RAMADEVI BEHERA-MP   | ANUPAM DASH               |
| 63 | 748/2021<br>CMP/1319/2015    | BENUDHAR NAYAK-MP  | M/S.S.DAS                 |
| 64 | 922/2021<br>MACA/399/2021    | MANAGER M/S. ORIENTAL INSURANCE CO.LTD-MP                        | SANTOSH KUMAR MOHANTY     |
| 65 | 923/2021<br>MACA/400/2021    | AUTHORIZED SIGNATORY,MAGMA HDI GENERAL INSURANCE CO.LTD-MP       | ANAND KUMAR               |
| 66 | 924/2021<br>MACA/483/2017    | SASMITA PRADHAN@PADHAN-MP  | M/S.B.N.RATH              |
| 67 | 925/2021<br>MACA/514/2017    | REBATI NAIK-MP   | M/S.NIRANJAN BISWAL       |
| 68 | 926/2021<br>MACA/401/2021    | THE BRANCH MANAGER, UNITED INDIA INSURANCE CORP.LTD-MP           | RAMESH CH. SAHOO          |
| 69 | 927/2021<br>MACA/401/2021    | THE BRANCH MANAGER, UNITED INDIA INSURANCE CORP.LTD-MP           | RAMESH CH. SAHOO          |
| 70 | 928/2021<br>MACA/401/2021    | THE BRANCH MANAGER, UNITED INDIA INSURANCE CORP.LTD-MP           | RAMESH CH. SAHOO          |
| 71 | 929/2021<br>MACA/402/2021    | THE B.M., UNITED INDIA INSURANCE CO. LTD.-MP                     | RAMESH CH. SAHOO          |
| 72 | 930/2021<br>MACA/403/2021    | PUJA PADHI-MP  | AMIYA KUMAR MOHANTY       |
| 73 | 931/2021<br>MACA/402/2021    | THE B.M., UNITED INDIA INSURANCE CO. LTD.-MP                     | RAMESH CH. SAHOO          |
| 74 | 932/2021<br>MACA/404/2021    | NEW INDIA ASSURANCE CO. LTD.-MP                                  | S.S.RAO                   |
| 75 | 933/2021<br>MACA/585/2020    | NATIONAL INSURANCE CO.LTD.,MANAGER (T.P. CELL) DIVISION-SAMPATHY | DIVISION-SAMPATHY         |
| 76 | 934/2021<br>MACA/477/2020    | NATIONAL INSURANCE CO. LTD.-MP                                   | MRINALINI PADHI           |
| 77 | 1192/2021<br>CRLA/663/2021   | GAJENDRA DIGAL-MP  | BHABANI SHANKAR DASPARIDA |
| 78 | 1193/2021<br>CRLA/663/2021   | GAJENDRA DIGAL-MP  | BHABANI SHANKAR DASPARIDA |
| 79 | 1194/2021<br>CRLA/664/2021   | DR. RAJENDRA NARAYANA DAKHINAKABAT-MP                            | UMA CHARAN MISHRA         |
| 80 | 1195/2021<br>CRLA/665/2021   | MAHENDRA@ SILU JENA-MP   | JUGALA KISHORE PANDA      |
| 81 | 1196/2021<br>CRLA/665/2021   | MAHENDRA@ SILU JENA-MP   | JUGALA KISHORE PANDA      |
| 82 | 1197/2021<br>CRLA/666/2021   | SULTAN SINGH-MP  | JUGALA KISHORE PANDA      |
| 83 | 1198/2021<br>CRLA/667/2021   | KALVINDER SINGH-MP   | JUGALA KISHORE PANDA      |
| 84 | 1199/2021<br>CRLA/666/2021   | SULTAN SINGH-MP  | JUGALA KISHORE PANDA      |
| 85 | 1200/2021<br>CRLA/667/2021   | KALVINDER SINGH-MP   | JUGALA KISHORE PANDA      |
| 86 | 1201/2021<br>CRLA/226/2019   | SANTOSH KUMAR LAHAR-MP   | PRAVASH CHANDRA JENA      |
| 87 | 1202/2021<br>CRLA/20/2016    | MANTOSH MALAKAR-MP   | M/S.DIPTIRANJAN MOHAPATRA |
| 88 | 1212/2021<br>BLAPL/7544/2021 | NILESH MANSINGH@ RAJA-MP   | B.K.SAHOO                 |
| 89 | 1213/2021                    | KSHYAMA PRASAD DURIA-MP  | DEBABRATA DASH            |

|     |                                |  |                            |
|-----|--------------------------------|--|----------------------------|
| 90  | BLAPL/9400/2021<br>1214/2021   | SK.ANUWAR @ PINTU-MP                                   | MANAS CHAND                |
| 91  | BLAPL/8204/2021<br>1215/2021   | LAXMINARAYAN AGRAWAL @ SATYANARAYAN AGRAWAL @ ANUNUMCO |                            |
| 92  | BLAPL/4594/2021<br>1216/2021   | AVI @ ABHI SAHOO-MP                                    | AMLAN SHAKTI PAUL          |
| 93  | BLAPL/9935/2021<br>1217/2021   | RAJ@ RAGHUNATH SAHOO-MP                                | BIJAYA KUMAR RAGADA        |
| 94  | BLAPL/9094/2021<br>1415/2021   | NRUSINGHA CHARAN NANDI-MP                              | P.R.MISHRA                 |
| 95  | ABLAPL/18314/2016<br>1416/2021 | RANJU PRADHAN-MP                                       |                            |
| 96  | ABLAPL/5487/2019<br>1417/2021  | MITU BEHERA@ BIJAY KUMAR BEHERA-MP                     |                            |
| 97  | ABLAPL/12838/2021<br>1418/2021 | BIBHUTI BHUSAN SAHOO-MP                                |                            |
| 98  | ABLAPL/12545/2019<br>1419/2021 | BHAGABAN ROUSTRAY-MP                                   |                            |
| 99  | ABLAPL/14967/2019<br>1420/2021 | SURENDRA KHILLAR-MP                                    | BHABANI SANKAR MISHRA      |
| 100 | ABLAPL/17820/2019<br>1421/2021 | SOUDAMINI SETHI-MP                                     |                            |
| 101 | ABLAPL/4995/2019<br>1422/2021  | MUNA SAMARTH-MP  |                            |
| 102 | ABLAPL/15294/2019<br>1423/2021 | PRADEEP JENA-MP  | BISHNU BRATA SINGH         |
| 103 | ABLAPL/13748/2021<br>1817/2021 | SATYASWARUP DAS-MP                                     | M/S.J.K.KHUNTIA            |
| 104 | CRLMC/2512/2018<br>1818/2021   | CHARULATA PATTNAYAK-MP                                 | J.K.KHUNTIA                |
| 105 | CRLMC/3624/2019<br>1819/2021   | AMBIKA CHARAN PATTNAIK-MP                              | SHYAMANANDA MOHARANA       |
| 106 | CRLMC/2362/2021<br>1820/2021   | SUSHIL CHANDRA JENA @ KUNA JENA-MP                     | SARADA PRASAD DASH         |
| 107 | CRLMC/2361/2021<br>1821/2021   | GAYATRI BISWAL-MP                                      | SURYAKANTA DWIBEDI         |
| 108 | CRLMC/716/2021<br>1822/2021    | SURJYA MANDAL-MP                                       | RAJIB LOCHAN PATTNAIK      |
| 109 | CRLMC/2363/2021<br>1823/2021   | DAMBARUDHAR JENA-MP                                    | DEBA PRASAD DAS            |
| 110 | CRLMC/1827/2021<br>1824/2021   | SURENDRA KUMAR MOHANTY @ SURENDRA MOHANTY              | M.M.SWAIN                  |
| 111 | CRLMC/2365/2021<br>1825/2021   | BIJAYA KHILLAR KUMAR @ BIJAR KHILLAR-MP                | ANIRUDHA DAS               |
| 112 | CRLMC/2370/2021<br>1826/2021   | RAMESH KUMAR NAYAK@RAMESH CHANDRA NAYAK-MP             |                            |
| 113 | CRLMC/2203/2021<br>1827/2021   | JHARIA SETHY-MP  | NEPOLEON SAHANI            |
| 114 | CRLMC/2372/2021<br>1828/2021   | PRADEEP BISWAS-MP                                      | SANJEEV UDGATA             |
| 115 | CRLMC/2373/2021<br>2237/2021   | STATE OF ODISHA-MP                                     | DEBAKATA MOHANTY, A.G.A    |
| 116 | WA/916/2021<br>2238/2021       | STATE OF ODISHA-MP                                     | DEBAKATA MOHANTY, A.G.A    |
| 117 | WA/916/2021<br>2239/2021       | STATE OF ODISHA-MP                                     | SHAKTI PRASAD PANDA, A.G.A |
| 118 | WA/917/2021<br>2240/2021       | STATE OF ODISHA-MP                                     | SHAKTI PRASAD PANDA, A.G.A |
| 119 | WA/917/2021<br>2241/2021       | O.P.S.C-MP   | STANDING COUNSEL           |
| 120 | WA/918/2021<br>2242/2021       | O.P.S.C-MP   | STANDING COUNSEL           |
|     | WA/918/2021                    |  |                            |

|     |                                 |                              |                               |
|-----|---------------------------------|------------------------------|-------------------------------|
| 121 | 2718/2021<br>WPC(OAC)/1121/2011 | GULZAR MAHAMMED-MP           | M/S MANOJ KUMAR KHUNTIA       |
| 122 | 2719/2021<br>WPC(OAC)/2616/2011 | DR. SUSANTA KUMAR MALLICK-MP | M/S SAROJANANDA MISHRA        |
| 123 | 2720/2021<br>WPC(OAC)/2896/2011 | MANORANJAN MISHRA-MP         | LAXMIKANTA MOHANTY            |
| 124 | 2721/2021<br>WPC(OAC)/503/2011  | SRIKANTA NAIK-MP             | M/S SAROJ KUMAR JEE           |
| 125 | 2722/2021<br>WPC(OAC)/1653/2011 | NIRANJAN KUND-MP             | M/S BIRAJA PRASANNA SATAPATHY |
| 126 | 2723/2021<br>WPC(OAC)/225/2002  | PURNA CHANDRA DAS-MP         | KALI PRASANNA MISHRA          |
| 127 | 2724/2021<br>WPC(OAC)/171/2011  | LAXMIMANI TUDU-MP            | M/S SUBRATA KUMAR MOHANTY     |
| 128 | 2725/2021<br>WPC(OAC)/2933/2011 | RAMESH CHANDRA MISHRA-MP     | MANOJA KUMAR KHUNTIA          |
| 129 | 2726/2021<br>WPC(OAC)/2597/2011 | JANARDAN DASH-MP             | M/S KALI PRASANNA MISHRA      |
| 130 | 2727/2021<br>WPC(OAC)/41/2011   | PRAMOD KUMAR MOHANTY-MP      |                               |
| 131 | 2728/2021<br>WPC(OAC)/1570/2011 | ASWIN KUMAR SABAR-MP         | BIJAYA KUMAR BEHERA           |
| 132 | 2729/2021<br>WPC(OAC)/1571/2011 | ANIRUDH RANA-MP              | BIJAYA KUMAR BEHERA           |
| 133 | 2730/2021<br>WPC(OAC)/1437/2011 | PADALA VENU-MP               | M/S DURGESH NARAYAN RATH      |
| 134 | 2731/2021<br>WPC(OAC)/1572/2011 | PRASANTA KUMAR-MP            | BIJAYA KUMAR BEHERA           |
| 135 | 2732/2021<br>WPC(OAC)/1573/2011 | KHUSIRAM SABAR-MP            | BIJAYA KUMAR BEHERA           |
| 136 | 2733/2021<br>WPC(OAC)/3696/2011 | BRAJABANDHU DASH-MP          | M/S M.K KHUNTIA               |
| 137 | 2734/2021<br>WPC(OAC)/2850/2011 | SUBAS CHANDRA DAS-MP         | DIPTI RANJAN BHOKTA           |
| 138 | 2735/2021<br>WPC(OAC)/2646/2011 | UTTAM CHARAN SWAIN-MP        | M/S C.R. NANDY                |
| 139 | 2736/2021<br>WPC(OAC)/1849/2011 | MADHUSMITA DAS-MP            |                               |
| 140 | 2737/2021<br>WPC(OAC)/1852/2011 | STHITAPRANGYA BASTIA-MP      | M/S K.K. SWAIN                |
| 141 | 2738/2021<br>WPC(OAC)/452/2013  | NARENDRA KUMAR ROUSTRAY-MP   | S.P.DHAL                      |
| 142 | 2739/2021<br>WPC(OAC)/922/2016  | NIHAR RANJAN SARANGI-MP      |                               |
| 143 | 2740/2021<br>WPC(OAC)/84/2002   | PARMANANDA BHUTIA-MP         | M/S RAJENDRA KRUSHNA BOSE     |
| 144 | 2741/2021<br>WPC(OAC)/464/2002  | HAREKRISHNA SHIAL-MP         | M/S SATYABADI DAS             |
| 145 | 2742/2021<br>WPC(OAC)/1941/2011 | PRAMILA MAJHI-MP             | M/S SATYA RANJAN MOHAPATRA    |
| 146 | 2743/2021<br>WPC(OAC)/1210/2011 | RAMA CHANDRA MAJHI-MP        | A.S.C                         |
| 147 | 2744/2021<br>WPC(OAC)/2652/2011 | SATYA NARAYAN SAHU-MP        | M/S L.K. MOHANTY              |
| 148 | 2745/2021<br>WPC(OAC)/2652/2011 | SATYA NARAYAN SAHU-MP        | M/S L.K. MOHANTY              |
| 149 | 2746/2021<br>WPC(OAC)/716/2011  | SANJAYA KUMAR Ghibila-MP     | M/S A.K. HOTA                 |
| 150 | 2747/2021<br>WPC(OAC)/2659/2011 | RANJAN KUMAR SWAIN-MP        | M/S PAMI RATH                 |
| 151 | 2748/2021<br>WPC(OAC)/2661/2011 | SUKHDEV ADHIKARI-MP          | M/S PAMI RATH                 |
| 152 | 2749/2021                       | GANESWAR SATPATHY-MP         | M/S PAMI RATH                 |

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| 153 | WPC(OAC)/2663/2011<br>2750/2021  | NIRANJAN DAS-MP                             | M/S PAMI RATH            |
| 154 | WPC(OAC)/2662/2011<br>2751/2021  | PRATIMA JENA-MP                             | SUBASH CHANDRA PUSPALAKA |
| 155 | WPC(OAC)/3115/2011<br>2752/2021  | DILIP KUMAR SINGH-MP                        | M/S PAMI RATH            |
| 156 | WPC(OAC)/2664/2011<br>2753/2021  | KABIR PRASAD NAIK-MP                        | M/S PAMI RATH            |
| 157 | WPC(OAC)/2666/2011<br>2754/2021  | SANDHYARANI MALLICK-MP                      | M/S PAMI RATH            |
| 158 | WPC(OAC)/2665/2011<br>2755/2021  | BHIKARI CHARAN JENA-MP                      | M/S PAMI RATH            |
| 159 | WPC(OAC)/2667/2011<br>2756/2021  | SUBRATA KU. DASH-MP                         | M/S PAMI RATH            |
| 160 | WPC(OAC)/2669/2011<br>2757/2021  | LAXMAN KUMAR HEMRAM-MP                      | M/S PAMI RATH            |
| 161 | WPC(OAC)/2668/2011<br>17078/2021 | ASHRIBAD ST SC RESIDENTIAL SEVA ASHRAM-MP   | GYANENDRA KUMAR TRIPATHY |
| 162 | WP(C)/36062/2021<br>17079/2021   | GOPABANDHU NAIK-MP                          |                          |
| 163 | WP(C)/3296/2006<br>17080/2021    | GOPABANDHU NAIK-MP                          |                          |
| 164 | WP(C)/3296/2006<br>17081/2021    | BIJAYA KUMAR HANS-MP                        |                          |
| 165 | WP(C)/19348/2020<br>17082/2021   | DILLIP KUMAR PRADHAN-MP                     | ADITYA N.DAS             |
| 166 | WP(C)/36763/2021<br>17083/2021   | RASMITA DEHURY-MP                           | DURGESH NARAYAN RATH     |
| 167 | WP(C)/35513/2021<br>17084/2021   | MAMATA SAHU-MP                              | SARITA PANDA             |
| 168 | WP(C)/36764/2021<br>17086/2021   | M/S MADHUCON PROJECTS LTD.-MP               | ASHOK K.MOHANTY          |
| 169 | WP(C)/36767/2021<br>17087/2021   | PRIYARANJAN MAHUNTA-MP                      | TANMAY MISHRA            |
| 170 | WP(C)/32466/2021<br>17088/2021   | JAGADISWAR DAKUA-MP                         | BISWAJIT RANJAN TRIPATHY |
| 171 | WP(C)/36772/2021<br>17091/2021   | SANJU PATEL-MP                              | DAYANIDHI MOHANTY        |
| 172 | WP(C)/36777/2021<br>17092/2021   | RATAN KUMAR SAHOO-MP                        |                          |
| 173 | WP(C)/20629/2020<br>17094/2021   | BAJARANGI AGENCY-MP                         | AVIJIT PAL               |
| 174 | WP(C)/36784/2021<br>17095/2021   | PURNIMA BEHERA-MP                           | M/S.SUBHENDU KUMAR DAS   |
| 175 | WP(C)/12847/2018<br>17096/2021   | SANGEET KUMAR MOHANTA-MP                    | KUNAL KUMAR SWAIN        |
| 176 | WP(C)/36789/2021<br>17097/2021   | SHAPOORJI PALLONJI AND COMPANY PVT LTD.,-MP | SATYAJIT MAHANTY         |
| 177 | WP(C)/36794/2021<br>17098/2021   | MANJUSHREE NAYAK-MP                         | KAMALAKANTA MOHANTY      |
| 178 | WP(C)/36795/2021<br>17099/2021   | MANOJ DAS-MP                                | NIROD KUMAR SAHU         |
| 179 | WP(C)/36801/2021<br>17100/2021   | JOGI BAIDYA-MP                              | BAIBASWATA PANIGRAHI     |
| 180 | WP(C)/36802/2021<br>17101/2021   | PRITIMAN PRADHAN-MP                         | S.K.SAMAL                |
| 181 | WP(C)/36807/2021<br>17102/2021   | UPENDRA MUDULI-MP                           | DEEPAK MISHRA            |
| 182 | WP(C)/36809/2021<br>17103/2021   | DEBABRATA PATRA-MP                          | PRAVAT KUMAR PADHI       |
| 183 | WP(C)/36814/2021<br>17104/2021   | LAXMI NAIK-MP                               | AKSHAYA KUMAR SAHOO      |
|     | WP(C)/36817/2021                 |   |                          |

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| 184 | 17105/2021<br>WP(C)/5378/2020  | LOKANATH ROUT-MP                              | M/S.BISHNAB DAS         |
| 185 | 17106/2021<br>WP(C)/4836/2012  | M/S.AGARWAL STRIPSP-MP                        | M/S.SANJIT MOHANTY      |
| 186 | 17107/2021<br>WP(C)/36823/2021 | SAHADEB NAG-MP                                | HIMANSHU SEKHAR MISHRA  |
| 187 | 17108/2021<br>WP(C)/32484/2021 | SRIKANTA BEHERA-MP                            | SOUMYA MISHRA           |
| 188 | 17109/2021<br>WP(C)/10122/2013 | SRIMATI SITAMANI DEI-MP                       | M/S.SAMARENDRA MOHANTY  |
| 189 | 17110/2021<br>WP(C)/14034/2016 | RAJAKISHORE SWAIN-MP                          | M/S.SAMARENDRA MOHANTY  |
| 190 | 17111/2021<br>WP(C)/36833/2021 | ALIVA SINGH-MP                                | SWAPNA KUMAR OJHA       |
| 191 | 17112/2021<br>WP(C)/36835/2021 | AP MANPOWER CONSULTANCY AND SECURITY PVT. LTD | DEBESH CHANDRA MOHANTY  |
| 192 | 17113/2021<br>WP(C)/23993/2021 | PRABINA PRIYADARSINI BEHERA-MP                | KALI PRASANNA MISHRA    |
| 193 | 17114/2021<br>WP(C)/36837/2021 | OSBC KHURDA DEPOT CONTRACT LABOUR UNION-MP    | ASHOK KUMAR MOHAPATRA 1 |
| 194 | 17115/2021<br>WP(C)/29846/2021 | PRIYABRATA SETHI-MP                           |                         |
| 195 | 17116/2021<br>WP(C)/29848/2021 | GITANJALI DEHURI-MP                           |                         |
| 196 | 17117/2021<br>WP(C)/36842/2021 | SNIGDHA RANI BARIK-MP                         | SRINIVAS MOHANTY        |
| 197 | 17118/2021<br>WP(C)/29855/2021 | BIRENDRA KUMAR BHOI-MP                        |                         |
| 198 | 17119/2021<br>WP(C)/22236/2014 | M/S.ODISHA MINING CO-MP                       | M/S.SANJIT MOHANTY      |
| 199 | 17120/2021<br>WP(C)/36851/2021 | RAGHUNATH SATPATHY-MP                         | DAYANANDA MOHAPATRA     |
| 200 | 17121/2021<br>WP(C)/29844/2021 | MAMULA PRADHAN-MP                             |                         |
| 201 | 17122/2021<br>WP(C)/36852/2021 | PARBATI MURMU-MP                              | SAILABALA JENA          |
| 202 | 17123/2021<br>WP(C)/28624/2021 | DHARITRI MAHANTA-MP                           | KRISHNA CHANDRA SAHU    |
| 203 | 17124/2021<br>WP(C)/26212/2021 | NARMADA NAYAK-MP                              | KRISHNA CHANDRA SAHU    |
| 204 | 17125/2021<br>WP(C)/37242/2020 | RASMITA BEHERA-MP                             | KRISHNA CHANDRA SAHU    |
| 205 | 17126/2021<br>WP(C)/13664/2021 | MADHUSMITA BISWAL-MP                          | KRISHNA CHANDRA SAHU    |
| 206 | 17127/2021<br>WP(C)/37245/2020 | SULOCHANA SAHOO-MP                            | KRISHNA CHANDRA SAHU    |
| 207 | 17128/2021<br>WP(C)/36867/2021 | E.E.,ELECTRICAL(TPCODL),KENDRAPARA-MP         | SURESH CHANDRA DASH     |
| 208 | 17129/2021<br>WP(C)/26923/2021 | SANTI LATA NAYAK-MP                           | KRISHNA CHANDRA SAHU    |
| 209 | 17130/2021<br>WP(C)/29098/2021 | SONALISHA ROUSTRAY-MP                         | KRISHNA CHANDRA SAHU    |
| 210 | 17131/2021<br>WP(C)/37100/2020 | MARGARITA BADARAITA-MP                        | KRISHNA CHANDRA SAHU    |
| 211 | 17132/2021<br>WP(C)/13659/2021 | KABITA MOHARANA-MP                            | KRISHNA CHANDRA SAHU    |
| 212 | 17133/2021<br>WP(C)/20636/2020 | PABANESWAR TANDI-MP                           |                         |
| 213 | 17134/2021<br>WP(C)/37123/2020 | GITANJALI MAHANTA-MP                          | KRISHNA CHANDRA SAHU    |
| 214 | 17135/2021<br>WP(C)/37369/2020 | SWARNALIPA BARIK-MP                           | KRISHNA CHANDRA SAHU    |
| 215 | 17136/2021                     | AKSHAYA KUMAR BEHERA-MP                       |                         |

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| 216 | WP(C)/29852/2021<br>17137/2021 | PRAMOD KUMAR BEHERA-MP                               |                           |
| 217 | WP(C)/29842/2021<br>17138/2021 | AYUSH SAHU-MP  | ARUN KUMAR PATRA          |
| 218 | WP(C)/36880/2021<br>17139/2021 | NIRUPAMA JENA-MP                                     | KRISHNA CHANDRA SAHU      |
| 219 | WP(C)/30725/2021<br>17140/2021 | NAMASWINI MOHAPATRA-MP                               | BHABANI SANKAR TRIPATHY 1 |
| 220 | WP(C)/26340/2021<br>17141/2021 | UPENDRA BISOYI-MP                                    | NIRANJAN LENKA            |
| 221 | WP(C)/36881/2021<br>17142/2021 | SUJATA HOTA-MP                                       | KRISHNA CHANDRA SAHU      |
| 222 | WP(C)/15712/2021<br>17143/2021 | SUBHRANSHU SEKHAR MALLICK-MP                         |                           |
| 223 | WP(C)/29851/2021<br>17144/2021 | SABITA KHATUA-MP                                     | KRISHNA CHANDRA SAHU      |
| 224 | WP(C)/28210/2021<br>17145/2021 | NANDITA RAY-MP                                       | KRISHNA CHANDRA SAHU      |
| 225 | WP(C)/26919/2021<br>17146/2021 | SANKARSAN PRADHAN-MP                                 |                           |
| 226 | WP(C)/29850/2021<br>17147/2021 | SRI SRI SIDHA BHAIRABI BIJE-MP                       | PRASANNA KUMAR PARHI      |
| 227 | WP(C)/20809/2021<br>17148/2021 | DR.LAXMIDHAR JENA-MP                                 | M/S.SASWAT DAS            |
| 228 | WP(C)/9805/2019<br>17149/2021  | SANGEETA RANI MAHANA-MP                              | DILIP KUMAR SAHU          |
| 229 | WP(C)/36902/2021<br>17150/2021 | RAJENDRA PANDA-MP                                    | HIMANSHU SEKHAR MISHRA    |
| 230 | WP(C)/36908/2021<br>17151/2021 | PRAKASH CHANDRA SETHI-MP                             |                           |
| 231 | WP(C)/29854/2021<br>17152/2021 | JAGABANDHU JENA-MP                                   |                           |
| 232 | WP(C)/20769/2020<br>17153/2021 | VEDANTA LTD.-MP                                      | SATYA MOHATNY             |
| 233 | WP(C)/32273/2021<br>17154/2021 | MANJUBALA RAULA-MP                                   | PRASANTA KUMAR NANDA      |
| 234 | WP(C)/36912/2021<br>17155/2021 | DHARANIDHAR MALLICK-MP                               |                           |
| 235 | WP(C)/29857/2021<br>17156/2021 | SATYADEEP MOHANTY-MP                                 | J.K.MISHRA (2)            |
| 236 | WP(C)/6736/2021<br>17157/2021  | MADAN GOPAL PRADHAN-MP                               |                           |
| 237 | WP(C)/34199/2021<br>17158/2021 | M/S PARADEEP PHOSPHATES LTD.-MP                      | NARENDRA KISHORE MISHRA   |
| 238 | WP(C)/32412/2021<br>17159/2021 | KISHORE KUMAR GIRI-MP                                | DURGESH NARAYAN RATH      |
| 239 | WP(C)/36919/2021<br>17160/2021 | PRITIMANJARI GARNAIK-MP                              | MANAS KUMAR CHAND         |
| 240 | WP(C)/36926/2021<br>17161/2021 | ASWINI KUMAR PATRA-MP                                | KUNAL KUMAR SWAIN         |
| 241 | WP(C)/36928/2021<br>17162/2021 | M/S POREL DASS WATER AND EFFLUENT CONTROL PVTSLTD-MP | SUDAN KUMAR ROY CHOUDHURY |
| 242 | WP(C)/36930/2021<br>17163/2021 | ASWINI KUMAR DAS-MP                                  |                           |
| 243 | WP(C)/34216/2021<br>17164/2021 | BASANTA KUMAR DASH-MP                                | UPENDRA SAMAL             |
| 244 | WP(C)/36936/2021<br>17165/2021 | GYANA RANJAN MOHANTY-MP                              | PRAJIT KUMAR PRADHAN      |
| 245 | WP(C)/33692/2021<br>17166/2021 | RABINDRA KUMAR PARAMGURU-MP                          | ASHOK KUMAR MOHAPATRA 1   |
| 246 | WP(C)/21599/2021<br>17167/2021 | SURYAMANI SWAIN-MP                                   | UPENDRA SAMAL             |
|     | WP(C)/36938/2021               |  |                           |

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| 247 | 17168/2021<br>WP(C)/36949/2021 | BRAJ BHUSAN KUMAR-MP                                  | PAMI RATH               |
| 248 | 17169/2021<br>WP(C)/18372/2015 | M/S.ECMAS RESINS PVT LTD-MP                           | M/S. ALOK MOHAPATRA     |
| 249 | 17170/2021<br>WP(C)/36951/2021 | NIRMAL CHANDRA PATRA-MP                               | M.R.MISHRA              |
| 250 | 17171/2021<br>WP(C)/36952/2021 | GINESH PARAMANATTU BALRAJAN NAIR @ GINESH P.BHARADWAJ | BHARADWAJ CHANDRA NAYAK |
| 251 | 17172/2021<br>WP(C)/36953/2021 | MANORANJAN NAYAK-MP                                   | RUDRA NARAYAN PARIJA    |
| 252 | 17173/2021<br>WP(C)/36957/2021 | MANDAKINI SAHOO-MP                                    | RAMAKANTA SAHOO         |